



List of Latest updates on SCC OnLine[®] Web Edition.

May 18

2026

With an ever expanding database and documents added everyday, SCC Online[®] users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- **Allahabad High Court**
- **Andhra Pradesh High Court**
- **Bombay High Court**
- **Chhattisgarh High Court**
- **Delhi High Court**
- **Gauhati High Court**
- **Himachal Pradesh High Court**
- **Karnataka High Court**
- **Madhya Pradesh High Court**
- **Patna High Court**
- **Punjab and Haryana High Court**
- **Telangana High Court**

Tribunals

- **Customs Excise and Service Tax Appellate Tribunal**
- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**

Statutes

- **Central Notification**
- **Central Rules, Regulation and Ordinance**
- **State Act**
- **State Rules, Regulation and Ordinance**

Supreme Court [12]

- Alka Agrawal v. State of Maharashtra*, (Manoj Misra and **N.V. Anjaria**, JJ.), 2026 SCC OnLine SC 866
- Anilkumar v. Praveen*, (**Dipankar Datta** and Satish Chandra Sharma, JJ.), 2026 SCC OnLine SC 856
- B.S. Lalitha v. Bhuvanesh*, (Sanjay Karol and **Augustine George Masih**, JJ.), 2026 SCC OnLine SC 860
- CIT v. Anupama Mohapatra*, (B.V. Nagarathna and Augustine George Masih, JJ.), 2024 SCC OnLine SC 6182
- Dharmendra Kalra v. Kulvinder Singh Bhatia*, (S.V.N. Bhatti and **Prasanna B. Varale**, JJ.), 2026 SCC OnLine SC 863
- Dinesh Kumar v. Surta Nath*, (P.S. Narasimha and Alok Aradhe, JJ.), 2026 SCC OnLine SC 857
- Kailash Chandra Kapri v. State of U.P.*, (J.B. Pardiwala and Ujjal Bhuyan, JJ.), 2026 SCC OnLine SC 858
- Marietta D' Silva v. Rudolf Clothan Lacerda*, (Manoj Misra and **Manmohan**, JJ.), 2026 SCC OnLine SC 862
- New India Assurance Co. Ltd. v. Dolly Satish Gandhi*, (**Sanjay Karol** and Vipul M. Pancholi, JJ.), 2026 SCC OnLine SC 861
- Rohit Chaturvedi v. State of Uttarakhand*, (B.V. Nagarathna and Ujjal Bhuyan, JJ.), 2026 SCC OnLine SC 865
- State of U.P. v. Reliance Industries Ltd.*, (**J.K. Maheshwari** and A.S. Chandurkar, JJ.), 2026 SCC OnLine SC 864
- Sunisha Anand v. State of Haryana*, (Sanjay Kumar and K. Vinod Chandran, JJ.), 2026 SCC OnLine SC 859

Allahabad High Court [493]

- Aakash Choudhary v. State of U.P.*, (**Chandra Dhari Singh** and **Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 5343
- Aameen v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 5237
- Abhimanyu Singh v. State of U.P.*, (**Arindam Sinha** and **Satya Veer Singh**, JJ.), 2026 SCC OnLine All 5411
- Aditya Kumar v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 5379
- Afroz v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 5169
- Ahorva Prasad Chaurasiya v. State of U.P.*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 5439
- Aishwary Gupta v. State of U.P.*, (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5311
- Ajay Kumar Sharma v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5130
- Ajay Pratap Singh v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 5023
- Akash Chaudhary v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 5030
- Akash Chorasiya v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5254
- Akash Gupta v. State of U.P.*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5410

Akhilesh v. State of U.P., (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 5074

Akhilak Ahmad v. State of U.P., (**Manjive Shukla**, J.), 2026 SCC OnLine All 5368

Alfiya Shamim v. State of U.P., (**Manjive Shukla**, J.), 2026 SCC OnLine All 5372

Ali Sher v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 5022

Alka Chaudhary v. State of U.P., (**Siddharth Nandan**, J.), 2026 SCC OnLine All 5446

Amar Bahadur Singh v. State of U.P., (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5251

Amar Singh v. State of U.P., (**Chandra Dhari Singh** and **Devendra Singh-I**, JJ.), 2026 SCC OnLine All 5049

Amarnath v. State of U.P., (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5313

Amit Kumar v. State of U.P., (**Manjive Shukla**, J.), 2026 SCC OnLine All 5366

Amit Kumar v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 5031

Amit Kumar v. State of U.P., (**Vinod Diwakar**, J.), 2026 SCC OnLine All 5414

Amit Pandey v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 5152

Amit Yadav v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 5176

Amit v. State of U.P., (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 5202

Amrishi Tiwari v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 5182

Amritvarsha Industries Ltd. v. Deputy Commissioner, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5473

Anam v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 5115

Anang Pal Singh v. State of U.P., (**Samit Gopal**, J.), 2026 SCC OnLine All 5028

Anees v. State of U.P., (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5299

Anjali v. State of U.P., (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5290

Ankit Sahu v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), 2026 SCC OnLine All 5040

Ankur Constructions v. State of U.P., (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 5487

Ankur Kumar v. State of U.P., (**Gautam Chowdhary**, J.), 2026 SCC OnLine All 5103

Anoop Singh v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 5175

Ansar v. State of U.P., (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 5321

Antesh Kumar v. State of U.P., (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5051

Anupama Singh v. State of U.P., (**Rajeev Singh**, J.), 2026 SCC OnLine All 5357

Anurag Mishra v. State of U.P., (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5296

Anwar Khan v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 5127

Apurba Mukherjee v. Banaras Hindu University, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 5384

Arakam Aish v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 5187

Arbab v. State of U.P., (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 5012

Archana Verma v. State of U.P., (**Abdul Shahid**, J.), 2026 SCC OnLine All 5046

Arhan Khan v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 5236

Arman v. State of U.P., (**Gautam Chowdhary**, J.), 2026 SCC OnLine All 5104

- Arvind Kumar v. State of U.P.*, (**Gautam Chowdhary**, J.), 2026 SCC OnLine All 5099
- Arvind Prajapati v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5189
- Aryan Suryavanshi v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5249
- Asad Shakil v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5118
- Asha Tyagi v. State of U.P.*, (**Ajit Kumar** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5425
- Ashish Kale v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 5322
- Ashish Pandey v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 5209
- Ashish Srivastava v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5247
- Ashok Kumar Bodwal v. State of U.P.*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 5470
- Ashok Kumar Gupta v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5088
- Ashok Kumar Singh v. State of U.P.*, (**Manjive Shukla**, J.), 2026 SCC OnLine All 5363
- Ashutosh Arora v. State of U.P.*, (**Gautam Chowdhary**, J.), 2026 SCC OnLine All 5131
- Ashutosh Singh v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 5020
- Asif v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 5275
- Atul Singh v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 5218
- Avneesh Kumar v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5173
- Babu Ram Dinkar v. State of U.P.*, (**Anish Kumar Gupta**, J.), 2026 SCC OnLine All 5352
- Babu Ram v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5181
- Bajinath Maurya v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5117
- Baljeet Verma v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5184
- Basant Lal v. State of U.P.*, (**Gautam Chowdhary**, J.), 2026 SCC OnLine All 5102
- Beena Loniya v. State of U.P.*, (**Siddharth Nandan**, J.), 2026 SCC OnLine All 5413
- Bhagirath v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5215
- Bhuri Devi v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 5167
- Binod Singh v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5185
- Brahmdev Dangi v. Union of India*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 5139
- Brijesh v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 5196
- Chandan Sah v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 5337
- Chandan v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 5270
- Chandrama Prasad v. State of U.P.*, (**Manjive Shukla**, J.), 2026 SCC OnLine All 5367
- Chaudhary Fruit and Vegetable Co. v. Pramukh Sachiv Krishi Vipdan Evam Krishi Videsh Vyaapar*, (**Neeraj Tiwari** and **Sudhanshu Chauhan**, JJ.), 2026 SCC OnLine All 5443
- Chhedi Lal v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5138
- City Culture v. Union of India*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 5483
- Committee of Management Gangadeen Inter College v. State of U.P.*, (**Siddharth Nandan**, J.), 2026 SCC OnLine All 5467
- Committee of Management v. State of U.P.*, (**Siddharth Nandan**, J.), 2026 SCC OnLine All 5424

- Committee of Management v. State of Uttar Pradesh*, (**Siddharth Nandan**, J.), 2026 SCC OnLine All 5426
- CS Fabrication v. Union of India*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5481
- Deep Kumar v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5178
- Deepak Dwivedi v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 5195
- Deepak Jindal v. State of Uttar Pradesh*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 5428
- Deepak Kumar Singh v. State of Uttar Pradesh*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 5373
- Deepak Kumar v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5084
- Deepak Kumar v. State of U.P.*, (**Siddharth**, J.), 2026 SCC OnLine All 5133
- Deepak v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 5026
- Deepesh Chelani v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 5027
- Deepu Parihar v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 5276
- Deepu v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5064
- Deomani Pandey v. Member, Central Administrative Tribunal*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), 2026 SCC OnLine All 5354
- Dev Gautam v. State of U.P.*, (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5293
- Devendra Kumar v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 5386
- Devi Deen v. State of U.P.*, (**Subhash Vidyarthi**, J.), 2026 SCC OnLine All 5071
- Devnarain Gupta v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 5015
- Devnarain Gupta v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 5017
- Dharamvir v. State*, (**Chandra Dhari Singh** and **Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 5053
- Dinesh Yadav v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5105
- Dinesh v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 5033
- Divyanshu Singh v. State of U.P.*, (**Manjive Shukla**, J.), 2026 SCC OnLine All 5369
- Diwakar Prasad v. State of U.P.*, (**Subhash Chandra Sharma**, J.), 2026 SCC OnLine All 5331
- Diwakar Singh v. State of U.P.*, (**Syed Qamar Hasan Rizvi**, J.), 2026 SCC OnLine All 5388
- Doodh Nath v. Purvanchal Vidyut Vitran Nigam Ltd.*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5455
- Durgesh v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5177
- Dushyant Pratap Singh v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 5128
- Dushyant v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5210
- Dwarika Prasad Gupta v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 5004
- Dwarika Prasad Gupta v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 5005
- Dwarika Prasad Gupta v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 5006
- Executive Engineer, Saprar Division v. Singh Brothers*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), 2026 SCC OnLine All 4995
- Faheem v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5221

Furkan v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 5191
Ganesh Shankar Mishra v. State of U.P., (**Syed Qamar Hasan Rizvi**, J.), 2026 SCC OnLine All 5360
Gaurav Gupta v. State of U.P., (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 5274
Gaurav Kumar v. State of U.P., (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5292
Gauri Foods Cold Storage v. State of U.P., (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 5423
Gaursons Hi Tech Infrastructure (P) Ltd. v. Rakesh Kumar, (**Syed Qamar Hasan Rizvi**, J.), 2026 SCC OnLine All 5348
Geeta Devi v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 5145
Geeta Devi v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 5158
Ghanshyam v. State of U.P., (**Manjive Shukla**, J.), 2026 SCC OnLine All 5371
Giriraj v. State of U.P., (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5093
Golf Green Superstructures (P) Ltd. v. Additional District Magistrate Finance, (**Siddharth Nandan**, J.), 2026 SCC OnLine All 5444
Gomati Arya v. State of U.P., (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 5317
Gopal Manohar Sharma v. State of Uttar Pradesh, (**Siddharth Nandan**, J.), 2026 SCC OnLine All 5469
Govind Chauhan v. State of U.P., (**Krishan Pahal**, J.), 2026 SCC OnLine All 5239
Govind Singh v. State of U.P., (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 5303
Guddi v. State of U.P., (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5464
Gudiya Devi v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 5188
Gufuran v. State of U.P., (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5244
Gulshan Homz (P) Ltd. v. State of U.P., (**Siddharth Nandan**, J.), 2026 SCC OnLine All 5448
Gulsher v. State of Uttar Pradesh, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 5277
Haider v. State of U.P., (**Siddhartha Varma** and **Jai Krishna Upadhyay**, JJ.), 2026 SCC OnLine All 5081
Hanoman v. State of U.P., (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5461
Harbhan Singh v. State of U.P., (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5107
Harendra v. State of U.P., (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 5170
Hari Ram v. D.D.C., (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5401
Harikesh v. State of U.P., (**Siddharth Nandan**, J.), 2026 SCC OnLine All 5441
Hasrat Ali v. State of U.P., (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5262
Hayatunnisha v. State of U.P., (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5453
Himanshu v. State of U.P., (**Vivek Varma**, J.), 2026 SCC OnLine All 5171
Hitesh Chawla v. Union of India, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 5434
Honey Duneja v. State of U.P., (**Samit Gopal**, J.), 2026 SCC OnLine All 5037
Husnain v. State of U.P., (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5073

- Imran Ahmad v. Union of India*, (Saral Srivastava and Garima Prashad, JJ.), 2026 SCC OnLine All 5433
- Imran v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 5162
- Indal v. State of U.P.*, (Sameer Jain, J.), 2026 SCC OnLine All 5217
- India Electric Service v. State of U.P.*, (Neeraj Tiwari and Sudhanshu Chauhan, JJ.), 2026 SCC OnLine All 5416
- Indra Pal Singh v. State of U.P.*, (Saurabh Srivastava, J.), 2026 SCC OnLine All 5013
- Indra v. State of U.P.*, (Sameer Jain, J.), 2026 SCC OnLine All 5228
- Indresh v. State of U.P.*, (Sameer Jain, J.), 2026 SCC OnLine All 5211
- Indrika Prasad v. State of U.P.*, (Chandra Kumar Rai, J.), 2026 SCC OnLine All 5394
- Intekhab Ul Mukhtar v. State of U.P.*, (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 5208
- Irshad v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 5140
- Ishtayak Ali v. State of U.P.*, (Vinod Diwakar, J.), 2026 SCC OnLine All 5421
- Ishtiyag Husain v. State of U.P.*, (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 5408
- Jaeena Begam v. Anamika Singh*, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 5039
- Jagat Kumari v. State of U.P.*, (Rajnish Kumar and Babita Rani, JJ.), 2026 SCC OnLine All 5268
- Jamaluddin v. State of U.P.*, (Subhash Chandra Sharma, J.), 2026 SCC OnLine All 5324
- Jarif v. State of U.P.*, (Manish Mathur, J.), 2026 SCC OnLine All 5122
- Jg Impex (P) Ltd. v. Union of India*, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), 2026 SCC OnLine All 5472
- Jhabbu v. State of U.P.*, (Manish Mathur, J.), 2026 SCC OnLine All 5124
- Jigar Singh v. State of U.P.*, (Manish Mathur, J.), 2026 SCC OnLine All 5083
- Jitendra Kumar Lakhmani v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 5009
- Jitendra Pal Singh v. State of U.P.*, (Dinesh Pathak, J.), 2026 SCC OnLine All 5378
- Jiya Ur Rehman v. State of U.P.*, (Avnish Saxena, J.), 2026 SCC OnLine All 5034
- Jiyalal v. State of U.P.*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 5438
- Junaid Ahmad v. State of U.P.*, (Madan Pal Singh, J.), 2026 SCC OnLine All 5045
- Juvenile X v. State of U.P.*, (Jai Prakash Tiwari, J.), 2026 SCC OnLine All 5320
- Kamaljeet Singh v. State of U.P.*, (Vani Ranjan Agrawal, J.), 2026 SCC OnLine All 5055
- Kamalveer v. State of U.P.*, (J.J. Munir and Tarun Saxena, JJ.), 2026 SCC OnLine All 5305
- Kamlesh v. State of U.P.*, (J.J. Munir and Tarun Saxena, JJ.), 2026 SCC OnLine All 5307
- Kamlesh v. State of U.P.*, (Manish Mathur, J.), 2026 SCC OnLine All 5060
- Kanhaiya v. State of U.P.*, (Vani Ranjan Agrawal, J.), 2026 SCC OnLine All 5068
- Kanwal Preet Singh Sethi v. Estate Officer*, (Vikas Budhwar, J.), 2026 SCC OnLine All 5347
- Kapil Dev v. State of U.P.*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 5442
- Kapil v. State of U.P.*, (Vani Ranjan Agrawal, J.), 2026 SCC OnLine All 5344
- Karan v. State of U.P.*, (Krishan Pahal, J.), 2026 SCC OnLine All 5242
- Kashi Nath v. State of U.P.*, (Chandra Kumar Rai, J.), 2026 SCC OnLine All 5392

Keshav Chandra Arya v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 4997](#)
Khemchandra v. State of U.P., (**Samit Gopal, J.**), [2026 SCC OnLine All 5029](#)
Kiran Devi v. State of U.P., (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.**), [2026 SCC OnLine All 5447](#)
Kishan Pal v. State of U.P., (**Manish Mathur, J.**), [2026 SCC OnLine All 5079](#)
Kismatiya Devi v. State of U.P., (**Sameer Jain, J.**), [2026 SCC OnLine All 5157](#)
Krishna Kant Sharma v. State of U.P., (**Manjive Shukla, J.**), [2026 SCC OnLine All 5370](#)
Kusum Singh v. State of U.P., (**Sameer Jain, J.**), [2026 SCC OnLine All 5159](#)
Kutbun Nisha v. State of U.P., (**Alok Mathur and Amitabh Kumar Rai, JJ.**), [2026 SCC OnLine All 5454](#)
Lajja Ram v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 5002](#)
Lakshman v. State of U.P., (**Manish Kumar, J.**), [2026 SCC OnLine All 5174](#)
Lalan Constructions v. Union of India, (**Alok Mathur and Amitabh Kumar Rai, JJ.**), [2026 SCC OnLine All 5462](#)
Laltu v. State of U.P., (**Pankaj Bhatia, J.**), [2026 SCC OnLine All 5452](#)
Leelawati v. State of U.P., (**Sameer Jain, J.**), [2026 SCC OnLine All 5147](#)
Maa Rakt Dantika Contractors & Suppliers v. State of U.P., (**Pankaj Bhatia, J.**), [2026 SCC OnLine All 5466](#)
Madhuri v. State of U.P., (**Anil Kumar-X, J.**), [2026 SCC OnLine All 5338](#)
Madhusudan Pandey v. State of U.P., (**Abdul Moin and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 5263](#)
Mahe Eram v. State of U.P., (**Rajnish Kumar and Babita Rani, JJ.**), [2026 SCC OnLine All 5273](#)
Mahendra Kumar Pal v. State of U.P., (**Abdul Moin and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 5255](#)
Mahendra Singh v. State of U.P., (**Abdul Moin and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 5257](#)
Mahfuj Alam v. State of U.P., (**Samit Gopal, J.**), [2026 SCC OnLine All 5032](#)
Mahipal v. State of U.P., (**Sameer Jain, J.**), [2026 SCC OnLine All 5149](#)
Man Singh v. State of U.P., (**Sameer Jain, J.**), [2026 SCC OnLine All 5230](#)
Manager v. State of U.P., (**Rajiv Lochan Shukla, J.**), [2026 SCC OnLine All 5087](#)
Manav Utthan Avam Samaj Kalyan Samiti v. State of U.P., (**Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.**), [2026 SCC OnLine All 5474](#)
Mangal Singh v. State of U.P., (**J.J. Munir and Tarun Saxena, JJ.**), [2026 SCC OnLine All 5306](#)
Manish v. State of U.P., (**Jitendra Kumar Sinha, J.**), [2026 SCC OnLine All 5201](#)
Manoj Kumar Dubey v. State of U.P., (**Dinesh Pathak, J.**), [2026 SCC OnLine All 5383](#)
Manoj Kumar Pandey v. State of U.P., (**Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.**), [2026 SCC OnLine All 5437](#)
Manoj Kumar v. State of U.P., (**Saurabh Srivastava, J.**), [2026 SCC OnLine All 5014](#)
Manu Kumar v. State of U.P., (**Krishan Pahal, J.**), [2026 SCC OnLine All 5240](#)
Mauji Lal v. State of U.P., (**Vinod Diwakar, J.**), [2026 SCC OnLine All 5427](#)

- Maya Rastogi v. Union of India*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5484
- Meaghnath v. State of U.P.*, (**Rajesh Singh Chauhan** and **Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 5052
- Meena Devi v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5226
- Meena Pal v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 5385
- Mehdi Hasan v. State*, (**Subhash Chandra Sharma**, J.), 2026 SCC OnLine All 5048
- Mithilesh Gupta v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 5050
- Mithun Singh v. U.P. Power Corpn. Ltd.*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5459
- Mo. Afsar v. Union of India*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 5451
- Mohammad Afsar v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 5319
- Mohammad Arif v. Union of India*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 5417
- Mohammad Arshad v. Union of India*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 5435
- Mohammad Parvej Khan v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 5316
- Mohammad Saleem v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5264
- Mohammad Sarfaraj v. Union of India*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 5431
- Mohd Salman v. State of U.P.*, (**Arindam Sinha** and **Satya Veer Singh**, JJ.), 2026 SCC OnLine All 5415
- Mohd Yasin Khan v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 5387
- Mohd. Ahmadul Quadri v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5253
- Mohd. Arif v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5190
- Mohd. Arman v. Union of India*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 5432
- Mohd. Shadab v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5116
- Mohit Verma v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 5003
- Mosim v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5204
- Mubarak Ali v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5197
- Muhammad Altaf Raza v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 5109
- Mukesh Chandra Katiyar v. State of U.P.*, (**Gautam Chowdhary**, J.), 2026 SCC OnLine All 5098
- Mukul v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 5252
- Mumtaj Ali v. State of U.P.*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5476
- Munesh Kumar v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5096
- Munna v. State of U.P.*, (**Lakshmi Kant Shukla**, J.), 2026 SCC OnLine All 5011
- Munni Lal v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5391

- Nafees v. State of U.P.*, (**Rajesh Singh Chauhan and Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 5065
- Nakul v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 5137
- Nandlal v. State of U.P.*, (**Rajesh Singh Chauhan and Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 5067
- Nandram v. State of U.P.*, (**Chandra Kumr Rai**, J.), 2026 SCC OnLine All 5390
- Nanhey v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5057
- Nareshpal v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5058
- Naval Kishor v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5154
- Nazaqat v. State of U.P.*, (**Siddhartha Varma and Jai Krishna Upadhyay**, JJ.), 2026 SCC OnLine All 5054
- Nazim v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 5346
- Neetesh Kumar v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 5141
- Nibha Raj Srivastava v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5113
- Nigam v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5231
- Nikhil v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5341
- Nisar Ahmad v. State of U.P.*, (**Vivek Saran**, J.), 2026 SCC OnLine All 5397
- Nisha Sharma v. State of U.P.*, (**Saral Srivastava and Garima Prashad**, JJ.), 2026 SCC OnLine All 5436
- Nishu Goel v. State of U.P.*, (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 5329
- Nitesh Kumar Mishra v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5125
- Niwas v. State of U.P.*, (**Chandra Dhari Singh and Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 5066
- Noib v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5238
- Noor Aalam v. State of U.P.*, (**Alok Mathur and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5456
- Om Prakash v. State of U.P.*, (**Rajiv Gupta and Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5280
- Om Sharan v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 5035
- Omkar v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5042
- Pallavi Pandey v. State of U.P.*, (**Subhash Vidyarthi**, J.), 2026 SCC OnLine All 5019
- Pankaj Kumar v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 5243
- Pankaj v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5155
- Parvez v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 5025
- Pawan Kumar v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5192
- Pawan Trading Co. v. Commissioner of Customs*, (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 5482
- Pawan v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5342
- Prabha Shanker Selot v. Bank of Baroda Corporate Office*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC OnLine All 5350
- Prabhat Pharmacy Collage Sultanpur v. State of U.P.*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 5457

Pradeep Kumar Gupta v. State of U.P., (Prakash Singh, J.), 2026 SCC OnLine All 4999
Pradeep Shukla v. State of U.P., (Gautam Chowdhary, J.), 2026 SCC OnLine All 5100
Pramod Kumar Srivastava v. State of U.P., (Dinesh Pathak, J.), 2026 SCC OnLine All 5380
Prashant Mishra v. State of U.P., (Rajeev Bharti, J.), 2026 SCC OnLine All 5111
Prashant v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5287
Prathama U.P. v. Joint Commissioner State Tax Corporate Circle, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 5486
Pratik Verma v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5285
Prem Chandra Ram v. State of U.P., (Dinesh Pathak, J.), 2026 SCC OnLine All 5375
Prem Kishore v. State of U.P., (Ajay Bhanot and Divesh Chandra Samant, JJ.), 2026 SCC OnLine All 5075
Prem Kumar Wadhawan v. State of U.P., (Prakash Singh, J.), 2026 SCC OnLine All 5010
Pritam Singh v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 5016
Priti Ram Murti v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5291
Priya v. State of U.P., (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 5108
Priyank Chaudhary v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5294
Puneet Kishore v. State of U.P., (Samit Gopal, J.), 2026 SCC OnLine All 5007
Puran Singh v. Union of India, (Arun Bhansali, C.J. and Kshitij Shailendra, J.), 2026 SCC OnLine All 5351
Pushpendra v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 5225
Pushpraj Singh v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5315
Puskar Bind v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 5232
Qadir v. State of U.P., (Vani Ranjan Agrawal, J.), 2026 SCC OnLine All 5069
Qadir v. State of U.P., (Vivek Varma, J.), 2026 SCC OnLine All 5164
Rachit Sonkar v. State of U.P., (Anil Kumar-X, J.), 2026 SCC OnLine All 5339
Radha Charan v. State of U.P., (Arindam Sinha and Satya Veer Singh, JJ.), 2026 SCC OnLine All 5409
Radhika Devi v. State of U.P., (Anil Kumar-X, J.), 2026 SCC OnLine All 5047
Ragni Chaurasiya v. State of U.P., (Rajnish Kumar and Babita Rani, JJ.), 2026 SCC OnLine All 5272
Rahimuddin v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 5235
Rahul Agrawal v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 5018
Rahul Sharma v. Vandana Sharma, (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 5335
Rahul v. State of U.P., (J.J. Munir and Tarun Saxena, JJ.), 2026 SCC OnLine All 5310
Raj Bahadur v. State of U.P., (Chandra Kumar Rai, J.), 2026 SCC OnLine All 5405
Raj Kumar Awasthi v. State of U.P., (Dinesh Pathak, J.), 2026 SCC OnLine All 5374
Raj Kumar v. Union of India, (Vikas Budhwar, J.), 2026 SCC OnLine All 5418
Rajat Kumar Singh v. State of U.P., (Syed Qamar Hasan Rizvi, J.), 2026 SCC OnLine All 5358
Rajendra Pratap Singh v. State of U.P., (Prakash Singh, J.), 2026 SCC OnLine All 4996

Rajendra Tripathi v. State of U.P., (**Rajiv Gupta and Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5314

Rajendra Yadav v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 5126

Rajesh Jaiswal v. State of U.P., (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 5304

Rajesh Kumar Srivastava v. State of U.P., (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5044

Rajesh Kumar v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 5036

Rajkumari v. State of U.P., (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5097

Rajpal Agencies v. State of U.P., (**Alok Mathur and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5485

Raju v. State of U.P., (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 5219

Raju v. State of U.P., (**Krishan Pahal**, J.), 2026 SCC OnLine All 5246

Raju v. State of U.P., (**Praveen Kumar Giri**, J.), 2026 SCC OnLine All 5318

Rajvati v. State of U.P., (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5398

Rakesh Yadav v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 5151

Ram Abhilash Verma v. State of U.P., (**Syed Qamar Hasan Rizvi**, J.), 2026 SCC OnLine All 5359

Ram Achal Kori v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 5056

Ram Asharey v. U.P. Jal Nigam, (**Manjive Shukla**, J.), 2026 SCC OnLine All 5355

Ram Ashish Yadav v. Chairman Lucknow Development Authority, (**Alok Mathur and Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5468

Ram Bahadur v. State of U.P., (**Rajeev Bharti**, J.), 2026 SCC OnLine All 5223

Ram Chandar v. State of U.P., (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 5207

Ram Chandra v. State of U.P., (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5393

Ram Gopal Sharma v. State of U.P., (**Subhash Chandra Sharma**, J.), 2026 SCC OnLine All 5327

Ram Khilone v. State of U.P., (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5070

Ram Lakhan Pandey v. State of U.P., (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5406

Ram Lakshan Saroj v. State of U.P., (**Manish Mathur**, J.), 2026 SCC OnLine All 5183

Ram Manohar v. State of U.P., (**Irshad Ali**, J.), 2026 SCC OnLine All 5449

Ram Milan v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 5001

Ram Naraian v. State of U.P., (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5402

Ram Prasad v. State of U.P., (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 5278

Ram Pratap Chaurasia v. State of U.P., (**Saral Srivastava and Garima Prashad**, JJ.), 2026 SCC OnLine All 5471

Ram Sajeewan v. State of U.P., (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5340

Ram Shakal Pandey v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 5143

Ramashankar v. State of U.P., (**Rajiv Gupta and Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5284

Ramdulare Bind v. State of U.P., (**Rajiv Gupta and Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5286

Ramesh v. State of U.P., (**Subhash Chandra Sharma**, J.), 2026 SCC OnLine All 5326

Ramnath v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 5024

Rampal v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 5142

- Rampreet v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5200
- Ramvir Singh v. State of U.P.*, (**Vinod Diwakar**, J.), 2026 SCC OnLine All 5407
- Rana Ajit Pratap Singh v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5336
- Ratnakar Verma v. Union of India*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), 2026 SCC OnLine All 5377
- Ravi Rai v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5061
- Ravi Shankar v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5404
- Ravi v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5179
- Ravi v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5213
- Ravindra Kumar Srivastava v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 5212
- Reena Gond v. State of U.P.*, (**Raj Beer Singh**, J.), 2026 SCC OnLine All 5080
- Rehman v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5063
- Rekha Devi v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 5156
- Remesh Kohar v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 5194
- Reshma v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5180
- Rina v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5266
- Ritik v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 5203
- Rizwan v. State of U.P.*, (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5283
- Rudra Sharma v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5259
- Rumali v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5085
- Sabina Parveen v. New India Assurance Co. Ltd.*, (**Prashant Kumar**, J.), 2026 SCC OnLine All 5333
- Safeurrahman v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5091
- Safiya Bano v. Union of India*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 5465
- Sahab Lal v. State of U.P.*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5445
- Sahdeo Singh Chaudhary v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 5381
- Saiyyad Modassir v. State of U.P.*, (**Vani Ranjan Agrawal**, J.), 2026 SCC OnLine All 5059
- Sakal Dev Yadav v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 4998
- Saleem Ahmad v. State of U.P.*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5460
- Salman v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 5245
- Salman v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5092
- Salman v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5106
- Salman v. State of U.P.*, (**Siddharth**, J.), 2026 SCC OnLine All 5135
- Sameer v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5233
- Sanctum Wealth Advisors (P) Ltd. v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 5308

Sandeep Kumar v. State of U.P., (Manish Mathur, J.), 2026 SCC OnLine All 5120
Sandeep Singh v. State of U.P., (J.J. Munir and Tarun Saxena, JJ.), 2026 SCC OnLine All 5298
Sandeep Tiwari v. Union of India, (Saral Srivastava and Garima Prashad, JJ.), 2026 SCC OnLine All 5430
Sandip Kuril v. State of U.P., (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 5095
Sani v. State of U.P., (Santosh Rai, J.), 2026 SCC OnLine All 5214
Sanjay Kumar v. State of U.P., (Chandra Kumar Rai, J.), 2026 SCC OnLine All 5396
Sanjay Mishra v. State of U.P., (Subhash Chandra Sharma, J.), 2026 SCC OnLine All 5330
Sanjay v. State of U.P., (Vani Ranjan Agrawal, J.), 2026 SCC OnLine All 5043
Sanjit Kumar Rai v. State of U.P., (Vinod Diwakar, J.), 2026 SCC OnLine All 5420
Sanju Dixit v. State of U.P., (Manish Mathur, J.), 2026 SCC OnLine All 5186
Sanju Yadav v. State of U.P., (Jaspreet Singh, J.), 2026 SCC OnLine All 5458
Santosh Kumar v. C.G.M. State Bank of India, (Saurabh Shyam Shamsbery, J.), 2026 SCC OnLine All 5389
Santosh Sharma v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5279
Santosh v. State of U.P., (Gautam Chowdhary, J.), 2026 SCC OnLine All 5101
Santram v. State of U.P., (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 5094
Sarita Devi v. State of U.P., (Rajeev Bharti, J.), 2026 SCC OnLine All 5110
Saroz Bala v. High Court of Judicature at Allahabad, (Anish Kumar Gupta, J.), 2026 SCC OnLine All 5353
Sarvendra Singh v. State of U.P., (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 5062
Satendra v. State of Uttar Pradesh, (Sameer Jain, J.), 2026 SCC OnLine All 5216
Satish Kabutara v. State of U.P., (Raj Beer Singh, J.), 2026 SCC OnLine All 5077
Satnam v. State of U.P., (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 5165
Satya Nand Chauhan v. State of U.P., (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 5161
Satya Prakash v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5289
Saurabh Kumar Jatav v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 5146
Savitri v. State of U.P., (Avnish Saxena, J.), 2026 SCC OnLine All 5000
Savitri v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 5153
Shahbaz Alam v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5301
Shahbaz v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 5220
Shahil v. State of U.P., (Krishan Pahal, J.), 2026 SCC OnLine All 5241
Shahjade Alam v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5281
Shailendra Singh v. State of U.P., (Rajiv Gupta and Ajay Kumar-II, JJ.), 2026 SCC OnLine All 5288
Shailendra v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 5150
Shailesh Kumar Mishra v. State of U.P., (Rajeev Bharti, J.), 2026 SCC OnLine All 5168
Shakeel v. State of U.P., (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 5163
Shama Nahid v. State of U.P., (Manjive Shukla, J.), 2026 SCC OnLine All 5365

- Shamsiya Khatoon v. State of U.P.*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5349
- Shanti Devi v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5114
- Sharad Singhal v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5090
- Sharda Devi v. State of U.P.*, (**Anil Kumar-X**, J.), 2026 SCC OnLine All 5345
- Sharukh v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5121
- Shayroon v. State of U.P.*, (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 5089
- Sheelendra v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5193
- Shekhar v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 5227
- Sher Ali v. State of U.P.*, (**Arindam Sinha** and **Satya Veer Singh**, JJ.), 2026 SCC OnLine All 5412
- Shiv Bhavan v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5400
- Shiv Bux Singh v. Premvati*, (**Prashant Kumar**, J.), 2026 SCC OnLine All 5332
- Shivam Kumar Verma v. State of U.P.*, (**Chandra Dhari Singh** and **Lakshmi Kant Shukla**, JJ.), 2026 SCC OnLine All 5076
- Shivam Singh v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5234
- Shivangi Gupta v. State of U.P.*, (**Manjive Shukla**, J.), 2026 SCC OnLine All 5364
- Shiw Kumar v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5403
- Shlok Srivastava v. State of U.P.*, (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5300
- Shobha Devi v. State of U.P.*, (**Raj Beer Singh**, J.), 2026 SCC OnLine All 5078
- Shravan Kumar Pandey v. State of U.P.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 5399
- Shubham Tripathi v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5261
- Shweta Sharma v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 5258
- Shyam Babu Pasi v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 5205
- Shyam Bahadur Patel v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 5160
- Shyama Enterprises v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 5271
- Siddharth Mishra v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 5256
- Somendra Kumar v. State of U.P.*, (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5302
- Sonu Sahu v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 5224
- State of U.P. v. Sheetanshu Kumar*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5362
- Stroytech Service Llc v. State of U.P.*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5478
- Stroytech Service Llc v. State of U.P.*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5479
- Stuti Gupta v. State of U.P.*, (**Dinesh Pathak**, J.), 2026 SCC OnLine All 5376
- Subash Chand v. State of U.P.*, (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5282

Subhash v. State of U.P., (**Sameer Jain**, J.), [2026 SCC OnLine All 5222](#)

Sudhir Singh v. State of U.P., (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), [2026 SCC OnLine All 5295](#)

Sundar Singh v. State of U.P., (**Subhash Chandra Sharma**, J.), [2026 SCC OnLine All 5325](#)

Sundar v. State of U.P., (**Vani Ranjan Agrawal**, J.), [2026 SCC OnLine All 5041](#)

Sundara v. State of U.P., (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 5265](#)

Sunil Kumar v. State of U.P., (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 5260](#)

Sunil Kumar v. State of U.P., (**Sameer Jain**, J.), [2026 SCC OnLine All 5134](#)

Sunita Devi v. State of U.P., (**Sameer Jain**, J.), [2026 SCC OnLine All 5166](#)

Surendra Singh v. State of U.P., (**Arun Kumar Singh Deshwal**, J.), [2026 SCC OnLine All 5229](#)

Surjan Kumar Maurya v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 5008](#)

Surya Dev v. State of U.P., (**Vani Ranjan Agrawal**, J.), [2026 SCC OnLine All 5082](#)

Swati Gangwar v. State of U.P., (**Rajnish Kumar** and **Babita Rani**, JJ.), [2026 SCC OnLine All 5269](#)

Syed Badar Ali-Sub Inspector v. State of U.P., (**Anish Kumar Gupta**, J.), [2026 SCC OnLine All 5356](#)

Tashrifun Nisha v. State of U.P., (**Manish Mathur**, J.), [2026 SCC OnLine All 5119](#)

Taufik Raini v. State of U.P., (**Manish Mathur**, J.), [2026 SCC OnLine All 5112](#)

Teena Sehgal v. State of U.P., (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), [2026 SCC OnLine All 5440](#)

Teerath Prasad v. State of U.P., (**Chandra Kumar Rai**, J.), [2026 SCC OnLine All 5395](#)

Thekedar v. State of U.P., (**Irshad Ali**, J.), [2026 SCC OnLine All 5450](#)

Tinkoo v. State of U.P., (**Vivek Varma**, J.), [2026 SCC OnLine All 5199](#)

Toshkar v. State of U.P., (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), [2026 SCC OnLine All 5312](#)

Triyugi Narayan Gupta v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), [2026 SCC OnLine All 5072](#)

Udayveer v. State of U.P., (**Sameer Jain**, J.), [2026 SCC OnLine All 5248](#)

Union of India v. Jai Devi, (**Prashant Kumar**, J.), [2026 SCC OnLine All 5334](#)

Union of India v. Vikram Kumar, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), [2026 SCC OnLine All 5361](#)

Usman v. State of U.P., (**Sameer Jain**, J.), [2026 SCC OnLine All 5144](#)

Uttar Pradeshiya Safai Majdoor Sangh v. State of U.P., (**Vinod Diwakar**, J.), [2026 SCC OnLine All 5422](#)

Vaheed Khan v. State of U.P., (**Sameer Jain**, J.), [2026 SCC OnLine All 5136](#)

Ved Prakash Sharma v. State of U.P., (**Dinesh Pathak**, J.), [2026 SCC OnLine All 5382](#)

Vedika Pandey v. State of U.P., (**Manish Kumar**, J.), [2026 SCC OnLine All 5129](#)

Vicky Diwakar v. State of U.P., (**Sameer Jain**, J.), [2026 SCC OnLine All 5148](#)

Vidit Gupta v. State of U.P., (**Praveen Kumar Giri**, J.), [2026 SCC OnLine All 5328](#)

Vijeta Yadav v. State of U.P., (**Vinod Diwakar**, J.), [2026 SCC OnLine All 5429](#)

Vikas Gound v. State of U.P., (**Rajiv Lochan Shukla**, J.), [2026 SCC OnLine All 5086](#)

Vikas Yadav v. State of U.P., (**Praveen Kumar Giri**, J.), [2026 SCC OnLine All 5323](#)

- Vimlesh Jain v. Ess Aar Universal (P) Ltd.*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), 2026 SCC OnLine All 5038
- Vinay Sharma v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 5267
- Vinod Kumar Bhardwaj v. State of U.P.*, (**Rajiv Gupta** and **Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 5297
- Vinod Kumar v. State of U.P.*, (**Manish Kumar Nigam**, J.), 2026 SCC OnLine All 5419
- Vipul Jain v. State of U.P.*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 5309
- Vipul Kumar Pandey v. State of Uttar Pradesh*, (**J.J. Munir** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 5250
- Vishal v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), 2026 SCC OnLine All 5172
- Vishal v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 5021
- Vivek Chauhan v. State Information Commission*, (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), 2026 SCC OnLine All 5463
- Vivek Kumar Gautam v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 5123
- Vivek Singh v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 5206
- Vivek v. State of U.P.*, (**Ajay Bhanot**, J.), 2026 SCC OnLine All 5132
- VK Enterprises v. State of U.P.*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5475
- Vk Enterprises v. State of U.P.*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5480
- Wahid v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 5198
- Yash Construction v. State of U.P.*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 5477

Andhra Pradesh High Court [103]

- A.P. SRTC v. Chakali Ramudu*, (V. Sujatha, J.), 2026 SCC OnLine AP 1103
- Anguru Dhasaradha Naidu v. State of Andhra Pradesh*, (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1135
- Anubhavam Venkata Rao v. State of Andhra Pradesh*, (**Subhendu Samanta**, J.), 2026 SCC OnLine AP 1098
- Aravala Shankukha Rao v. Aravala Rayamma*, (Battu Devanand and **Kiranmayee Mandava**, JJ.), 2026 SCC OnLine AP 1102
- AS Peta Peerla Manyam Devasthanam v. State of Andhra Pradesh*, (**Tarlada Rajasekhar Rao**, J.), 2026 SCC OnLine AP 1160
- Asanala Ammulu v. State of Andhra Pradesh*, (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1153
- AVK Viswanatha Raju v. Union of India*, (**Cheekati Manavendranath Roy** and Tuhin Kumar Gedela, JJ.), 2026 SCC OnLine AP 1117
- B Janaki Ramana v. State of Andhra Pradesh*, (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1130
- B. Ram Prasad v. State of Andhra Pradesh*, (Sumathi Jagadam, J.), 2026 SCC OnLine AP 1142
- Banka Srinivas Kamal v. State of Andhra Pradesh*, (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1156

- Biyyala China Appala Naidu v. State of Andhra Pradesh*, (**Venkata Jyothirmai Pratapa**, J.), 2026 SCC OnLine AP 1089
- Chebrolu Krishnaveni v. State of Andhra Pradesh*, (Venuthurumalli Gopala Krishna Rao, J.), 2026 SCC OnLine AP 1115
- Chennuboina Mamatha v. State of Andhra Pradesh*, (Maheswara Rao Kuncheam, J.), 2026 SCC OnLine AP 1162
- Chinta Prasuna v. Dharmana Ganapathirao*, (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1066
- Cholamandalam MS General Insurance Co. v. Dontala Govinda Rao*, (Cheekati Manavendranath Roy and **Tuhin Kumar Gedela**, JJ.), 2026 SCC OnLine AP 1106
- D. Sivakesava Reddy v. Chennamma K Bharathi*, (R Raghunandan Rao, J.), 2026 SCC OnLine AP 1107
- Dhana Suryanarayana v. State of Andhra Pradesh*, (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1128
- Duggirala Lakshmi Manaswi v. Duggirala Varun*, (Venuthurumalli Gopala Krishna Rao, J.), 2026 SCC OnLine AP 1110
- Duvvu Venkata Ramana v. Palla Appala Swamy*, (Tarlada Rajasekhar Rao, J.), 2026 SCC OnLine AP 1064
- Eeday Ashok Kumar Goud v. Kumar Viswajeeth*, (**Nyapathy Vijay**, J.), 2026 SCC OnLine AP 1082
- Erigela Nagi Reddy v. State of Andhra Pradesh*, (B.S. Bhanumathi, J.), 2026 SCC OnLine AP 1122
- G Satyanarayana Reddy v. State of Andhra Pradesh*, (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1132
- Gadde v. State of A.P.*, (Sumathi Jagadam, J.), 2026 SCC OnLine AP 1161
- Gadi China Konda v. Somarouth Chandra Mouli*, (**Harinath N.**, J.), 2026 SCC OnLine AP 1067
- Geeta Heera v. Harish Chander Heera*, (V. Gopala Krishna Rao, J.), 2026 SCC OnLine AP 1112
- Geeta Heera v. Harish Chander Heera*, (V. Gopala Krishna Rao, J.), 2026 SCC OnLine AP 1113
- Ghanta Satyanarayana v. Union of India*, (**Battu Devanand**, J.), 2026 SCC OnLine AP 1145
- Gogutattu Sujana v. State of Andhra Pradesh*, (Nyapathy Vijay, J.), 2026 SCC OnLine AP 1120
- Gorantla Srinivasa Rao v. State of Andhra Pradesh*, (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1141
- Gurunadham Ramesh v. State of Andhra Pradesh*, (Venkata Jyothirmai Pratapa, J.), 2026 SCC OnLine AP 1086
- Hazarathaiah Construction v. State of A.P.*, (**Gannamaneni Ramakrishna Prasad**, J.), 2026 SCC OnLine AP 1137
- Hazarathaiah Construction v. State of Andhra Pradesh*, (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1136
- Hemachandra Mukherji Alla v. Union of India*, (**Battu Devanand**, J.), 2026 SCC OnLine AP 1155
- Jandhyala Kumar Swamy v. Union of India*, (**Battu Devanand**, J.), 2026 SCC OnLine AP 1133
- Jenu Venkateswar Rao v. State of Andhra Pradesh*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 1147
- K Kishore Kumar Reddy v. State of Andhra Pradesh*, (**Lisa Gill** and Ninala Jayasurya, JJ.), 2026 SCC OnLine AP 1118

- K. Naveneetham v. Government of Andhra Pradesh*, (Challa Gunaranjan, J.), [2026 SCC OnLine AP 1123](#)
- K. Obi Reddy v. State of A.P.*, (**B.V.L.N. Chakravarthi**, J.), [2026 SCC OnLine AP 1084](#)
- Kadiyala Sudharani v. State*, (Venkata Jyothirmai Pratapa, J.), [2026 SCC OnLine AP 1101](#)
- Kanaka Durga Amma Vari Devalaya Committee v. State of Andhra Pradesh*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 1150](#)
- Konathala Venkata Rao v. State of Andhra Pradesh*, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 1125](#)
- Konda Praveen v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 1157](#)
- Kusetty Mahesh Kumar v. State of Andhra Pradesh*, (**Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 1088](#)
- M. Srinivasa Rao Madiraju v. Dyumani*, (Battu Devanand, J.), [2026 SCC OnLine AP 1121](#)
- Maddu Gurumurthy v. State of Andhra Pradesh*, (Venkata Jyothirmai Pratapa, J.), [2026 SCC OnLine AP 1099](#)
- Madduri Mallikarjuna Rao v. State of Andhra Pradesh*, (**Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 1093](#)
- Manikanta Venkata Lakshmi v. State of Andhra Pradesh*, (**Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 1091](#)
- Maruprolu Venkata Srinivasula Reddy v. V Vinod Kumar*, (**Tarlada Rajasekhar Rao**, J.), [2026 SCC OnLine AP 1081](#)
- Medarametla Vijaya Rajkumar v. Chundururu Haragopal*, (**Subhendu Samanta**, J.), [2026 SCC OnLine AP 1096](#)
- Meghavat Mantri Nayak v. Dy Inspector General of Police*, (Battu Devanand and **A. Hari Haranadha Sarma**, JJ.), [2026 SCC OnLine AP 1119](#)
- Modepalli Ramadevi v. Modepalli Bramaiah*, (**Venkateswarlu Nimmagadda**, J.), [2026 SCC OnLine AP 1070](#)
- MYB Security Services v. State of Andhra Pradesh*, (Gannamaneni Ramakrishna Prasad, J.), [2026 SCC OnLine AP 1146](#)
- Narsipuram Trinadhaswamy v. LAO*, (Battu Devanand and **Kiranmayee Mandava**, JJ.), [2026 SCC OnLine AP 1063](#)
- Official Liquidator v. Nil*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 1072](#)
- Official Liquidator v. Nil*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 1073](#)
- Official Liquidator v. Nil*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 1074](#)
- Official Liquidator v. Nil*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 1075](#)
- Official Liquidator v. Nil*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 1076](#)
- Official Liquidator v. Nil*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 1077](#)
- Official Liquidator v. Nil*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 1078](#)
- Official Liquidator v. Nil*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 1079](#)
- Official Liquidator v. Nil*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 1080](#)
- P. Mehathab v. Patan Amerullakhan*, (**Subhendu Samanta**, J.), [2026 SCC OnLine AP 1100](#)
- Paidi Narasingarao v. State of Andhra Pradesh*, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 1139](#)
- Palledi Sahithi v. State of Andhra Pradesh*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 1159](#)

- Pallela Uma Devi v. Gatti Chiranjeevi*, (Venuthurumalli Gopala Krishna Rao, J.), 2026 SCC OnLine AP 1111
- Pandiri Ramana Babu v. State of A.P.*, (**Gannamaneni Ramakrishna Prasad**, J.), 2026 SCC OnLine AP 1149
- Pandiri Ramana Babu v. State of Andhra Pradesh*, (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1148
- Paragon Ventures v. State of A.P.*, (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1126
- parvataneni Prameela Rani v. Sava Sudhakar*, (Venuthurumalli Gopala Krishna Rao, J.), 2026 SCC OnLine AP 1114
- Pasala Surya Chandra Rao v. State of Andhra Pradesh*, (**Cheekati Manavendranath Roy** and Tuhin Kumar Gedela, JJ.), 2026 SCC OnLine AP 1116
- Patan Sharuk Khan v. State of A.P.*, (Maheswara Rao Kuncheam, J.), 2026 SCC OnLine AP 1163
- Peravali Vinay Kumar v. State of Andhra Pradesh*, (**Nyapathy Vijay**, J.), 2026 SCC OnLine AP 1127
- Pilla Venkateswara Rao v. Kancherla Malyadri*, (**Ravi Nath Tilhari**, J.), 2026 SCC OnLine AP 1164
- Pinnika Krishnaveni v. State of Andhra Pradesh*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 1138
- R. Srivalli v. Union of India*, (**K Sreenivasa Reddy**, J.), 2026 SCC OnLine AP 1129
- S Chenchu Kiran Kumar v. State of Andhra Pradesh*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 1152
- S. Lava Kumar Reddy v. State of Andhra Pradesh*, (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1124
- S. Vyshnavi v. E. Thirupaiu*, (B.S. Bhanumathi, J.), 2026 SCC OnLine AP 1065
- Sainor Life Sciences (P) Ltd. v. Debt Recovery Tribunal*, (**Lisa Gill** and Ninala Jayasurya, JJ.), 2026 SCC OnLine AP 1158
- Segu Rajendra Narayana Sankar v. State of Andhra Pradesh*, (**Venkateswarlu Nimmagadda**, J.), 2026 SCC OnLine AP 1151
- Shaik Baba Fakruddin v. Y Pedda Kullayamma*, (Venuthurumalli Gopala and Krishna Rao, JJ.), 2026 SCC OnLine AP 1109
- Shaik Jaleel v. State of Andhra Pradesh*, (**Venkata Jyothirmai Pratapa**, J.), 2026 SCC OnLine AP 1085
- Shaik Mohammed Ali v. State of A.P.*, (**Subhendu Samanta**, J.), 2026 SCC OnLine AP 1097
- Shaik Pyare Jan v. D Satyanarayana*, (**Venuthurumalli Gopala Krishna Rao**, J.), 2026 SCC OnLine AP 1062
- Shaik Rahaman v. State of ABC*, (**B.V.L.N. Chakravarthi**, J.), 2026 SCC OnLine AP 1083
- Swarna Surya Prakasa Rao v. Yendreddy Pushpavathi*, (Ravi Cheemalapati, J.), 2026 SCC OnLine AP 1068
- Swarna Surya Prakasa Rao v. Yendreddy Pushpavathi*, (Ravi Cheemalapati, J.), 2026 SCC OnLine AP 1069
- T.A.P. Kasturi Rangan v. PRL Secy Rev Dept.*, (R Raghunandan Rao, J.), 2026 SCC OnLine AP 1131
- Tata AIG General Insurance Co. Ltd. v. Bommu Vakalamma*, (V. Sujatha, J.), 2026 SCC OnLine AP 1071
- Tata AIG General Insurance Co. Ltd. v. Meesala Eswaramma*, (V. Sujatha, J.), 2026 SCC OnLine AP 1105

- Teegireddi Durga Prasad v. State of Andhra Pradesh*, (**Cheekati Manavendranath Roy** and Tuhin Kumar Gedela, JJ.), [2026 SCC OnLine AP 1144](#)
- Thamatam Narendra Bhupal Reddy v. State of A.P.*, (Venkata Jyothirmai Pratapa, J.), [2026 SCC OnLine AP 1095](#)
- Thotakura Srinivas Rajasekhar v. Union of India*, (**Lisa Gill** and Ninala Jayasurya, JJ.), [2026 SCC OnLine AP 1154](#)
- Tunnu Kumar v. State of Andhra Pradesh*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 1094](#)
- V. Sreenivasulu v. State of Andhra Pradesh*, (**Venkateswarlu Nimmagadda**, J.), [2026 SCC OnLine AP 1134](#)
- Vanthala Kiran v. State of Andhra Pradesh*, (**Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 1092](#)
- Vasireddy Venkata Satya Surya Bhaskara Rao v. State of Andhra Pradesh*, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 1140](#)
- Vissarapu Lingesararao v. State of Andhra Pradesh*, (Venkata Jyothirmai Pratapa, J.), [2026 SCC OnLine AP 1087](#)
- Yellareddygari Pranay Kumar Reddy v. Union of India*, (**Battu Devanand**, J.), [2026 SCC OnLine AP 1143](#)
- Yenugayinti Venkateswarlu v. Puli China Eghaiah*, (R Raghunandan Rao, J.), [2026 SCC OnLine AP 1108](#)
- Yerragunta Sreematha Reddy v. State of Andhra Pradesh*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 1090](#)
- Yerragutla Manju Bhargavi Reddy v. Naga Chandra Mohan*, (V. Sujatha, J.), [2026 SCC OnLine AP 1104](#)

Bombay High Court [71]

- Aarif v. State of Maharashtra*, (Madhav J. Jamdar and Pravin S. Patil, JJ.), [2026 SCC OnLine Bom 3042](#)
- Abhishek v. Additional Joint Registrar*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 3022](#)
- Abu Salem Abdul Qayoom Ansari v. State of Maharashtra*, (A.S. Gadkari and **Kamal Khata**, JJ.), [2026 SCC OnLine Bom 3040](#)
- Anjana Kumar v. State of Maharashtra*, (Madhav J. Jamdar and **Pravin S. Patil**, JJ.), [2026 SCC OnLine Bom 3020](#)
- Arvind Govind Tambvekar v. State of Maharashtra*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 3031](#)
- Balkrishna Dattaram Marathe v. Madhav Kelkar*, (Amit S. Jamsandekar, J.), [2026 SCC OnLine Bom 3004](#)
- Bhagwandas Shankardas Zawar v. State of Maharashtra*, (Urmila Joshi-Phalke, J.), [2026 SCC OnLine Bom 2991](#)
- Chetana Wamanrao Kadu v. State of Maharashtra*, (**M.S. Jawalkar** and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 3017](#)
- Clifford Anthony Falcon v. Parthasarathy Srinivasan Pillai*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 3036](#)
- Dada v. Namdeo*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 3016](#)
- Datta v. State of Maharashtra*, (Abhay S. Waghwase, J.), [2026 SCC OnLine Bom 2985](#)

- Dimpal v. Nikhilkumar*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 3038](#)
- Dinesh Sale Corpn. v. Vasant Rao Naik Government Medical College & Hospital*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 3041](#)
- Durgaiah Komuravelli v. Union of India*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 3012](#)
- Executive Engineer v. Damodhar*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 3013](#)
- Executive Engineer v. Keshrabai Rajaram Bang*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 3009](#)
- Executive Engineer v. Mahesh Suresh Rao Deshmukh*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 3008](#)
- Executive Engineer v. Mahesh*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 3010](#)
- Hire Mahadev Parab v. Officer Incharge*, (Amit S. Jamsandekar, J.), [2026 SCC OnLine Bom 3003](#)
- Indian Newspaper Society v. Mumbai Metropolitan Region Development Authority*, (Chandrashekhar, C.J. and Suman Shyam, J.), [2026 SCC OnLine Bom 3034](#)
- Javed Amin Jamadar v. State of Maharashtra*, (Vrushali V. Joshi and Ranjitsinha Raja Bhonsale, JJ.), [2026 SCC OnLine Bom 3037](#)
- Jitendrasing v. State of Maharashtra*, (Urmila Joshi-Phalke, J.), [2026 SCC OnLine Bom 2998](#)
- Kamal Renjen v. State of Goa*, (Neela Gokhale, J.), [2026 SCC OnLine Bom 3046](#)
- Karl Mayer STOLL Textilmaschinenfabrik GmbH v. Union of India*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 3048](#)
- Komal v. Schedule Tribe Caste Certificate Scrutiny Committee*, (M.S. Jawalkar and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 3025](#)
- Laxman Sattappa Khot v. State of Maharashtra*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 3019](#)
- Laxminarayan v. Dipchand*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 3015](#)
- Manohar v. State of Maharashtra*, (M.S. Jawalkar and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 3047](#)
- Mohammad Salim v. State of Maharashtra*, (Urmila Joshi Phalke, J.), [2026 SCC OnLine Bom 2989](#)
- Mohd. Abdul Mujib Sheikh v. State of Maharashtra*, (Urmila Joshi-Phalke, J.), [2026 SCC OnLine Bom 2997](#)
- Navin Vishwanathan v. State of Maharashtra*, (G.S. Kulkarni and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 3035](#)
- Navya Network Inc. v. Assistant Controller of Patents & Designs*, (Arif S. Doctor, J.), [2026 SCC OnLine Bom 2983](#)
- New India Assurance Co. Ltd. v. Dineshkumar J. Dubey*, (Firdosh P. Pooniwalla, J.), [2026 SCC OnLine Bom 3011](#)
- Nitin Dinkar Kharche v. State of Maharashtra*, (Urmila Joshi Phalke, J.), [2026 SCC OnLine Bom 2996](#)
- Phoenix ARC (P) Ltd. v. Future Brands Ltd.*, (Gauri Godse, J.), [2026 SCC OnLine Bom 2984](#)
- Poonam v. Vishal*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 3002](#)
- Pranav v. Union of India*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 3049](#)
- Pratibha Shilanand Telgote v. State of Maharashtra*, (Urmila Joshi Phalke, J.), [2026 SCC OnLine Bom 2995](#)
- Rajendra Bhiku Pawar v. President*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 3039](#)

- Rajendra v. Principal Secretary*, (M.S. Jawalkar and **Nandesh S. Deshpande**, JJ.), [2026 SCC OnLine Bom 3029](#)
- Ratna v. State of Maharashtra*, (M.S. Jawalkar and **Nandesh S. Deshpande**, JJ.), [2026 SCC OnLine Bom 3050](#)
- Reliance Industries Ltd. v. Mumbai Metropolitan Region Development Authority*, (Shree Chandrashekhar, C.J. and **Suman Shyam**, J.), [2026 SCC OnLine Bom 3024](#)
- Rescue Foundation v. Union of India*, (A.S. Gadkari and **Kamal Khata**, JJ.), [2026 SCC OnLine Bom 3045](#)
- Ritesh Satyawalan Rawool v. State of Maharashtra*, (Madhav J. Jamdar and **Pravin S. Patil**, JJ.), [2026 SCC OnLine Bom 3018](#)
- RKEC Projects Ltd. v. Maharashtra Maritime Board*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 2982](#)
- Samarth Ramdas Shikshan v. State of Maharashtra*, (M.S. Jawalkar and **Nandesh S. Deshpande**, JJ.), [2026 SCC OnLine Bom 3033](#)
- Sandip Mahadeo Adbaile v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 2987](#)
- Shalikram Fogal Yetare v. State of Maharashtra*, (M.S. Jawalkar and **Nandesh S. Deshpande**, JJ.), [2026 SCC OnLine Bom 3044](#)
- Shalikrao Deorao Thakre v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 3007](#)
- Shamali v. Schedule Tribe Caste Certificate Scrutiny Committee*, (M.S. Jawalkar and **Nandesh S. Deshpande**, JJ.), [2026 SCC OnLine Bom 3027](#)
- Sheikh Shahid Sheikh Chotu v. State of Maharashtra*, (Urmila Joshi-Phalke, J.), [2026 SCC OnLine Bom 2990](#)
- Shinde v. Godawari Marathwada*, (Arun R. Pedneker and **Vaishali Patil-Jadhav**, JJ.), [2026 SCC OnLine Bom 2981](#)
- Shivaji Krishna Mali v. Dhanaidevi Va Jakaidevi Deosthan*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 3032](#)
- Shree Naman Hotels (P) Ltd. v. Mumbai Metropolitan Region Development Authority*, (Shree Chandrashekhar, C.J. and **Suman Shyam**, J.), [2026 SCC OnLine Bom 3028](#)
- Shrikant v. Payal*, (Urmila Joshi-Phalke, J.), [2026 SCC OnLine Bom 3001](#)
- Shubham Krishna Isaya Komatpalliwar v. State of Maharashtra*, (Urmila Joshi Phalke, J.), [2026 SCC OnLine Bom 2992](#)
- State of Maharashtra v. Rajesh Eknath Jagdhane*, (Abhay S. Waghwase, J.), [2026 SCC OnLine Bom 2986](#)
- State of Maharashtra v. Shailendra*, (Urmila Joshi-Phalke, J.), [2026 SCC OnLine Bom 3000](#)
- Sukhpreetkaur v. State of Maharashtra*, (Urmila Joshi Phalke, J.), [2026 SCC OnLine Bom 2988](#)
- Sun Pharmaceutical Industries Ltd. v. Meghmani Lifesciences Ltd.*, (**Bharati Dangre** and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 2980](#)
- Sunteck Realty Ltd. v. Mumbai Metropolitan Region Development Authority*, (Shree Chandrashekhar, C.J. and **Suman Shyam**, J.), [2026 SCC OnLine Bom 3023](#)
- Thakur Electrical & Engineering (P) Ltd. v. Shantabai Ankush Pawar*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 3006](#)

Tridoss Laboratories (P) Ltd. v. Union of India, (**Manish Pitale** and Shreeram V. Shirsat, JJ.), 2026 SCC OnLine Bom 3043

Ulka Chandrashekhar Nair v. Meghraj Sohanlal Jain, (Abhay Ahuja, J.), 2026 SCC OnLine Bom 3014

Varad v. Schedule Tribe Caste Certificate Scrutiny Committee, (M.S. Jawalkar and **Nandesh S. Deshpande**, JJ.), 2026 SCC OnLine Bom 3026

Vidya Satish Gadge v. Satish Prabhakarrao Gadge, (Urmila Joshi-Phalke, J.), 2026 SCC OnLine Bom 2999

Vilas Vishwanath Naik v. State of Goa, (Amit S. Jamsandekar, J.), 2026 SCC OnLine Bom 3005

Vishal Sahebrao Jadhav v. State of Maharashtra, (Madhav J. Jamdar and **Pravin S. Patil**, JJ.), 2026 SCC OnLine Bom 3021

Vishal v. State of Maharashtra, (Urmila Joshi Phalke, J.), 2026 SCC OnLine Bom 2994

Yogesh Ramdas Wankhade v. State of Maharashtra, (Urmila Joshi-Phalke, J.), 2026 SCC OnLine Bom 2993

Yogesh v. Zilla Parishad, (**M.S. Jawalkar** and Nandesh S. Deshpande, JJ.), 2026 SCC OnLine Bom 3030

Chhattisgarh High Court [102]

Akash Pradhan v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), 2026 SCC OnLine Chh 8641

Akhlesh Toppo v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8601

Ambikesh Gupta v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8585

Anil Ekka v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 8646

Anjali Agrawal v. Kurmi Chhetriy Kalyan Samiti, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 8554

Ankit Dani v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 8631

Arjun Lal Nirmalkar v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 8648

Arvind Kumar Pandey v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 8632

Badrivishal Gupta v. State of Chhattisgarh, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8628

Bhagirati Kaiwartya v. State of Chhattisgarh, (**Rakesh Mohan Pandey**, J.), 2026 SCC OnLine Chh 8644

Bhausab Madhukar Gore v. Directorate of Revenue Intelligence, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8558

Branch Manager H.D.F.C. Ergo General Insurance Co. Ltd. v. Jitu Sahu, (Sanjay K. Agrawal, J.), 2026 SCC OnLine Chh 8571

Branch Manager the New India Assurance Co. Ltd. v. Jhakkad Korwa, (Radhakishan Agrawal, J.), 2026 SCC OnLine Chh 8570

Budhuram v. State of Chhattisgarh, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8624

Chetan Dhurve v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8587

- D.K. Soni v. Chhattisgarh State Information Commission*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 8637
- Devdutt Roy v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 8650
- Dharam Singh Sidar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8611
- Dil Sai Kisapota v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8622
- Dwarika Nath Mishra v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 8643
- Gulab Jain v. Steel Authority of India*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8618
- Haleshwar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8579
- ICICI Lombard General Insurance Co. Ltd. v. Premin Bai Dhruv*, (**Sachin Singh Rajput**, J.), 2026 SCC OnLine Chh 8572
- Indrajit Sunani v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8597
- Irshad Ahmad v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8560
- Ishwar Chouhan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8582
- Jai Krishna Mishra v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 8647
- Jaipal Yadav v. State of Chhattisgarh*, (**Rajani Dubey**, J.), 2026 SCC OnLine Chh 8557
- Jayant Ghosh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8598
- Jwala Verma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8577
- Khaadya Suraksha Poshan & Upbhokta Sewa Sahkari Samiti Maryadit v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8626
- Madan Mohan Hazra v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 8633
- Mahendra Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8583
- Mahesh Ram v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8556
- Manish Sahu v. Bhumika Sahu*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8569
- Mayank Patel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8586
- Milan Bargah v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8555
- Mohammad Rasool Baba v. State of C.G.*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8584
- Mohd. Nafees v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8590
- Mohd. Nihal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8605
- Mohd. Surfaraj v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8613
- Murli Das Mahanat v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 8652
- Nadamuni Ravi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8576
- Nagar Palika Parishad Bhatapara v. Union of India*, (**Rakesh Mohan Pandey**, J.), 2026 SCC OnLine Chh 8638
- Nandkumar Pradhan v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 8649

- Nandram v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8627
- Nayan Kumari v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8623
- Neeraj Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8619
- Nutan v. Premendra*, (**Bibhu Datta Guru**, J.), 2026 SCC OnLine Chh 8617
- Omprakash v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8591
- Oriental Insurance Co. Ltd. v. Parmila Sahu*, (**Sachin Singh Rajput**, J.), 2026 SCC OnLine Chh 8573
- Pappu Chandrakar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8603
- Prince Soni v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8607
- Raj Thakur v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8580
- Rajendra Tandon v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8599
- Rajesh Bhardwaj v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8635
- Rakesh Kumar Mehar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8593
- Rakesh Kumar Pal v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), 2026 SCC OnLine Chh 8642
- Rakesh Kumar Soni v. Sanjay Agrawal*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8553
- Rakesh Kurre v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8612
- Ramcharan Sonkar v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8634
- Ramesh Kumar Dansena v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 8651
- Randeep Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8578
- Ravi Kumar Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8592
- Roshan Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8604
- Sadhram Yadav v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), 2026 SCC OnLine Chh 8640
- Samina Pardhi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8602
- Sandeep Kumar Banjare v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Ravindra Kumar Agrawal**, J.), 2026 SCC OnLine Chh 8563
- Sandeep Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8608
- Sandeep Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8610
- Sanjay Kumar Gupta v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8629
- Sanjay Kumar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Ravindra Kumar Agrawal**, J.), 2026 SCC OnLine Chh 8562
- Santosh Rathiya v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), 2026 SCC OnLine Chh 8625
- Sarita Mishra v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 8621
- Shamim v. Aasma Saiyyad*, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8568

Shantabai Sande v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8594
Sitaram Chalki v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8574
State of Chhattisgarh v. Ajay Munda, (**Sanjay S. Agrawal** and Narendra Kumar Vyas, JJ.), 2026 SCC OnLine Chh 8552
State of Chhattisgarh v. Chhattisgarh State Information Commission, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 8636
Sukhdev Chaudhary v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8609
Suklal Kamar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8595
Sunil Kumar Gupta v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 8653
Suo Moto Public Interest Litigation v. Chief Secretary, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 8639
Surajpal v. State of Chhattisgarh, (Sanjay Kumar Jaiswal, J.), 2026 SCC OnLine Chh 8559
Surendra Nag v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), 2026 SCC OnLine Chh 8630
Surendra Pal Singh v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8561
Swapnesh Sonkusre v. Devanshi, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8567
Swapnil Mittal v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8564
Swapnil Mittal v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8565
Swapnil Mittal v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8566
Takeshvar Sahu v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), 2026 SCC OnLine Chh 8645
Tarun Sahu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8589
Tejkumar Dadsena v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8575
Toshkumar Maheshwari v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8588
Umesh Sahu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8596
Upendra Vatti v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8615
Vaishnav Tandi v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8614
Vijay Kujur v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8581
Vijay Naresh v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8600
Vinod Kumar Verma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 8620
Yogesh Yadav v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), 2026 SCC OnLine Chh 8606
Yogeswar Raj Singh v. Narayan Prasad Shukla, (Bibhu Datta Guru, J.), 2026 SCC OnLine Chh 8616

Delhi High Court [119]

Aatma Ram Dubey v. State (NCT of Delhi), (**Manoj Jain**, J.), 2026 SCC OnLine Del 3350
Abhay Rana v. State (NCT of Delhi), (**Manoj Jain**, J.), 2026 SCC OnLine Del 3393

Abhijit Singh v. Govind Mohan Secretary, (**Sachin Datta**, J.), 2026 SCC OnLine Del 3286
Afsar Ali v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3327
Amit Saxena v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3346
Anil Khurana v. State (NCT of Delhi), (**Amit Mahajan**, J.), 2026 SCC OnLine Del 3353
Anil Kumar v. STO, (**N.W. Sambre** and Ajay Diggpaul, JJ.), 2026 SCC OnLine Del 3392
Anita v. Jatinder Kumar, (**Sachin Datta**, J.), 2026 SCC OnLine Del 3287
Ansuiya Educational Society v. Megha, (**R.K. Gupta**, J.), 2026 SCC OnLine Del 3338
Anuj Guglani v. Hiralal C. Guglani, (**Subramonium Prasad**, J.), 2026 SCC OnLine Del 3361
Asha Enterprises (P) Ltd. v. Hindustan Prefab Ltd., (**H.V. Shankar**, J.), 2026 SCC OnLine Del 3312
Ashok Bhatia v. MCD, (**Sachin Datta**, J.), 2026 SCC OnLine Del 3289
Atul Jain Trading v. Future Industries, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3362
Avtar v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3332
Babita Chopra v. State (NCT of Delhi), (**N.B. Krishna**, J.), 2026 SCC OnLine Del 3377
Bikram Singh v. State (NCT of Delhi), (**Manoj Jain**, J.), 2026 SCC OnLine Del 3351
Bittu v. State, (**Chandrasekharan Sudha**, J.), 2026 SCC OnLine Del 3341
Bizloan (P) Ltd. v. Anand Kumar HM, (H.V. Shankar, J.), 2026 SCC OnLine Del 3275
Bramjeet Singh v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3324
BSNL v. Royal India Techno Projects Ltd., (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3293
Capital Coop. Thrift Credit Society Ltd. v. Registrar of Coop. Societies, (**Prathiba M. Singh** and Madhu Jain, JJ.), 2026 SCC OnLine Del 3389
Chandan Joshi v. Union of India, (**V. Kameswar Rao** and Manmeet Pritam Singh Arora, JJ.), 2026 SCC OnLine Del 3383
Chandransh Pandey v. Union of India, (Navin Chawla and **Madhu Jain**, JJ.), 2026 SCC OnLine Del 3387
Commissioner of Police v. Somnath, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3299
Danish Khan v. State (NCT of Delhi), (Manoj Jain, J.), 2026 SCC OnLine Del 3291
Dasaprakash Restaurant & Ice Cream Parlour (P) Ltd. v. Mysore Dasaprakash, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3367
DDA v. Chander Parkash, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3305
DDA v. Krishan Kant Sharma, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3309
Dhananjay Tyagi v. State (NCT of Delhi), (**Manoj Jain**, J.), 2026 SCC OnLine Del 3347
Dharam Singh v. DTC, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3294
Directorate of Estates Ministry of Housing & Urban Affairs v. Rajiv Sarin, (**Anil Kshetarpal** and Amit Mahajan, JJ.), 2026 SCC OnLine Del 3375
ESS Dee Informatics (P) Ltd. v. Haicheng Mobile (India) (P) Ltd., (H.V. Shankar, J.), 2026 SCC OnLine Del 3279
Faiyaz Ahmad v. Ghulam Nabi Qazi, (**Sachin Datta**, J.), 2026 SCC OnLine Del 3284
GM Modular (P) Ltd. v. Mumtaz Ahmed, (**Tejas Karia**, J.), 2026 SCC OnLine Del 3335

Harish Kumar v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3314
Harkirat Singh Sodhi v. State (NCT of Delhi), (**N.B. Krishna**, J.), 2026 SCC OnLine Del 3354
Himanshu Nayak v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3330
Hirotsu Bio Science INC v. Controller of Patents & Designs, (**Tejas Karia**, J.), 2026 SCC OnLine Del 3333
Jagarnath Shah v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3313
Jakir Hussain v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3318
Jeevan Bima Vikas Adhikari CGHS Ltd. v. Registrar of Coop. Societies, (**Prathiba M. Singh** and **Madhu Jain**, JJ.), 2026 SCC OnLine Del 3382
Jitender Bhati v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3326
Jyoti Vallabh v. State (NCT of Delhi), (**Manoj Jain**, J.), 2026 SCC OnLine Del 3357
Jyoti v. Director General Medical Services Air, (**V. Kameswar Rao** and **Manmeet Pritam Singh Arora**, JJ.), 2026 SCC OnLine Del 3390
Kanawal Jeet Singh Bhatia v. State (NCT of Delhi), (**R.K. Gupta**, J.), 2026 SCC OnLine Del 3336
Karan Rathore v. Registrar of Trade Marks, (**Tejas Karia**, J.), 2026 SCC OnLine Del 3334
Karanti Goyal v. Union Public Service Commission, (**C. Hari Shankar** and **O.P. Shukla**, JJ.), 2026 SCC OnLine Del 3303
Kaushlender Bhardwaj v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3394
Kunal Mongia v. State (NCT of Delhi), (**Manoj Jain**, J.), 2026 SCC OnLine Del 3345
Lalita Devi v. Union of India, (**M.K. Ohri**, J.), 2026 SCC OnLine Del 3363
LT. Col. Pandappa Kotagi v. Union of India, (**C. Hari Shankar** and **O.P. Shukla**, JJ.), 2026 SCC OnLine Del 3302
Mahagun India (P) Ltd. v. Provident Fund Commr., (**Sachin Datta**, J.), 2026 SCC OnLine Del 3301
Manarajiya v. Union of India, (**M.K. Ohri**, J.), 2026 SCC OnLine Del 3365
Mariyam v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3321
Mayank Mann v. Mohan Lal Gupta, (**H.V. Shankar**, J.), 2026 SCC OnLine Del 3276
Mehul Kumar Manuji Thakor v. State (NCT of Delhi), (**Manoj Jain**, J.), 2026 SCC OnLine Del 3290
Mohd. Akhtar v. Abdul Rehan, (**Saurabh Banerjee**, J.), 2026 SCC OnLine Del 3371
Mohd. Khalid v. Jai Mata DI Packaging, (**H.V. Shankar**, J.), 2026 SCC OnLine Del 3311
Mohd. Zuhaib v. State (NCT of Delhi), (**A.J. Bhambhani**, J.), 2026 SCC OnLine Del 3331
National Institute of Electronics & Information Technology v. Raj Kumar Tripathi, (**C. Hari Shankar** and **O.P. Shukla**, JJ.), 2026 SCC OnLine Del 3307
Navendu Agarwal v. Rajesh Pandey, (**Sachin Datta**, J.), 2026 SCC OnLine Del 3283
NDMC v. Darshan Singh, (**M.K. Ohri**, J.), 2026 SCC OnLine Del 3386
Neelam Arya v. Din Mohd, (**Anil Kshetarpal** and **Tejas Karia**, JJ.), 2026 SCC OnLine Del 3369
Nisha Devi v. Union of India, (**M.K. Ohri**, J.), 2026 SCC OnLine Del 3364
Nitin Kumar v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3329
Om Prakash v. Rajbir Kaur, (**Saurabh Banerjee**, J.), 2026 SCC OnLine Del 3370
P.P. Singh v. Akhil Taneja, (**Vikas Mahajan**, J.), 2026 SCC OnLine Del 3292
Poonam Sharma v. Avinash Pal, (**Manoj Jain**, J.), 2026 SCC OnLine Del 3352
Prabhat Kumar v. State (NCT of Delhi), (**Manoj Jain**, J.), 2026 SCC OnLine Del 3343

- Pramod Kumar v. Gannon Dunkerley & Co. Ltd.*, (**Anil Kshetarpal** and Amit Mahajan, JJ.), 2026 [SCC OnLine Del 3373](#)
- Pratima Mahajan v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), 2026 [SCC OnLine Del 3355](#)
- Praveen Kumar Singh v. Geeta Rani*, (**Subramonium Prasad**, J.), 2026 [SCC OnLine Del 3368](#)
- Pushpa Jain v. Ramesh Kumar Jain*, (**R.K. Gupta**, J.), 2026 [SCC OnLine Del 3337](#)
- Raghuabir Saran v. Jai Bhagwan*, (**Saurabh Banerjee**, J.), 2026 [SCC OnLine Del 3372](#)
- Raja Kumar v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), 2026 [SCC OnLine Del 3319](#)
- Rajinder Kaur v. Canara Bank*, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 [SCC OnLine Del 3374](#)
- Rajiv Ranjan v. Union of India*, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 [SCC OnLine Del 3308](#)
- Rakesh Sharma v. Union of India*, (**Purushaindra Kumar Kaurav**, J.), 2026 [SCC OnLine Del 3295](#)
- Ram Mehar v. Subhasish Panda*, (**Sachin Datta**, J.), 2026 [SCC OnLine Del 3282](#)
- Ram Swaroop Gupta v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), 2026 [SCC OnLine Del 3356](#)
- Ravindra Dhariwal v. Kotak Mahindra Bank Ltd.*, (**Vikas Mahajan**, J.), 2026 [SCC OnLine Del 3358](#)
- Reshu Gupta v. Atul Gupta*, (**Sachin Datta**, J.), 2026 [SCC OnLine Del 3280](#)
- Rohit v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), 2026 [SCC OnLine Del 3322](#)
- Rohit v. State*, (**Manoj Jain**, J.), 2026 [SCC OnLine Del 3349](#)
- Ruchika Mitra v. State (NCT of Delhi)*, (**Manoj Jain**, J.), 2026 [SCC OnLine Del 3348](#)
- Rushant Malhotra v. State (NCT of Delhi)*, (**Sachin Datta**, J.), 2026 [SCC OnLine Del 3285](#)
- Sagar v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), 2026 [SCC OnLine Del 3316](#)
- Sanddep v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), 2026 [SCC OnLine Del 3315](#)
- Sanjay Khali v. Union of India*, (**V. Kameswar Rao** and Manmeet Pritam Singh Arora, JJ.), 2026 [SCC OnLine Del 3388](#)
- Sanjeevan Medical Research Centre v. State*, (**Amit Mahajan**, J.), 2026 [SCC OnLine Del 3344](#)
- Sanju Devi v. Union of India*, (**M.K. Ohri**, J.), 2026 [SCC OnLine Del 3366](#)
- Sanket Roy v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), 2026 [SCC OnLine Del 3323](#)
- Shakuntala Devi v. Sudha Singh*, (**N.B. Krishna**, J.), 2026 [SCC OnLine Del 3359](#)
- Sharma Contracts v. ESIC*, (**Sachin Datta**, J.), 2026 [SCC OnLine Del 3300](#)
- Sheela Devi v. Ravi Kumar Singh*, (**Sachin Datta**, J.), 2026 [SCC OnLine Del 3281](#)
- Shrawan v. State*, (**Chandrasekharan Sudha**, J.), 2026 [SCC OnLine Del 3342](#)
- Shreeji Polyfab (P) Ltd. v. Goldstone International*, (**Saurabh Banerjee**, J.), 2026 [SCC OnLine Del 3376](#)
- SM Motorenteile GMBH v. A.A. Automobiles*, (**Manmeet Pritam Singh Arora**, J.), 2026 [SCC OnLine Del 3360](#)
- Sonika Garg v. Muthoot Finance Ltd.*, (H.V. Shankar, J.), 2026 [SCC OnLine Del 3278](#)
- State (NCT of Delhi) v. Kavita*, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 [SCC OnLine Del 3297](#)
- State (NCT of Delhi) v. Sheel Kumar*, (**N.B. Krishna**, J.), 2026 [SCC OnLine Del 3340](#)
- State v. Manoj Kumar*, (Navin Chawla and **Madhu Jain**, JJ.), 2026 [SCC OnLine Del 3384](#)
- Subhash v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), 2026 [SCC OnLine Del 3317](#)
- Sucy Mathai v. MCD*, (**Amit Bansal**, J.), 2026 [SCC OnLine Del 3381](#)

Sunil Gupta v. Punjab National Bank, (Anil Kshetarpal and **Tejas Karia**, JJ.), 2026 SCC OnLine Del 3379

Suphiyan Ali v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3320

Supreme Coop. Group Housing Society Ltd. v. DDA, (**Jasmeet Singh**, J.), 2026 SCC OnLine Del 3391

Technical Consultancy Services v. Ministry of Road Transport & Highways, (H.V. Shankar, J.), 2026 SCC OnLine Del 3277

Twinkle Chhabra v. SBI, (**Sachin Datta**, J.), 2026 SCC OnLine Del 3380

Union of India v. Kapil Gurjar, (**Navin Chawla** and Madhu Jain, JJ.), 2026 SCC OnLine Del 3378

Union of India v. Neeru Garg, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3304

Union of India v. Pawan Kumar Jain, (Navin Chawla and **Madhu Jain**, JJ.), 2026 SCC OnLine Del 3385

Union of India v. Prasanta Mondal, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3306

Union of India v. Sachin Johari, (**C. Hari Shankar** and O.P. Shukla, JJ.), 2026 SCC OnLine Del 3298

Utkarsh Jain v. Union of India, (**Purushaindra Kumar Kaurav**, J.), 2026 SCC OnLine Del 3296

V.K. Sharma v. JVG Finance Ltd., (**Anil Kshetarpal** and H.V. Shankar, JJ.), 2026 SCC OnLine Del 3339

Veerwati v. Bses Yamuna Power Ltd., (**Sachin Datta**, J.), 2026 SCC OnLine Del 3288

Vineet v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3328

Yogesh v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 3325

Gauhati High Court [28]

Adhir Das v. State of Assam, (Pranjal Das, J.), 2026 SCC OnLine Gau 3208

Amir Hamza v. State of Assam, (Pranjal Das, J.), 2026 SCC OnLine Gau 3209

Birahi Bordoloi v. National Insurance Coop. Ltd., (Pranjal Das, J.), 2026 SCC OnLine Gau 3220

Bishnu Thapa v. State of Assam, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3223

Deep Sarkar v. State of Assam, (Pranjal Das, J.), 2026 SCC OnLine Gau 3215

Dulal Chandra Das v. State of Assam, (N. Unni Krishnan Nair, J.), 2026 SCC OnLine Gau 3230

Dulal Uddin v. State of Assam, (Sanjeev Kumar Sharma, J.), 2026 SCC OnLine Gau 3206

Ghanashyam Das v. Bodoland Territorial Council, (Nelson Sailo, J.), 2026 SCC OnLine Gau 3228

Gopal Mandal v. State of Assam, (Sanjeev Kumar Sharma, J.), 2026 SCC OnLine Gau 3213

Goyary Oil Service Borobazar v. Union of India, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3221

Jahangir Alam Tapadar v. State of Assam, (Mitali Thakuria, J.), 2026 SCC OnLine Gau 3219

Jahinur Islam v. State of Assam, (Mitali Thakuria, J.), 2026 SCC OnLine Gau 3211

Jakir Hussain v. Union of India, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3222

Jayashree Gogoi v. State of Assam, (Mitali Thakuria, J.), 2026 SCC OnLine Gau 3218

Kalpna Das v. State of Assam, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3229

Nabajyoti Gas Agency v. State of Assam, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3225

Navadeep Gas Service v. Indian Oil Coop. Ltd., (Manish Choudhury, J.), 2026 SCC OnLine Gau 3224
Pinakpani Nath Purkayastha v. Union of India, (Soumitra Saikia, J.), 2026 SCC OnLine Gau 3232
Pritam Das v. State of Assam, (Manish Choudhury, J.), 2026 SCC OnLine Gau 3226
Priya G Momin v. State of Assam, (N. Unni Krishnan Nair, J.), 2026 SCC OnLine Gau 3227
Purushuttam Pegu v. State of Assam, (Pranjal Das, J.), 2026 SCC OnLine Gau 3207
S 3 Enterprise v. Union of India, (Anjan Moni Kalita, J.), 2026 SCC OnLine Gau 3233
Soleman Ali v. State of Assam, (Pranjal Das, J.), 2026 SCC OnLine Gau 3216
Subenjit Ramchiary v. Bodoland Territorial Council, (Nelson Sailo, J.), 2026 SCC OnLine Gau 3231
Taj Uddin v. State of Assam, (Pranjal Das, J.), 2026 SCC OnLine Gau 3212
Tirthanath Kuli v. State of Assam, (Mitali Thakuria, J.), 2026 SCC OnLine Gau 3210
Tutumoni Kumar v. State of Assam, (Pranjal Das, J.), 2026 SCC OnLine Gau 3214
Yakub Ali v. State of Assam, (Pranjal Das, J.), 2026 SCC OnLine Gau 3217

Himachal Pradesh High Court [122]

Ajeet Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3440
Amar Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3446
Amin Chand v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3386
Amrit Raj v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3424
Anil Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3467
Anjana Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3399
Anjna Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3469
Anjna Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3470
Anuradha Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3426
Archna Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3422
Aruna Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3413
Asha Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3462
Ayush Thakur v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3373
Bandana Kaundal v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3391
Banita Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3420
Bharti (Dr) v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3472
Brinda Rattan v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3395
Chander Jot Singh v. Dharam Singh, (Virender Singh, J.), 2026 SCC OnLine HP 3366
Chet Ram v. State of H.P., (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3417
Daljeet Kaur v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3380
Deepak Bharmoria v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3464
Deepika Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3465
Dharam Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3429
Dharmender Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3483

Dr Radha Krishnan Govt. Medical College v. Sudesh Kumari, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3476

Gopal Krishan v. Himachal RTC, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3468

H.P. Minorities Finance & Development Corpn. v. Lal Singh, (Sandeep Sharma, J.), 2026 SCC OnLine HP 3367

Hakam Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3454

Hans Raj v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3372

Harmesh Chand v. State of H.P., (G.S. Sandhawalia, C.J. and B.C. Negi, J.), 2026 SCC OnLine HP 3486

Heera Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3432

Hem Lata v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3371

Hukam Chand v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3412

Indira Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3441

Indu Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3451

Israr Ali v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3450

Jagdev Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3402

Jai Pal v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3379

Jyoti v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3425

Kailash Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3419

Kamla Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3473

Kamlesh Rani v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3423

Kavi Raj v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3481

Kiran Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3400

Kiran Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3466

Kumari Chandresh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3394

Kumari Shalu v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3411

Lakshami Dass v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3453

Leela Dutt Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3437

Madan Lal v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3389

Madhu Bala v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3392

Madhu Bala v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3393

Malkiat Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3418

Mamta Saini v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3433

Man Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3445

Manoj Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3388

Mansa Ram v. Himachal RTC, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3398

Maya v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3408

Meera Devi v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3475

Minakshi Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3409

Munish Chauhan v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3382

Narender Kumar v. State of H.P., (**Vivek Singh Thakur** and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 3474

Narvada Devi v. Himachal RTC, (**Jiya Lal Bhardwaj**, J.), 2026 SCC OnLine HP 3479

Neelam Kumari v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3436

Nirmala Devi v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3478

Oriental Insurance Co. Ltd. v. Reena, (**Virender Singh**, J.), 2026 SCC OnLine HP 3485

Pardeep Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3435

Parvinder Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3484

Pawan Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3390

Piyush Garg v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3471

Pooja Kumari v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3421

Prem Lata Negi v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3406

Priyanka Thakur v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3404

Pushpendra Thakur v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3430

Rajender Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3401

Rajesh Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3387

Rajesh Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3457

Rajni Devi v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3407

Ramesh Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3415

Ramesh Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3458

Rattan Singh Khokhar v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 3381

Reena Kumari v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3428

Renu Kumari v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3447

Ritika Pundir v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3427

Ritu Sharma v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3448

Rohit Mahant v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3456

Rooma Kumari v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3439

Sanjay Kumar v. Vijay Kumar, (**Sandeep Sharma**, J.), 2023 SCC OnLine HP 1894

Santosh Kumari v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3460

Santosh Kumari v. Union of India, (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3480

Saroop Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3385

Satnam Singh v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3377

Satpal v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3452

Shanti Devi v. Mohan Singh, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3378

Sher Singh v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3444

Sohan Lal v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3477

Sonam v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3434

Sonia v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3376

State of H.P. v. Iqwal Singh, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3368

State of H.P. v. Ravi Dogra, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3369

Subhash Chander v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3455
Suman Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3459
Suman v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3442
Sunaina Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3397
Sunil Kumar Sharma v. H.P. SEB Ltd., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3416
Suraj Kumar Sharma v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3375
Surender Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3461
Surinder Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3438
Surinder Mohan Kanwar v. CBI, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3370
Swati Thakur v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3410
Swati v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3405
Tanzin Zangmo v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3414
Teena Yadav v. State of H.P., (Ranjan Sharma, J.), 2026 SCC OnLine HP 3383
Thakur Dass v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3431
Umesh Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3403
Vijay Kumar Thakur v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3374
Vijay Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3449
Vijay Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3463
Vikram Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3396
Vishal Chechi v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3384
Vishno Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3443
VSBR Solar Projects v. H.P. SERC, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3482

Karnataka High Court [29]

Antony Marian Fernandes v. Raymond Fernandes, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3002
Arasu N. v. Nagappa, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2990
Bharath Kumar v. Munivenkatappa, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3003
Boopalan J. v. Orien Precast (P) Ltd., (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2988
Chidambarashrama Trust (R) v. R.S. Sharma, (DK Singh and Tara Vitasta Ganju, JJ.), 2026 SCC OnLine Kar 2996
Dil Shad v. State of Karnataka, (Anu Sivaraman and Tara Vitasta Ganju, JJ.), 2026 SCC OnLine Kar 2998
H.G. Shekar v. Shome H.G., (Tara Vitasta Ganju, J.), 2025 SCC OnLine Kar 30673
K. Lokanath Naidu v. M. Malar Raja, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3006
K.M. Ibrahim v. A.R. Suresh, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3000
Kanchipathi v. IFFCO Tokio General Insurance Co. Ltd., (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2995
Kavalkunte Geetha Bhavani v. N.A. Krishnamurthy, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3009

Kishan R. Shetty v. Gemini Shares & Stocks (P) Ltd., (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3007

Lakshamma v. United India Insurance Co. Ltd., (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2985

New India Assurance Co. Ltd. v. Shanthidharaman, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2989

Prakashsingh Holal v. Thimmasha, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2991

President v. Nagaraj, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3010

Ramakka v. V. Hari Das, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2993

Ramesh Kumar v. K.S. Satish Kumar, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3001

S.R. Rajaiah v. B.K. Narendra Babu, (DK Singh and Tara Vitasta Ganju, JJ.), 2026 SCC OnLine Kar 2997

SBI General Insurance Co. Ltd. v. Manjunath N., (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2994

Shriram GIC Ltd. v. Kamakshi, (DK Singh and Tara Vitasta Ganju, JJ.), 2025 SCC OnLine Kar 30671

Swamy v. Kumara, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2992

Syed Shakeel Ahamed v. Mohd. Mustaq, (Tara Vitasta Ganju, J.), 2025 SCC OnLine Kar 30672

T. Harish v. Santhosh Kumar D.S., (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2986

Tulasamma v. M.S. Seethalakshmi, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3008

United India Insurance Co. Ltd. v. Shivamma, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2987

Usha v. Mahalingaiah, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 2999

Venkatesh v. Mahadeva, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3004

Y. Anirudha Rao v. S. Rathna, (Tara Vitasta Ganju, J.), 2026 SCC OnLine Kar 3005

Madhya Pradesh High Court [81]

Abhinav Bhatnagar v. Bank of Baroda, (Vivek Rusia and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 10391

Abhishek v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 10325

Ajay Pal Singh v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 10367

Ajay v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 10350

Altaf Ansari v. State of M.P., (Sanjeev S. Kalgaonkar, J.), 2026 SCC OnLine MP 10356

Amit Kumar v. State of M.P., (Anuradha Shukla, J.), 2026 SCC OnLine MP 10316

Amns Gandhidham Ltd. v. Carline Pressing (P) Ltd., (Gajendra Singh, J.), 2026 SCC OnLine MP 10320

Amol Singh v. State of M.P., (Ramkumar Choubey, J.), 2026 SCC OnLine MP 10354

Aniket Kol v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 10342

Anmol Goel v. State of M.P., (Sanjeev S. Kalgaonkar, J.), 2026 SCC OnLine MP 10338

Aroon Aviation Services (P) Ltd. v. Airport Authroty of India, (Vijay Kumar Shukla and Alok Awasthi, JJ.), 2026 SCC OnLine MP 10375

Ashish Gautam v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 10348

Ashok Soni v. State of M.P., (**Jai Kumar Pillai, J.**), 2026 SCC OnLine MP 10378
Bapulal Dangi v. State of M.P., (**Jai Kumar Pillai, J.**), 2026 SCC OnLine MP 10384
Bharat Chanal v. State of M.P., (**Subodh Abhyankar, J.**), 2026 SCC OnLine MP 10344
Bherulal v. Raju, (**Subodh Abhyankar, J.**), 2026 SCC OnLine MP 10366
Bhupendra Pal v. Ashok Vishwakarma, (**Rajendra Kumar Vani, J.**), 2026 SCC OnLine MP 10324
Chetan Sharma v. State of M.P., (**Rajesh Kumar Gupta, J.**), 2026 SCC OnLine MP 10334
Choudhri Abdul Wahid v. Haji Mohammad Aslam, (**Rajendra Kumar Vani, J.**), 2026 SCC OnLine MP 10327
Deepak Kumar Dubey v. State of M.P., (**Devnarayan Mishra, J.**), 2026 SCC OnLine MP 10332
Dharmendra Singh Raghuwanshi v. State of M.P., (**Milind Ramesh Phadke, J.**), 2026 SCC OnLine MP 10376
Durgesh Singh Tomar v. Nitima Tomar, (**Gajendra Singh, J.**), 2026 SCC OnLine MP 10331
Dwarika v. State of M.P., (**Gurpal Singh Ahluwalia and Pushpendra Yadav, JJ.**), 2026 SCC OnLine MP 10390
Gautam Lodhi v. State of M.P., (**Rajendra Kumar Vani, J.**), 2026 SCC OnLine MP 10323
Hargovind Lodhi v. State of M.P., (**Vivek Kumar Singh, J.**), 2026 SCC OnLine MP 10387
Hargyan Jatav v. Aman Singh Rathod, (**Milind Ramesh Phadke, J.**), 2026 SCC OnLine MP 10314
Hintu v. State of M.P., (**Sandeep N. Bhatt, J.**), 2026 SCC OnLine MP 10351
Iqbal v. State of M.P., (**Subodh Abhyankar, J.**), 2026 SCC OnLine MP 10349
Jitendra Soni v. Debts Recovery Appellate Tribunal, (**Vijay Kumar Shukla and Alok Awasthi, JJ.**), 2026 SCC OnLine MP 10379
Juwansingh v. Savitribai, (**Gajendra Singh, J.**), 2026 SCC OnLine MP 10329
Kalindi Associates v. Dilip Kumar Agrawal, (**Vijay Kumar Shukla and Alok Awasthi, JJ.**), 2026 SCC OnLine MP 10370
Kamal v. Ramsarohan, (**Gajendra Singh, J.**), 2026 SCC OnLine MP 10326
Kiran Mahawar v. State of M.P., (**Jai Kumar Pillai, J.**), 2026 SCC OnLine MP 10388
Laxmi v. State of M.P., (**Vivek Agarwal and Avanindra Kumar Singh, JJ.**), 2026 SCC OnLine MP 10317
Lokesh Rathore v. State of M.P., (**Jai Kumar Pillai, J.**), 2026 SCC OnLine MP 10383
Madhusudan Rathod v. State of M.P., (**Jai Kumar Pillai, J.**), 2026 SCC OnLine MP 10371
Mangilal v. State of M.P., (**Sandeep N. Bhatt, J.**), 2026 SCC OnLine MP 10355
Manish Kurmi v. State of M.P., (**Devnarayan Mishra, J.**), 2026 SCC OnLine MP 10343
Manisha Meena v. Jayprakash, (**Gajendra Singh, J.**), 2026 SCC OnLine MP 10328
Mayank Shrivastava (Dr) v. State of M.P., (**Amit Seth, J.**), 2026 SCC OnLine MP 10392
Mohanlal v. State of M.P., (**Sandeep N. Bhatt, J.**), 2026 SCC OnLine MP 10359
Mukesh v. State of M.P., (**Anuradha Shukla, J.**), 2026 SCC OnLine MP 10315
Nitin Sihose v. State of M.P., (**Devnarayan Mishra, J.**), 2026 SCC OnLine MP 10362
Prabhu Singh Borana v. State of M.P., (**Jai Kumar Pillai, J.**), 2026 SCC OnLine MP 10381
Prakash v. State of M.P., (**Subodh Abhyankar, J.**), 2026 SCC OnLine MP 10339
Radheshyam Mishra v. State of M.P., (**Devnarayan Mishra, J.**), 2026 SCC OnLine MP 10352
Raghuveer v. Sarbajeet Singh, (**Gajendra Singh, J.**), 2026 SCC OnLine MP 10319

Rahul v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 10361
Rajendra Porwal v. State of M.P., (**Jai Kumar Pillai**, J.), 2026 SCC OnLine MP 10382
Rajesh Rathore v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 10335
Rajesh Sahu v. State of M.P., (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 10363
Rajesh Sahu v. State of M.P., (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 10364
Ramesh Katara v. State of M.P., (**Jai Kumar Pillai**, J.), 2026 SCC OnLine MP 10372
Ramsingh v. State of M.P., (**Gajendra Singh**, J.), 2026 SCC OnLine MP 10321
Ranjeet Singh v. State of M.P., (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 10341
Ravina v. State of M.P., (**Pranay Verma**, J.), 2026 SCC OnLine MP 10377
Ravita Yadav v. State of M.P., (**Milind Ramesh Phadke**, J.), 2026 SCC OnLine MP 10393
Ritesh v. State of M.P., (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 10357
Roopesh Sirwaiya v. State of M.P., (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 10340
S v. M., (**Gajendra Singh**, J.), 2026 SCC OnLine MP 10330
Sanjay Parihar v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 10318
Santosh Verma v. State of M.P., (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 10369
Sapna v. State of M.P., (**Pranay Verma**, J.), 2026 SCC OnLine MP 10385
Saraswati Dubey v. State of M.P., (**Ramkumar Choubey**, J.), 2026 SCC OnLine MP 10353
Satish v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 10368
Shahrugh Kha v. State of M.P., (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 10346
Sharad Jaiswal v. Union of India, (**Pramod Kumar Agrawal**, J.), 2026 SCC OnLine MP 10337
Sk. Imran v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 10322
Sodan v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 10360
Sonu Panwar v. IIFL Home Finance Ltd., (**Vijay Kumar Shukla** and **Alok Awasthi**, JJ.), 2026 SCC OnLine MP 10389
State of M.P. v. Sagar Singh Yadav, (**Gurpal Singh Ahluwalia** and **Pushpendra Yadav**, JJ.), 2026 SCC OnLine MP 10373
Ugro Capital Ltd. v. State of M.P., (**Vijay Kumar Shukla** and **Alok Awasthi**, JJ.), 2026 SCC OnLine MP 10374
Umesh Kumar Tiwari v. State of M.P., (**Jai Kumar Pillai**, J.), 2026 SCC OnLine MP 10380
Vijay v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 10333
Vikas Rai v. State of M.P., (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 10345
Vikas Tripathi v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), 2026 SCC OnLine MP 10347
Vikram Mewada v. State of M.P., (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 10365
Virendra Kumar Sindal v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 10358
Vishnu Prasad Dangi v. State of M.P., (**Jai Kumar Pillai**, J.), 2026 SCC OnLine MP 10394
Vishnudatt Sharma v. State of M.P., (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 10336
X7 v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), 2026 SCC OnLine MP 10386

Patna High Court [326]

ABC v. State of Bihar, (**Anil Kumar Sinha**, J.), 2022 SCC OnLine Pat 7301

- Abdul Salam v. State of Bihar*, (**Rajiv Roy**, J.), [2022 SCC OnLine Pat 7289](#)
- Abhay Nath Mishra v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7404](#)
- Abhinandan Yadav v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7224](#)
- Abhishek Kumar v. State of Bihar*, (Mohit Kumar Shah, J.), [2022 SCC OnLine Pat 7340](#)
- Abhishek Kumar v. State of Bihar*, (Sudhir Singh, J.), [2022 SCC OnLine Pat 7351](#)
- Abinash Chandra v. State of Bihar*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7341](#)
- Abu Talib v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7256](#)
- Aditya Multicom (P) Ltd. v. State of Bihar*, (Partha Sarthy, J.), [2022 SCC OnLine Pat 7337](#)
- Aditya Raj v. Union of India*, (**Mohit Kumar Shah**, J.), [2022 SCC OnLine Pat 7405](#)
- Ahlwalia Contractors India v. Union of India*, (**Sanjay Karol**, C.J. and Satyavrat Verma, J.), [2022 SCC OnLine Pat 7450](#)
- Aishra Technofab Engineers v. Union of India*, (**Sanjay Karol**, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7251](#)
- Ajay Kumar Jalan v. State of Bihar*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), [2022 SCC OnLine Pat 7252](#)
- Ajay Ranjan v. State of Bihar*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7385](#)
- Ajeet Kumar v. Union of India*, (**P.B. Bajanthri** and Purnendu Singh, JJ.), [2022 SCC OnLine Pat 7527](#)
- Ajit Kumar Singh v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7277](#)
- Ajit Pradhan v. State of Bihar*, (**Rajeev Ranjan Prasad**, J.), [2022 SCC OnLine Pat 7377](#)
- Akash Paswan v. State of Bihar*, (Prabhat Kumar Singh, J.), [2022 SCC OnLine Pat 7336](#)
- Akhilesh Kumar v. State of Bihar*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), [2022 SCC OnLine Pat 7238](#)
- Akhtar Ali v. State of Bihar*, (**Ashutosh Kumar** and Jitendra Kumar, JJ.), [2022 SCC OnLine Pat 7367](#)
- Alok Kumar Jha v. Union of India*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), [2022 SCC OnLine Pat 7263](#)
- Aman Kumar v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7302](#)
- Amit Kumar v. High Court of Judicature at Patna*, (**Ashutosh Kumar** and Jitendra Kumar, JJ.), [2022 SCC OnLine Pat 7471](#)
- Amjad Ali v. National Institute of Technology*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7303](#)
- Amrendra Kumar v. State of Bihar*, (**Alok Kumar Pandey**, J.), [2022 SCC OnLine Pat 7460](#)
- Amrit Raj Construction v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7496](#)
- Anand Prakash v. Bank of India*, (Chakradhari Sharan Singh and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7304](#)
- Anay Kumar Jaiswal v. Bank of India*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7305](#)
- Anil Bricks Udhog v. State of Bihar*, (**Sanjay Karol**, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7221](#)

- Anil Kumar Choudhary v. State of Bihar*, (Ashwani Kumar Singh and Shailendra Singh, JJ.), [2022 SCC OnLine Pat 7406](#)
- Anil Kumar Singh v. South Bihar Power Distribution Co. Ltd.*, (Sanjay Karol, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7290](#)
- Anil Kumar v. Union of India*, (A.M. Badar, J.), [2022 SCC OnLine Pat 7306](#)
- Anjali Raut v. State of Bihar*, (Ashwani Kumar Singh and Harish Kumar, JJ.), [2022 SCC OnLine Pat 7342](#)
- Aparna Shiva v. State of Bihar*, (Madhuresh Prasad, J.), [2022 SCC OnLine Pat 7515](#)
- Arayabhatta Knowledge University v. Mamta Kumari*, (Ashutosh Kumar and Jitendra Kumar, JJ.), [2022 SCC OnLine Pat 7497](#)
- Arun Kumar Shukla v. Union of India*, (Chakradhari Sharan Singh and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7259](#)
- Arun Kumar Tiwary v. State of Bihar*, (P.B. Bajanthri, J.), [2022 SCC OnLine Pat 7357](#)
- Arvind Kumar v. State of Bihar*, (Ashutosh Kumar and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7249](#)
- Arvind Kumar v. State of Bihar*, (Prabhat Kumar Singh, J.), [2022 SCC OnLine Pat 7343](#)
- Arya Traders v. State of Bihar*, (Rajeev Ranjan Prasad, J.), [2022 SCC OnLine Pat 7483](#)
- Ashok Kumar Gupta v. State of Bihar*, (Rajeev Ranjan Prasad, J.), [2022 SCC OnLine Pat 7407](#)
- Avyn Enterprises (P) Ltd. v. State of Bihar*, (Sanjay Karol, C.J. and Vikash Jain, J.), [2022 SCC OnLine Pat 7232](#)
- Awadesh Paswan v. State of Bihar*, (Ashwani Kumar Singh and Arvind Srivastava, JJ.), [2022 SCC OnLine Pat 7322](#)
- Awadhesh Kumar Ojha v. State of Bihar*, (Rajeev Ranjan Prasad, J.), [2022 SCC OnLine Pat 7485](#)
- Bajrang Sharma v. State of Bihar*, (Prabhat Kumar Singh, J.), [2022 SCC OnLine Pat 7335](#)
- Bajrangi Singh v. State of Bihar*, (Rajeev Ranjan Prasad, J.), [2022 SCC OnLine Pat 7435](#)
- Balaji Enterprises v. North Bihar Power Distribution Co. Ltd.*, (Rajan Gupta and Mohit Kumar Shah, JJ.), [2022 SCC OnLine Pat 7410](#)
- Bambam Acharya v. State of Bihar*, (Sandeep Kumar, J.), [2022 SCC OnLine Pat 7228](#)
- Bangali Prasad v. State of Bihar*, (Chakradhari Sharan Singh and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7229](#)
- Banshidhar Mishra v. State of Bihar*, (Madhuresh Prasad, J.), [2022 SCC OnLine Pat 7411](#)
- Bargish v. State of Bihar*, (Prabhat Kumar Singh, J.), [2022 SCC OnLine Pat 7345](#)
- Bhawesh Kumar Jha v. Punjab National Bank*, (Madhuresh Prasad, J.), [2022 SCC OnLine Pat 7368](#)
- Bidhan Kumar v. State of Bihar*, (Sanjay Karol, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7490](#)
- Bihar Adiwasi Adhikar Forum v. Union of India*, (Sanjay Karol, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7472](#)
- Bihar Industries Assn. v. State of Bihar*, (Mohit Kumar Shah, J.), [2022 SCC OnLine Pat 7498](#)
- Bihar Public Service Commission v. Utpal Kant*, (P.B. Bajanthri and Rajiv Roy, JJ.), [2022 SCC OnLine Pat 7412](#)
- Bihar Rajya Vidtyut Parishad Filed Kamgar Union v. Presiding Officer*, (Ashutosh Kumar and Nawneet Kumar Pandey, JJ.), [2022 SCC OnLine Pat 7528](#)

- Bihar State Food & Civil Supplies Corpn. Ltd. v. Mohan Nazim*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7307](#)
- Bihar State Food & Civil Supplies Corpn. Ltd. v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7261](#)
- Bihar State Housing Board v. Sanjay Kumar Rai*, (**Ashutosh Kumar** and Jitendra Kumar, JJ.), [2022 SCC OnLine Pat 7499](#)
- Bijendra Prasad v. State of Bihar*, (P.B. Bajanthri and **Rajiv Roy**, JJ.), [2022 SCC OnLine Pat 7452](#)
- Bimal Chandra Jha v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7291](#)
- Binod Kumar Jayaswal v. State of Bihar*, (**A.M. Badar** and Rajesh Kumar Verma, JJ.), [2022 SCC OnLine Pat 7378](#)
- Bipin Kumar Mishra v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7338](#)
- Biraju Paswan v. State of Bihar*, (P.B. Bajanthri and **Rajeev Ranjan Prasad**, JJ.), [2022 SCC OnLine Pat 7278](#)
- Brahmdeo Yadav v. State of Bihar*, (**Madhuresh Prasad**, J.), [2022 SCC OnLine Pat 7413](#)
- Central Selection Board v. Mohd. Shahzeb Khan*, (P.B. Bajanthri and **Purnendu Singh**, JJ.), [2022 SCC OnLine Pat 7529](#)
- Chadpan Manjhi v. State of Bihar*, (**A.M. Badar** and Sunil Kumar Panwar, JJ.), [2022 SCC OnLine Pat 7271](#)
- Chairman Cum the Appellate Authority v. Meena Pratap*, (**P.B. Bajanthri** and Rajiv Roy, JJ.), [2022 SCC OnLine Pat 7386](#)
- Chanda Kumari v. State of Bihar*, (Sanjeev Prakash Sharma, J.), [2022 SCC OnLine Pat 7436](#)
- Chandra Shekhar Pandey v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7239](#)
- Chandrabir Kumar v. State of Bihar*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7308](#)
- Chandrakant v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7516](#)
- Chandrawati Devi v. State of Bihar*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7292](#)
- Chitranjan Kumar v. State of Bihar*, (**Partha Sarthy**, J.), [2022 SCC OnLine Pat 7414](#)
- Civmill Industries (P) Ltd. v. Bihar Industrial Area Development Authority*, (Sanjay Karol, C.J. and **S. Kumar**, J.), [2022 SCC OnLine Pat 7519](#)
- Constable No. 911120653 Hawaldar, G.D. Datta Singh v. Union of India*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7454](#)
- Dev Ranjan Kumar v. State of Bihar*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7310](#)
- Devendra Singh v. Dr. Rajendra Prasad Central Agriculture University*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7391](#)
- Dewaki Devi v. Surendra Prasad*, (**Anil Kumar Sinha**, J.), [2022 SCC OnLine Pat 7392](#)
- Dharam Dew Choudhary v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7370](#)
- Dheeraj Mahto v. State of Bihar*, (Satyavrat Verma, J.), [2022 SCC OnLine Pat 7442](#)
- Dhiraj Kumar Singh v. State of Bihar*, (**Rajiv Roy**, J.), [2022 SCC OnLine Pat 7500](#)
- Dilip Kumar Deepak v. State of Bihar*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), [2022 SCC OnLine Pat 7409](#)

- Dilip Kumar Singh v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 SCC OnLine Pat 7222
- Dinesh Kumar Singh v. State of Bihar*, (**P.B. Bajanthri**, J.), 2022 SCC OnLine Pat 7293
- Dipu Kumar v. State of Bihar*, (**Madhuresh Prasad**, J.), 2022 SCC OnLine Pat 7415
- District & Sessions Judge v. Vijay Kumar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), 2022 SCC OnLine Pat 7356
- District Manager v. Anuradha Devi*, (**Sanjay Karol**, C.J. and S. Kumar, J.), 2022 SCC OnLine Pat 7230
- Divisional Manager v. Sarita Devi*, (**Rajiv Roy**, J.), 2022 SCC OnLine Pat 7530
- Divya Prakash Pathak v. Dakshin Bihar Gramin Bank*, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7451
- Doli Kumari v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), 2022 SCC OnLine Pat 7486
- Dremz & Aspirations v. State of Bihar*, (**Sanjay Karol**, C.J. and S. Kumar, J.), 2022 SCC OnLine Pat 7279
- Dudheshwar Yadav v. State of Bihar*, (**Arun Kumar Jha**, J.), 2022 SCC OnLine Pat 7531
- Durga Nand Jha v. State of Bihar*, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7371
- Fagu Mushahar v. State of Bihar*, (**Ashwani Kumar Singh** and Partha Sarthy, JJ.), 2022 SCC OnLine Pat 7501
- Faiyaz Ahmad v. State of Bihar*, (**P.B. Bajanthri**, J.), 2022 SCC OnLine Pat 7295
- Farah Naaz v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 SCC OnLine Pat 7309
- Garho Yadav v. State of Bihar*, (**Sudhir Singh** and Chandra Prakash Singh, JJ.), 2022 SCC OnLine Pat 7437
- General Manager v. Chief Managing Director (CMD)*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), 2022 SCC OnLine Pat 7311
- Ghanshyam Kushwaha v. State of Bihar*, (Alok Kumar Pandey, J.), 2022 SCC OnLine Pat 7439
- Ginni Kumari v. State of Bihar*, (**Madhuresh Prasad**, J.), 2022 SCC OnLine Pat 7473
- Gobind Kumar Singh v. Union of India*, (**Ritesh Kumar**, J.), 2026 SCC OnLine Pat 2208
- Gopal Kumar v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), 2022 SCC OnLine Pat 7502
- Gorakh Nandan Vishwakarma v. State of Bihar*, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7453
- Group General Manager v. State of Bihar*, (**Ashutosh Kumar** and Jitendra Kumar, JJ.), 2022 SCC OnLine Pat 7520
- Gupteshwar Prasad v. State of Bihar*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), 2022 SCC OnLine Pat 7416
- Hareram Tiwari v. State of Bihar*, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7393
- Hari Kishore Ray v. State of Bihar*, (**Anil Kumar Sinha**, J.), 2022 SCC OnLine Pat 7503
- Hariharpur West Primary Agriculture Credit Society v. State of Bihar*, (**Ashutosh Kumar** and Jitendra Kumar, JJ.), 2022 SCC OnLine Pat 7372
- Hemant Kumar v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), 2022 SCC OnLine Pat 7463
- Honble High Court of Judicature at Patna v. Ajit Kumar Mishra*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), 2022 SCC OnLine Pat 7315

- Hotel U.S. Residency v. State of Bihar*, (S. Kumar, J.), [2022 SCC OnLine Pat 7312](#)
- ICICI Bank v. State of Bihar*, (Prabhat Kumar Singh, J.), [2022 SCC OnLine Pat 7316](#)
- Indra Kant Jha v. State of Bihar*, (Mohit Kumar Shah, J.), [2022 SCC OnLine Pat 7474](#)
- Indradeo Pandit v. State of Bihar*, (Sanjeev Prakash Sharma, J.), [2022 SCC OnLine Pat 7475](#)
- Ishwar Chandra Sharma v. State of Bihar*, (Mohit Kumar Shah, J.), [2022 SCC OnLine Pat 7417](#)
- Jai Hind Traders Pathardeva v. State of Bihar*, (Ashutosh Kumar and Jitendra Kumar, JJ.), [2022 SCC OnLine Pat 7476](#)
- Jamurat Lal Abdul Rasid v. State of Bihar*, (Chakradhari Sharan Singh and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7358](#)
- Jay Shankar Prasad v. State of Bihar*, (Ashutosh Kumar and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7362](#)
- Jitendra Kumar v. State of Bihar*, (Sanjay Karol, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7294](#)
- Jitu Yadav v. State of Bihar*, (Chakradhari Sharan Singh and Khatim Reza, JJ.), [2022 SCC OnLine Pat 7518](#)
- Jyoti Joshi v. State of Bihar*, (Ashwani Kumar Singh and Rajeev Ranjan Prasad, JJ.), [2022 SCC OnLine Pat 7226](#)
- K. v. State of Bihar*, (Anil Kumar Sinha, J.), [2022 SCC OnLine Pat 7262](#)
- Kailash Bihari Choudhary v. State of Bihar*, (P.B. Bajanthri and Rajiv Roy, JJ.), [2022 SCC OnLine Pat 7532](#)
- Kamakhya Narayan Sharma v. Divisional Manager*, (P.B. Bajanthri, J.), [2022 SCC OnLine Pat 7282](#)
- Kamala Kant Pandey v. State of Bihar*, (Mohit Kumar Shah, J.), [2022 SCC OnLine Pat 7504](#)
- Kamdeo Kumar v. State of Bihar*, (Chakradhari Sharan Singh and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7326](#)
- Kamla Devi v. State of Bihar*, (P.B. Bajanthri, J.), [2022 SCC OnLine Pat 7353](#)
- Kamlesh Kumar v. State of Bihar*, (P.B. Bajanthri, J.), [2022 SCC OnLine Pat 7240](#)
- Kanhai Sharma v. State of Bihar*, (Chakradhari Sharan Singh and Khatim Reza, JJ.), [2022 SCC OnLine Pat 7522](#)
- Kanhaiya Kumar Dwivedi v. State of Bihar*, (Alok Kumar Pandey, J.), [2022 SCC OnLine Pat 7540](#)
- Kanti Industries Factory v. Bihar Industrial Area Development Authority*, (Ashwani Kumar Singh and Dr. Anshuman, JJ.), [2022 SCC OnLine Pat 7373](#)
- Kari Choudhary v. State of Bihar*, (Chakradhari Sharan Singh and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7274](#)
- Khushbu Kumari v. State of Bihar*, (Rajan Gupta and Mohit Kumar Shah, JJ.), [2022 SCC OnLine Pat 7253](#)
- Kirloskar Brothers Ltd. v. State of Bihar*, (Chakradhari Sharan Singh and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7280](#)
- Kishor Kumar v. State of Bihar*, (Sanjeev Prakash Sharma, J.), [2022 SCC OnLine Pat 7365](#)
- Krishna Kant Kumar v. State of Bihar*, (P.B. Bajanthri, J.), [2022 SCC OnLine Pat 7354](#)
- Krishna Mohan Singh v. State of Bihar*, (Sanjeev Prakash Sharma, J.), [2022 SCC OnLine Pat 7487](#)
- Krishna Murari Gupta v. State of Bihar*, (P.B. Bajanthri, J.), [2022 SCC OnLine Pat 7355](#)
- Kumud Sahu Chaudhary v. State of Bihar*, (P.B. Bajanthri and Rajiv Roy, JJ.), [2022 SCC OnLine Pat 7521](#)

- Lakshaman Mahto v. State of Bihar*, (**Ashwani Kumar Singh** and Rajeev Ranjan Prasad, JJ.), [2022 SCC OnLine Pat 7248](#)
- Lal Babu Manjhi v. State of Bihar*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7296](#)
- Lalan Mahto v. State of Bihar*, (**A.M. Badar** and Sunil Kumar Panwar, JJ.), [2022 SCC OnLine Pat 7369](#)
- Lalan Sada v. State of Bihar*, (**Chakradhari Sharan Singh** and Khatim Reza, JJ.), [2022 SCC OnLine Pat 7505](#)
- Leoline Foods (P) Ltd. v. State of Bihar*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), [2022 SCC OnLine Pat 7441](#)
- Lohianagar Mt. Carmel High School v. Bihar State Housing Board*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7376](#)
- Maa Mundeshawri Cycle Udyog (P) Ltd. v. State of Bihar*, (**S. Kumar**, J.), [2022 SCC OnLine Pat 7374](#)
- Madan Kumar Bhakt v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7283](#)
- Madan Kumar Das v. State of Bihar*, (**Mohit Kumar Shah**, J.), [2022 SCC OnLine Pat 7418](#)
- Madhurendra Kumar Singh v. Asha Devi*, (Nawneet Kumar Pandey, J.), [2022 SCC OnLine Pat 7272](#)
- Madhuri Singh v. State of Bihar*, (**Arun Kumar Jha**, J.), [2022 SCC OnLine Pat 7506](#)
- Mahanth Bhubneshwar Bhagat v. State of Bihar*, (**Ashutosh Kumar** and Nawneet Kumar Pandey, JJ.), [2022 SCC OnLine Pat 7533](#)
- Mahanth Ramesh Giri v. State of Bihar*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), [2022 SCC OnLine Pat 7265](#)
- Mahendra Rishideo v. Union of India*, (**Ashutosh Kumar** and Nawneet Kumar Pandey, JJ.), [2022 SCC OnLine Pat 7534](#)
- Mahesh Kumar v. Dharendra Kumar Sinha*, (**Sunil Dutta Mishra**, J.), [2022 SCC OnLine Pat 7523](#)
- Managing Director v. Jitendra Mohan Sahay*, (**Anil Kumar Sinha**, J.), [2022 SCC OnLine Pat 7329](#)
- Manik Lai Prasad (Male) v. State of Bihar*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), [2022 SCC OnLine Pat 7419](#)
- Manjeet Kumar Thakur v. Union of India*, (**Ashwani Kumar Singh** and Dr. Anshuman, JJ.), [2022 SCC OnLine Pat 7395](#)
- Manju Sathi v. State of Bihar*, (**Mohit Kumar Shah**, J.), [2022 SCC OnLine Pat 7438](#)
- Manju Sinha v. Muzaffarpur Municipal Corpn.*, (**Mohit Kumar Shah**, J.), [2022 SCC OnLine Pat 7461](#)
- Manoj Kumar Singh v. State of Bihar*, (**Ashutosh Kumar**, J.), [2022 SCC OnLine Pat 7250](#)
- Manoj Kumar v. Bihar Agriculture University*, (**Ashutosh Kumar**, J.), [2022 SCC OnLine Pat 7227](#)
- Manoj Kumar v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7477](#)
- Manshi Automobiles Near Bihta Chourashta v. Union of India*, (**Sanjay Karol**, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7236](#)
- Meena Prasad v. Lalit Narayan Mithla University*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7320](#)
- Minakshi v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7364](#)

- Mira Daruka v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), 2022 SCC OnLine Pat 7284
- Mohd. Basim Akram v. State of Bihar*, (Sanjay Karol, C.J. and **S. Kumar**, J.), 2022 SCC OnLine Pat 7509
- Mohd. Faisal Ahmad v. State of Bihar*, (**P.B. Bajanthri**, J.), 2022 SCC OnLine Pat 7339
- Mohd. Helal v. State of Bihar*, (**Ashutosh Kumar** and Jitendra Kumar, JJ.), 2022 SCC OnLine Pat 7401
- Mohd. Islam v. State of Bihar*, (**Chakradhari Sharan Singh** and **Khatim Reza**, JJ.), 2022 SCC OnLine Pat 7508
- Mohd. Kaleem v. State of Bihar*, (**Chakradhari Sharan Singh** and **Khatim Reza**, JJ.), 2022 SCC OnLine Pat 7445
- Mohd. Mukhtar Alam v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 SCC OnLine Pat 7324
- Mohd. Naseem v. State of Bihar*, (**Chakradhari Sharan Singh** and **Khatim Reza**, JJ.), 2022 SCC OnLine Pat 7478
- Mohd. Sadaf Kamran v. State of Bihar*, (**P.B. Bajanthri**, J.), 2022 SCC OnLine Pat 7390
- Mohd. Sajid v. Union of India*, (**Madhuresh Prasad**, J.), 2022 SCC OnLine Pat 7297
- Mohd. Shamsher v. State of Bihar*, (**Madhuresh Prasad**, J.), 2022 SCC OnLine Pat 7420
- Mrityunjay Prasad Sinha v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 SCC OnLine Pat 7275
- Mubarak Hussain v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), 2022 SCC OnLine Pat 7313
- Mukesh Kumar v. State of Bihar*, (**Ashutosh Kumar**, J.), 2022 SCC OnLine Pat 7266
- Mukesh Kumar v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), 2022 SCC OnLine Pat 7510
- Mukesh Kumar v. State of Bihar*, (Nawneet Kumar Pandey, J.), 2022 SCC OnLine Pat 7535
- Mukesh Sah v. Union of India*, (**Partha Sarthy**, J.), 2022 SCC OnLine Pat 7536
- Mukul Kumar v. State of Bihar*, (Rajeev Ranjan Prasad, J.), 2022 SCC OnLine Pat 7423
- Munilal Sharma v. State of Bihar*, (**Partha Sarthy**, J.), 2022 SCC OnLine Pat 7396
- Munna Kewat v. State of Bihar*, (**P.B. Bajanthri**, J.), 2022 SCC OnLine Pat 7255
- Munna Mallik v. State of Bihar*, (**P.B. Bajanthri**, J.), 2022 SCC OnLine Pat 7267
- Murlidhar Mishra v. State of Bihar*, (**Madhuresh Prasad**, J.), 2022 SCC OnLine Pat 7479
- Nag Swami Nagmani v. State of Bihar*, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7517
- Nagendra Prasad Singh v. State of Bihar*, (**Ritesh Kumar**, J.), 2026 SCC OnLine Pat 2209
- Naresh Prasad Sharma v. State of Bihar*, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7488
- National Highway Projects in the State of Bihar v. State of Bihar*, (**Sanjay Karol**, C.J. and **S. Kumar**, J.), 2022 SCC OnLine Pat 7285
- National Insurance Co. Ltd. v. State of Bihar*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), 2022 SCC OnLine Pat 7323
- Navlakho Devi v. State of Bihar*, (**A.M. Badar** and Sunil Kumar Panwar, JJ.), 2022 SCC OnLine Pat 7241
- Nawal Kishore Mandal v. Indian Oil Corpn. Ltd.*, (**Sanjay Karol**, C.J. and S. Kumar, J.), 2022 SCC OnLine Pat 7446

- Nawal Kishore Ram v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7379](#)
- Nepali Yadav v. State of Bihar*, (**A.M. Badar** and Rajesh Kumar Verma, JJ.), [2022 SCC OnLine Pat 7398](#)
- Nikki Sinha v. Priya Ranjan Sinha*, (**Sandeep Kumar**, J.), [2022 SCC OnLine Pat 7480](#)
- Nilima Kumari v. State of Bihar*, (**Ashutosh Kumar**, J.), [2022 SCC OnLine Pat 7223](#)
- Nirmal Kumar Ambastha v. Subodh Kumar*, (**Anil Kumar Sinha**, J.), [2022 SCC OnLine Pat 7397](#)
- Nirmal Kumar v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7242](#)
- Nitu Kumari B v. State of Bihar*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), [2022 SCC OnLine Pat 7233](#)
- Nitu Kumari v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7359](#)
- Oshiyar Singh v. Krishna Singh*, (Anil Kumar Sinha, J.), [2022 SCC OnLine Pat 7424](#)
- Pankesh Kumar v. State of Bihar*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7382](#)
- Pappu Kumar v. State of Bihar*, (Anil Kumar Sinha, J.), [2022 SCC OnLine Pat 7456](#)
- Parmeshwar Rai v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7425](#)
- Pawan Kumar Agrawal v. State of Bihar*, (**Mohit Kumar Shah**, J.), [2022 SCC OnLine Pat 7489](#)
- Pawan Kumar v. State of Bihar*, (Rajeev Ranjan Prasad, J.), [2022 SCC OnLine Pat 7426](#)
- Prabha Kumari v. South Bihar Power Distribution Co Ltd.*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7287](#)
- Prabhu Sankar Ray v. State of Bihar*, (**Rajeev Ranjan Prasad**, J.), [2022 SCC OnLine Pat 7375](#)
- Pramod Kumar v. State of Bihar*, (**Mohit Kumar Shah**, J.), [2022 SCC OnLine Pat 7440](#)
- Prashant Kumar v. Allahabad Bank*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7314](#)
- Preeti Priya v. State of Bihar*, (**Ashutosh Kumar**, J.), [2022 SCC OnLine Pat 7231](#)
- Prem Chand Kumar v. Chairman-cum-M.D.*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7462](#)
- Prema Devi v. Central Bank of India*, (**Ashwani Kumar Singh** and Dr. Anshuman, JJ.), [2022 SCC OnLine Pat 7511](#)
- Priyamvada v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7491](#)
- Priyanka Kumari v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7366](#)
- Raghvendra Sharma v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7493](#)
- Rahul Kumar v. State of Bihar*, (**Ashutosh Kumar**, J.), [2022 SCC OnLine Pat 7243](#)
- Rahul Kumar v. State of Bihar*, (**Madhuresh Prasad**, J.), [2022 SCC OnLine Pat 7541](#)
- Raj Kali Devi v. State of Bihar*, (**Mohit Kumar Shah**, J.), [2022 SCC OnLine Pat 7494](#)
- Raj Kumar Sharma v. State of Bihar*, (**Mohit Kumar Shah**, J.), [2022 SCC OnLine Pat 7444](#)
- Raja Ram Mandal v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7244](#)
- Rajendra Memorial Research Institute of Medical Science v. Kushagra Kush*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), [2022 SCC OnLine Pat 7225](#)
- Rajendra Prasad Singh v. State of Bihar*, (**Sandeep Kumar**, J.), [2022 SCC OnLine Pat 7537](#)
- Rajendra Prasad v. Baban Bhagat*, (**Anil Kumar Sinha**, J.), [2022 SCC OnLine Pat 7399](#)
- Rajendra Ray v. State of Bihar*, (**Mohit Kumar Shah**, J.), [2022 SCC OnLine Pat 7542](#)
- Rajesh Kumar v. State of Bihar*, (Chakradhari Sharan Singh, J.), [2022 SCC OnLine Pat 7507](#)

- Rajiv Kumar v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 SCC OnLine Pat 7268
- Rajiw Kumar Singh v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), 2022 SCC OnLine Pat 7387
- Rajkaran Yadav v. State of Bihar*, (**Arun Kumar Jha**, J.), 2022 SCC OnLine Pat 7447
- Rajkishore Saw Mill v. State of Bihar*, (**Ashutosh Kumar** and Nawneet Kumar Pandey, JJ.), 2022 SCC OnLine Pat 7538
- Rajo Paswan v. State of Bihar*, (Rajeev Ranjan Prasad, J.), 2022 SCC OnLine Pat 7327
- Rakesh Kumar v. State of Bihar*, (**Rajeev Ranjan Prasad**, J.), 2022 SCC OnLine Pat 7380
- Rakesh Kumar v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), 2022 SCC OnLine Pat 7481
- Ram Balak Prasad Sah v. Lakshmi Narayan Gupta*, (**Partha Sarthy**, J.), 2022 SCC OnLine Pat 7482
- Ram Chabila Prasad Yadav v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), 2022 SCC OnLine Pat 7389
- Ramashray Prasad Singh v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 SCC OnLine Pat 7288
- Ramesh Chandra Sinha v. Union of India*, (P.B. Bajanthri and **Rajiv Roy**, JJ.), 2022 SCC OnLine Pat 7400
- Ramesh Kumar Sinha v. Bihar State Power (Holding) Co. Ltd.*, (**Madhuresh Prasad**, J.), 2022 SCC OnLine Pat 7543
- Ramjee Sah v. State of Bihar*, (**Sanjay Karol**, C.J. and S. Kumar, J.), 2022 SCC OnLine Pat 7298
- Ramjee Sah v. Union of India*, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7457
- Rani Kumari v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 SCC OnLine Pat 7260
- Ranjeet Pandit v. State of Bihar*, (**Sanjay Karol**, C.J. and S. Kumar, J.), 2022 SCC OnLine Pat 7427
- Ras Bihari Tiwari v. State of Bihar*, (**P.B. Bajanthri**, J.), 2022 SCC OnLine Pat 7360
- Rashmi Kumari v. State of Bihar*, (**Chakradhari Sharan Singh** and **Khatim Reza**, JJ.), 2022 SCC OnLine Pat 7512
- Ravi Kumar Singh v. State of Bihar*, (**A.M. Badar** and Sunil Kumar Panwar, JJ.), 2022 SCC OnLine Pat 7245
- Ravi Kumar v. State of Bihar*, (**P.B. Bajanthri**, J.), 2022 SCC OnLine Pat 7388
- Ravi Raj v. State of Bihar*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), 2022 SCC OnLine Pat 7254
- Ravindra Kumar Singh v. State of Bihar*, (**Chakradhari Sharan Singh** and **Khatim Reza**, JJ.), 2022 SCC OnLine Pat 7513
- Rekha Yadav v. Belash Yadav*, (Nawneet Kumar Pandey, J.), 2022 SCC OnLine Pat 7299
- Renu Devi v. State of Bihar*, (**Sanjay Karol**, C.J. and S. Kumar, J.), 2022 SCC OnLine Pat 7325
- Rishi Ranjan Kumar v. Union of India*, (**P.B. Bajanthri**, J.), 2022 SCC OnLine Pat 7465
- Ritik Raj v. State of Bihar*, (**Arun Kumar Jha**, J.), 2022 SCC OnLine Pat 7539
- Road Star Logistics (P) Ltd. v. Union of India*, (**Madhuresh Prasad**, J.), 2022 SCC OnLine Pat 7273
- S.N. Bhubbe Associates (P) Ltd. v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 SCC OnLine Pat 7328
- Saheb Sah v. State of Bihar*, (Purnendu Singh, J.), 2022 SCC OnLine Pat 7264
- Sai Enterprises v. Union of India*, (**Sanjay Karol**, C.J. and S. Kumar, J.), 2022 SCC OnLine Pat 7246
- Saina Devi v. Union of India*, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7443

- Salamdin Miyan v. State of Bihar*, (**Ashwani Kumar Singh** and Rajeev Ranjan Prasad, JJ.), 2022 [SCC OnLine Pat 7247](#)
- Sanjay Kumar Sah v. State of Bihar*, (Sanjay Karol, C.J. and **S. Kumar**, J.), 2022 [SCC OnLine Pat 7524](#)
- Sanjeev Kumar v. State of Bihar*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), 2022 [SCC OnLine Pat 7286](#)
- Sanjiv Kumar v. State of Bihar*, (Prabhat Kumar Singh, J.), 2022 [SCC OnLine Pat 7330](#)
- Santosh Kumar v. Rajendra Agricultural University*, (**Sanjeev Prakash Sharma**, J.), 2022 [SCC OnLine Pat 7428](#)
- Santosh Yadav v. State of Bihar*, (Satyavrat Verma, J.), 2022 [SCC OnLine Pat 7422](#)
- Sapna Suman v. SBI*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), 2022 [SCC OnLine Pat 7464](#)
- Sarfraz Alam v. State of Bihar*, (Rajeev Ranjan Prasad, J.), 2022 [SCC OnLine Pat 7544](#)
- Saviti Kumari v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 [SCC OnLine Pat 7466](#)
- Savitri Devi v. State of Bihar*, (**Mohit Kumar Shah**, J.), 2022 [SCC OnLine Pat 7434](#)
- SBI v. Akhileshwari Devi*, (**P.B. Bajanthri** and Rajiv Roy, JJ.), 2022 [SCC OnLine Pat 7408](#)
- Seraj Uddin v. State of Bihar*, (**P.B. Bajanthri**, J.), 2022 [SCC OnLine Pat 7257](#)
- Shambhu Sharan Singh v. State of Bihar*, (**Ashwani Kumar Singh** and Dr. Anshuman, JJ.), 2022 [SCC OnLine Pat 7467](#)
- Sharda Devi v. State of Bihar*, (**Mohit Kumar Shah**, J.), 2022 [SCC OnLine Pat 7455](#)
- Shariyat Mandal v. State of Bihar*, (A.M. Badar, J.), 2022 [SCC OnLine Pat 7258](#)
- Shashibhushan Jha v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), 2022 [SCC OnLine Pat 7319](#)
- Shashwat v. State of Bihar*, (**Sanjay Karol**, C.J. and S. Kumar, J.), 2022 [SCC OnLine Pat 7429](#)
- Sheo Prasad Lal v. State of Bihar*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), 2022 [SCC OnLine Pat 7346](#)
- Sheodhari Prasad v. State of Bihar*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), 2022 [SCC OnLine Pat 7234](#)
- Shi Naresh Upadhyay v. State of Bihar*, (**Anil Kumar Sinha**, J.), 2022 [SCC OnLine Pat 7333](#)
- Shiv Kumar v. State of Bihar*, (Sandeep Kumar, J.), 2022 [SCC OnLine Pat 7361](#)
- Shyam Indus Power Solutions (P) Ltd. v. Union of India*, (**Sanjay Karol**, C.J. and S. Kumar, J.), 2022 [SCC OnLine Pat 7448](#)
- Shyam Nandan Prasad Singh v. State of Bihar*, (**Prabhat Kumar Singh**, J.), 2022 [SCC OnLine Pat 7363](#)
- Shyam Nandan Roy v. Union of India*, (**P.B. Bajanthri**, J.), 2022 [SCC OnLine Pat 7352](#)
- Shyamsundra Prasad v. State of Bihar*, (**Chakradhari Sharan Singh** and **Madhuresh Prasad**, JJ.), 2022 [SCC OnLine Pat 7300](#)
- Sindhu Singh v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), 2022 [SCC OnLine Pat 7235](#)
- Siya Devi v. Meera Devi*, (Nawneet Kumar Pandey, J.), 2022 [SCC OnLine Pat 7384](#)
- Society of the Sisters of the Sacred Heart Patna v. Union of India*, (Sanjeev Prakash Sharma, J.), 2022 [SCC OnLine Pat 7468](#)

- Sonu Akhtar Khan v. State of Bihar*, (**A.M. Badar** and Rajesh Kumar Verma, JJ.), [2022 SCC OnLine Pat 7430](#)
- Sonu Kumar v. State of Bihar*, (**Rajeev Ranjan Prasad**, J.), [2022 SCC OnLine Pat 7381](#)
- SPML Infra Ltd. v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7332](#)
- St. Michael Women's School (10 plus 2) v. State of Bihar*, (Sanjeev Prakash Sharma, J.), [2022 SCC OnLine Pat 7470](#)
- State of Bihar v. Krishna Singh*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), [2022 SCC OnLine Pat 7347](#)
- State of Bihar v. Mahanth Shatanand Giri Harihar Sanskrit College*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7348](#)
- State of Bihar v. Rajendra Ram*, (P.B. Bajanthri and **Rajiv Roy**, JJ.), [2022 SCC OnLine Pat 7421](#)
- State of Bihar v. Sagar Kumar Roy*, (**P.B. Bajanthri** and Rajiv Roy, JJ.), [2022 SCC OnLine Pat 7449](#)
- Subhash Roy v. State of Bihar*, (Mohit Kumar Shah, J.), [2022 SCC OnLine Pat 7349](#)
- Subodh Kumar Rai v. State of Bihar*, (P.B. Bajanthri and **Rajiv Roy**, JJ.), [2022 SCC OnLine Pat 7403](#)
- Sudama Sharma v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7317](#)
- Sudheer Kumar Jha v. State of Bihar*, (**Sanjay Karol**, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7237](#)
- Sudhir Kumar Tiwari v. State of Bihar*, (**P.B. Bajanthri** and Rajiv Roy, JJ.), [2022 SCC OnLine Pat 7484](#)
- Sudhir Kumar v. State of Bihar*, (**Chakradhari Sharan Singh** and Madhuresh Prasad, JJ.), [2022 SCC OnLine Pat 7270](#)
- Suman Kumari v. State of Bihar*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7344](#)
- Sundeep Kumar Singh v. State of Bihar*, (**Ashutosh Kumar** and Anjani Kumar Sharan, JJ.), [2022 SCC OnLine Pat 7350](#)
- Sunil Kumar v. State of Bihar*, (**Anil Kumar Sinha**, J.), [2022 SCC OnLine Pat 7402](#)
- Surendra Kumar Sharma v. Bihar School Examination Board*, (**Ashutosh Kumar** and Jitendra Kumar, JJ.), [2022 SCC OnLine Pat 7525](#)
- Surendra Prasad Yadav v. State of Bihar*, (**P.B. Bajanthri** and Rajeev Ranjan Prasad, JJ.), [2022 SCC OnLine Pat 7514](#)
- Suresh Prasad Yadav v. State of Bihar*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7331](#)
- Tata Motors Ltd. v. State of Bihar*, (**Rajan Gupta** and Mohit Kumar Shah, JJ.), [2022 SCC OnLine Pat 7318](#)
- Triloki Nath Sah v. State of Bihar*, (**P.B. Bajanthri**, J.), [2022 SCC OnLine Pat 7431](#)
- Tripurari Jha v. Union of India*, (**Sanjay Karol**, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7276](#)
- U.N. Pandey v. Lalit Narayan Mithila University*, (**Sanjeev Prakash Sharma**, J.), [2022 SCC OnLine Pat 7495](#)
- United Breweries Ltd. v. State of Bihar*, (**Ashutosh Kumar**, J.), [2022 SCC OnLine Pat 7269](#)
- United Breweries Ltd. v. State of Bihar*, (**Ashutosh Kumar**, J.), [2022 SCC OnLine Pat 7281](#)
- Upendra Kumar v. State of Bihar*, (Nawneet Kumar Pandey, J.), [2022 SCC OnLine Pat 7334](#)
- Varsha Kumari v. State of Bihar*, (**Sanjay Karol**, C.J. and S. Kumar, J.), [2022 SCC OnLine Pat 7492](#)

Vijay Kumar Singh v. State of Bihar, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7432
Vijay Kumar v. State of Bihar, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7458
Vikash Kumar Pankaj v. State of Bihar, (**Arun Kumar Jha**, J.), 2022 SCC OnLine Pat 7469
Vikram v. State of Bihar, (**Chakradhari Sharan Singh and Madhuresh Prasad**, JJ.), 2022 SCC OnLine Pat 7321
Vinod Kumar Singh v. State of Bihar, (**Madhuresh Prasad**, J.), 2022 SCC OnLine Pat 7433
Williams Rebecca v. State of Bihar, (**Rajeev Ranjan Prasad**, J.), 2022 SCC OnLine Pat 7383
XXX v. State of Bihar, (**Rajeev Ranjan Prasad**, J.), 2022 SCC OnLine Pat 7526
Yogendra Ray v. Bihar State Housing Board, (**Mohit Kumar Shah**, J.), 2022 SCC OnLine Pat 7459
Zille Kibria v. Zonal Manager, (**Ashwani Kumar Singh and Shailendra Singh**, JJ.), 2022 SCC OnLine Pat 7394

Punjab and Haryana High Court [656]

Aakil v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8237
Aasa Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8269
Aashi v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8278
Aashish v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8369
Abdul Naibi v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8187
Abdul Shah v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8216
Abhishek Dutt v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8289
Abhishek Puri v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8228
Abhishek v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8215
Acharya Shambhu Nath Shastri v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8757
Adil Khan v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8208
Ajay Bajaj v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8520
Ajay Pal v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8402
Ajay Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8362
Ajaypal Singh Munday v. Union of India, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8564
Ajit Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8276
Akash Singh v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8265
Akash v. State of Punjab, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8260
Akram v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8288
Aman Kumar v. Sushil Kumar, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8602
Amandeep v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8483
Amanjit Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8451
Amanpreet Kaur v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8434
Amarjit Singh v. Deputy Commissioner Cum Appellate Tribunal, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8560
Amarjit Singh v. Kartar Singh, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8636
Amarjit Singh v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8296

Amit Gupta v. State Registrar of Societies, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8764
Amit Sofat v. State of Punjab, (**Alok Jain**, J.), 2026 SCC OnLine P&H 8353
Amit Taneja v. State of Punjab, (**Sheel Nagu**, C.J. and Sanjiv Berry, J.), 2026 SCC OnLine P&H 8559
Amit Traders v. State of Punjab, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 8534
Amit Yadav v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 8355
Amit v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8290
Amrik Singh v. Harpal, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8594
Amritpal Singla v. Raman Sharma, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8593
Anchal v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8435
Anil Aggarwal v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8690
Anil Kumar v. Bru Lal Ashok Kumar, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8347
Anil Kumar v. Hardeep Singh, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8358
Anil Kumar v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8715
Anil Mittal v. SFIO, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8663
Anjali v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 8744
Anjna Kumari v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8312
Ankit Goel v. SFIO, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8662
Anmol Rani v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8431
Anmoldeep Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8280
Anshu v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8400
Anu Kaur v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8467
Arhtia Assn. v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8578
Arjun Bhargava v. State of Haryana, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8388
Arpita Rana v. State (UT of Chandigarh), (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8750
Arshdeep Kaur v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8450
Arshdeep Kaur v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 8749
Arshdeep Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8283
Arshdeep Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8196
Arshdeep Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8672
Arshdeep v. State of Punjab, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8264
Arun Sarin v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8382
Arvind Dawer v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8508
Arvind Kumar v. Ashok Kumar, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 8169
Ashish Kumar Srivastava v. State of U.T. Chandigarh, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8238
Asruddin v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8252
Atepal v. Khajan Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8640
Atma Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8405
Avtar Singh v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8403

Avyukt Verma v. State of Haryana, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8495
AXXXX KXXX v. State of Punjab, (**Anoop Chitkara** and Sukhvinder Kaur, JJ.), 2026 SCC OnLine P&H 8179
Baba Farid Vidyak Society v. State of Punjab, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 8533
Babban Zaidi v. Daljit Singh, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8626
Babu Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8185
Bahadur Singh v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8375
Bahadur Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8189
Balaji Chandan Enterprises v. Indo Farm Equipment Ltd., (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 8174
Balaji Rice Mills v. Haryana State Warehousing Coop., (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 8529
Balbir Kaur v. State of Punjab, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8233
Balbir Singh v. Balwinder Singh, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8658
Baldev Singh v. State of Haryana, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8681
Baljeet Kaur v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8743
Baljeet Singh v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8318
Baljeet v. Kailash, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8599
Baljit Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8397
Balraj v. Anup Singh, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8780
Balraj v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8211
Balwanti Singh v. Ashwani Kumar Dogra, (**Ashwani Kumar Mishra** and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 8131
Balwinder Kaur v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8474
Balwinder Singh v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8528
Balwinder Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8359
Banarsi Dass v. Market Committee Tohana, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8162
Bata India Ltd. v. Presiding Officer, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8562
Bavneet Kaur v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8747
Bhajan Singh v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8541
Bharat Singh v. Chairman, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8537
Bhateri v. Bhagwan, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8615
Bhawna Gupta v. Rajinder Singh, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8408
Bhola Singh Virk v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8337
Bhup Singh v. Jai Kishan, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8630
Bhupinder Kumar v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8279
Bikram Singh v. State of Punjab, (**Neerja K. Kalson**, J.), 2026 SCC OnLine P&H 8394
Bir Singh v. Union of India, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8134
Bitu v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8282

- Brij Lal v. State of Haryana*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 8539
- CBI v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8341
- Channa Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8675
- Charanjeet Kaur v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8430
- Charanjit Kaur v. Dilpreet Singh*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 8590
- Charanjit Kaur v. Kuldeep Singh*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8604
- Charanjit Kaur v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8213
- Cholamandalam MS General Insurance Co. Ltd. v. Surender Kumar*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8773
- CS Arora v. Union of India*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 8139
- Daljeet Singh v. State of Punjab*, (**Neerja K. Kalson**, J.), 2026 SCC OnLine P&H 8336
- Daljit Kaur v. Rozy*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 8332
- Damul Khurana v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8224
- Davinder Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8297
- Deepak Kumar v. State of Punjab*, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8386
- Deepak Taleja v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8697
- Deepak v. State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 8492
- Deepak v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8199
- Desa Singh v. Rawail Singh*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8628
- Desh Raj v. Managing Director*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8502
- Devinder Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8682
- Dilbag Singh v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8333
- Dilkhush v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8667
- Dilraj Singh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8712
- Dimple v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8438
- Dinesh Kumar v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8441
- Dipak Kumar v. State (UT of Chandigarh)*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 8745
- Divay Mohindru v. Directorate General of Gst*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8381
- Divya Kamboj v. Arun Kamboj*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8177
- Drake & Scull Water & Energy India (P) Ltd. v. National Faceless Assessment Centre*, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 8535
- Durga Devi v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8703
- Ekta Argal v. Sanjay Kumar*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8163
- ESS ESS Caterers v. Union of India*, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 8547
- FCB Interface Communications (P) Ltd. v. CIT*, (**Deepak Sibal**, J.), 2026 SCC OnLine P&H 8538
- Gagandeep Singh Grewal v. Rajesh Kumar*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8348
- Gagandeep Singh v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8293

Gagandeep Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8329
Gagandeep v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8273
General Manager v. Surajbhan, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8150
Ghanshyam Singh v. Pawan Saini, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8306
Gobind Singh v. Rajwinder Kaur, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 8156
Golden Infrastructure (P) Ltd. v. Harminder Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8133
Gourav v. Raj Kumar, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8587
Govinda v. State (UT of Chandigarh), (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8668
Gulshan Kumar v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8486
Gurbaljit Singh v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8775
Gurdas Singh v. Gursehaj Singh, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8657
Gurinder Kaur v. Angrej Singh, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 8580
Gurjeet Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8723
Gurjeet Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8338
Gurjeet Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8254
Gurjit Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8330
Gurjot Singh v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8259
Gurmail Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8201
Gurmail v. Mohan Lal Verma, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 8144
Gurmeet Chand v. Geeta Sharma, (**Neerja K. Kalson**, J.), 2026 SCC OnLine P&H 8409
Gurmeet Kaur v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8522
Gurmeet Singh v. Rajwinder Singh, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 8646
Gurmeet Singh v. Vinay Aggarwal, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 8149
Gurnam Singh v. Dalbir Kaur, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8618
Gurpal Singh Nehal v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8250
Gurpal Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8720
Gurpreet Singh v. Baljinder Singh, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8152
Gurpreet Singh v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8769
Gurpreet Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8192
Gurpreet Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8301
Gurpreet Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8356
Gurprit Singh Bath v. Shruti Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8143
Gursewak Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8683
Gurtej Singh v. Charanjit Kaur, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8641
Gurthian Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8272
Gurudev Kaur v. Saroj Jindal, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 8643
Gurvinder Kaur v. Surinder Pawar, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 8647
Gyan Chand v. State of Haryana, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8226
Gyani Jail Singh v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8200

Harbhajan Singh v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8132
Hargopal v. State of Punjab, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8138
Harleen Kaur v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8739
Harman Kaur v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8466
Harmanjit Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8274
Harminder Singh Goraya v. State of Punjab, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 8521
Harneet Kaur v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8464
Harpal Kaur v. Amrik Singh, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8603
Harpal Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8415
Harparamjit Singh v. Tarlochan Singh, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 8581
Harpreet Kaur v. Paramjit Singh, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 8585
Harpreet Kaur v. Sukhdev Singh, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 8591
Harpreet Singh Gulati v. State of Punjab, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 8728
Harpreet Singh v. Parneet Singh, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 8148
Harpreet Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8277
Harsh Mahajan v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8327
Harshit v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8660
Hatem Seikh v. Kotak Mahindra Bank, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8756
Hawa Singh v. Kuldeep Singh, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 8154
Hawa Singh v. State of Haryana, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8655
Himanshu Yadav v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8673
Hitender v. Appellate Tribunal, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8536
HM Records v. Sarang Film Productions (P) Ltd., (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8151
Hori Lal Vyas v. Deepak Jadon, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 8159
Iffco Tokio General Insurance Coop. Ltd. v. Gurleen Kaur, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8607
Imran v. State of Haryana, (**Alok Jain**, J.), 2026 SCC OnLine P&H 8322
Inderjeet Kaur v. Satnam Singh, (**Archana Puri**, J.), 2026 SCC OnLine P&H 8650
Inderjeet Singh v. Mani Ram Sharma, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 8142
Iqbal Singh Cheema v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8546
Ira Srivastava v. General Public, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 8614
Ishaan v. Union of India, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8778
Ishant v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8452
Ishav Bhardwaj v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8295
Islami v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8473
J.K.K. Constructions v. Executive Engineer, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 8129
Jaffarjeet Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8717

Jagdeep Kaur v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8477
Jagdish Chander v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8684
Jagdish Singh v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8236
Jagjeet Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8685
Jagjit Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8186
Jagmender v. District Revenue Officer-cum-Land Acquisition Collector, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8622
Jagmohan Singh v. Union of India, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8231
Jagsir Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8693
Jaiveer v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8315
Japinder Singh v. Pepsu Road Transport Coop., (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8515
Jarman Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8210
Jarnail Singh v. State of Punjab, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8518
Jasbir Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8266
Jasdeep Singh v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8526
Jasdev Singh v. Mamta, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 8161
Jashandeep Kaur v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8445
Jaskaran Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8711
Jaspal Singh Kapil v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8765
Jaspal Singh v. S.D. Enterprises, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8202
Jaspal Singh v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8319
Jaspreet Singh v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8247
Jaspreet Singh v. State of Punjab, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 8544
Jaspreet Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8270
Jaspreet Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8694
Jaspreet Singh v. State of Punjab, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8229
Jaspreet Singh v. State of Punjab, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 8487
Jasveer Kaur v. Harnaib Singh, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8589
Jasvir Kaur v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8188
Jawahar Lal v. Krishan Kumar, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8145
Jeenat Khatoon v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8735
Jitender v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8281
Jitendra Singh v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8232
Jobanpreet Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8257
Joginder Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8240
Jota Ram v. State of Punjab, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 8183
Judgebir Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8198
JVT Trading (P) Ltd. v. State of Haryana, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 8568

JXXXX v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8530
Jyoti Bhatia v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8462
Jyoti Kumari v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8479
Jyoti Kumari v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8294
Jyoti v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8468
Jyoti v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8456
Kahkasha Siddeki v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8480
Kailash v. State of Haryana, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8344
Kailash v. State of Haryana, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 8570
Kajal v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8455
Kalu v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8242
Kamal Sharma v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8714
Kamal v. State of Punjab, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8389
Kamalpreet Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8193
Kanhaiya v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8241
Kansai Nerolac Paints Ltd. v. State of Haryana, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8616
Karamdip Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8243
Karan Kumar Mutneja v. Manjit Kaur, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8326
Karan Singh v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8620
Karan Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8696
Karanpreet Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8700
Karnail Singh v. Union of India, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8557
Kashmir Singh v. State of Punjab, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8554
Kaur Singh v. Balaji Petro City, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 8588
Kewal Krishan v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8328
Khushbu Kumari v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8478
Khushi v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8482
Khushi v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8458
Kiran v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8475
Kiranjit Kaur v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8426
Kiranpreet Kaur v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8436
Kitabo v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8621
Krishan Kanta v. State of Punjab, (**Suvir Sehgal** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 8140
Krishan Kumar Divedi v. State of Haryana, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8321
Krishan v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8222
Kuldeep Chauhan v. Tanuja, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 8170
Kuldeep Singh v. State of Punjab, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8357
Kuldeep Singh v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8524
Kuldeep Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8246

Kulwant Singh v. Balkar Singh, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 8153
Kulwant Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8669
Kulwant Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8379
Kulwinder Kaur v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8677
Kulwinder Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8209
Kulwinder Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8300
Kunal Arora v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8688
Kunwar Anand v. Amarjit Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8635
Labh Singh v. Presiding Officer, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8553
Labh Singh v. Sita Ram, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8639
Labh Singh v. Subhash Chander, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 8592
Lahori Ram v. State of U.T., (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8410
Lakhveer Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8204
Lakhvir Singh Sidhu v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8705
Lalita v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8446
Lilu Ram v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8623
Loka Madhukhar v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8331
Lovely Tagra v. State of Haryana, (**Anoop Chitkara**, J.), 2026 SCC OnLine P&H 8734
Lovepreet Kaur v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8361
M.S. Yadav v. State of Haryana, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 8489
Maanpartap Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8191
Mabiya Rehman v. P.R.T.C., (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8601
Maha Singh v. Rajinder Singh, (Gurvinder Singh Gill and **Ramesh Kumari**, JJ.), 2026 SCC OnLine P&H 8606
Mahabir Singh v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8509
Mahender Malik v. Uttar Haryana Bijli Vitran Nigam, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8552
Mahipal v. State of Haryana, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8230
Major Javed Ali v. Union of India, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 8555
Makhan Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8704
Makhinder Singh v. State of Haryana, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8404
Malti Bhargav v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8313
Mamta Goyal v. Sube Singh, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 8584
Mamtajpreet Kaur v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8470
Mamtesh v. Bala, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8181
Manasi Ghosh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8365
Mandeep Kaur v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8437
Mandeep Singh v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8505
Mangal Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8234

Maninderjit Singh v. Jasbir Singh, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 8157
Manish Jaiswal v. State of UT Chandigarh, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8374
Manish Khanna v. State of Haryana, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8391
Manisha Rani v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8457
Manjeet Kaur v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8494
Manjeet Kumar v. Lata Devi, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8407
Manjeet Singh v. State of Haryana, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8335
Manjinder Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8729
Manjit Kaur Dhaliwal v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8726
Manjit Kaur v. Golo Kaur, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8649
Manjit Singh v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8573
Manjit Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8217
Manju Bala v. Rakesh Kumar, (**Archana Puri**, J.), 2026 SCC OnLine P&H 8652
Manju Rani v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8471
Manju v. Raj Kumar, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8137
Manoj Chopra v. Inderjeet Singh, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8167
Manoj Kumar v. Punjab Water Supply & Sewerage Board, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8504
Manoj Kumar v. Satish Kumar, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 8164
Manoj Kumar v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8758
Manpreet Kaur v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8449
Manpreet Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8261
Manpreet Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8203
Manpreet Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8244
Manpreet Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8354
Manraj Singh Kang (Dr) v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8767
Manvir Singh v. State of Punjab, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8423
Maya Singh v. Ambala Kurukshetra Gramin Bank, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8558
Medha Dua v. State of Haryana, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8366
Meena Kumari Shankaran v. LAO, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8782
Miyan Singh v. Gaurav Kumar, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 8783
Mohd. Salim v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8235
Mohinder Singh v. Manjit Singh, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 8171
Mohinder Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8440
Mohit v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8724
Mukesh Bansal v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8323
Mukesh Kumar v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8741
Mukesh Rajput v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8286
Munish Kumar v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8768

- Munish Shingari v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8340
- Munshi v. Nika Singh*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8638
- Muskan v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8742
- Muskan v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8425
- Nachhatar Kaur v. Pal Khan*, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 8596
- Nagina v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8499
- Nandani v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8432
- Naradhu Ram v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8772
- Narender Singh Vaid v. SFIO*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8727
- Narender Soni v. State (UT of Chandigarh)*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8776
- Narender v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8351
- Narender v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8661
- Narinder Kumar Vij v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8275
- Narinder Singh v. H.P. Singh*, (**Ashwani Kumar Mishra and Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 8613
- Narinder Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8689
- Navdeep Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8310
- Naveesh Kumar v. Manju Bhasin*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8173
- Navjot Preet Kaur v. State of Punjab*, (**Neerja K. Kalson**, J.), 2026 SCC OnLine P&H 8255
- Neeraj Grover v. Asha Sadhu*, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 8130
- Neeraj Kumar v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8674
- Neeraj Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8368
- Neha v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8701
- New India Assurance Coop. Ltd. v. Badami Devi*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8597
- New India Assurance Coop. Ltd. v. Urmila Rawat*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8595
- Nihal Singh v. Harpal Singh*, (**Anoop Chitkara**, J.), 2026 SCC OnLine P&H 8733
- Nikhil v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8258
- Nirmala v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8569
- Nisha v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8454
- Nishant Gaurav v. State of Haryana*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8220
- Om Vir Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8411
- Pali Ram v. Union of India*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 8561
- Palwal Coop. Sugar Mills Ltd. v. Appellate Authority*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8572
- Palwinder Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8263
- Pankaj Khurana v. State of Haryana*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8371
- Pappu Kumar v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8691
- Paramjit Kaur v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8525

Paramjit Kaur v. State of Punjab, (Neerja K. Kalson, J.), 2026 SCC OnLine P&H 8412
Pardeep Goyal v. Subhash Chander, (Vikram Aggarwal, J.), 2026 SCC OnLine P&H 8625
Pardeep Kaur v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 8490
Pardeep Kumar Sharma v. State Information Commission, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 8545
Pardeep Kumar v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 8395
Pardeep Kumar v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 8370
Pargat Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 8686
Parkash Ram Devra v. State of Haryana, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 8287
Parminder Singh v. State of Punjab, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 8309
Parneet Kaur v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 8746
Parshant v. State of Haryana, (Tribhuvan Dahiya, J.), 2026 SCC OnLine P&H 8571
Parveen Bala v. State of Punjab, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 8737
Parveen Begum v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 8307
Parwinder Singh v. State of Punjab, (Neerja K. Kalson, J.), 2026 SCC OnLine P&H 8399
Pavitar Singh v. State of Punjab, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 8496
Pawan Kumar v. Ashok Kumar, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 8645
Pawan Kumar v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 8285
Pawandeep Kaur v. State of Haryana, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 8751
Payal v. Ganesh Dass Chhabra, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 8629
PGI Employees Union v. Chairman, (Deepinder Singh Nalwa, J.), 2026 SCC OnLine P&H 8532
Pooja Bhatia v. State of Punjab, (Amarjot Bhatti, J.), 2026 SCC OnLine P&H 8308
Pooja Rani v. State of Haryana, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 8752
Pooja Rani v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 8740
Poonam Saroa v. Kamaljiit Saroa, (Gurvinder Singh Gill and Ramesh Kumari, JJ.), 2026 SCC OnLine P&H 8583
Prachi v. State of Haryana, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 8748
Pramod Kumar v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 8678
Preeti Bharat Gohel v. CBI, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 8707
Prem Narain Gupta v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 8262
Prem Singh v. Pala Ram, (Virinder Aggarwal, J.), 2026 SCC OnLine P&H 8168
Prem Singh v. State of Haryana, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 8718
Prince Kumar v. State of Haryana, (Amarjot Bhatti, J.), 2026 SCC OnLine P&H 8385
Prince v. Amritpal Singh, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 8608
Prince v. State of Haryana, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 8710
Prince v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 8316
Prince v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 8298
Prince v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 8197
Pritam Kaur v. Punjab State Bus Stand Management Co. Ltd., (Nidhi Gupta, J.), 2026 SCC OnLine P&H 8605

- Pritpal v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8249
- Public Action Committee v. State of Punjab*, (**Sheel Nagu**, C.J. and **Sanjiv Berry**, J.), 2026 SCC OnLine P&H 8779
- Puneet Singh v. Gourav Yadav*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 8141
- Punit Sharma v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8223
- Punjab State Power Coop. Ltd. v. Palwinder Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 8631
- Puran Chand v. Lekh Raj*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8617
- Puran Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8387
- Purav v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8227
- Purba Fashion v. G.T. Komal Clothing*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8314
- Pushap Lata v. State of Punjab*, (**Ramesh Chander Dimri**, J.), 2026 SCC OnLine P&H 8417
- R5 v. State of Haryana*, (**Anoop Chitkara** and **Sukhvinder Kaur**, JJ.), 2026 SCC OnLine P&H 8659
- Rachna Sharma v. Punjab State Power Coop. Ltd.*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8519
- Raghunath Enclave Welfare Assn. v. Dilpreet Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8176
- Raghvir Singh v. Gurinder Singh*, (**Aaradhna Sawhney**, J.), 2026 SCC OnLine P&H 8256
- Rahul Aggarwal v. SFIO*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8664
- Raj Kumar v. State of Punjab*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8550
- Raj Singh v. State of Haryana*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8698
- Raj Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8342
- Rajbir v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8421
- Rajesh Khatana v. Rajesh*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 8637
- Rajesh Kumar v. RBI*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8567
- Rajesh Kumar v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8221
- Rajesh v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8364
- Rajesh v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8666
- Rajiv Kumar v. State of Punjab*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 8516
- Rajneesh Kumar v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8343
- Rajpal Kaur v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8448
- Rajpreet Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8325
- Raju Bansal v. SFIO*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8719
- Rajwinder Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8304
- Rakesh Kumar v. Sonu*, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8406
- Rakesh Kumar v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8267
- Rakesh Raikwar v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8721
- Ram Dulari Devi v. Punjab State Power Corproation Ltd.*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8774
- Ram Nath v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8766

- Ram Pal v. State of Haryana*, (Gurvinder Singh Gill and **Ramesh Kumari**, JJ.), 2026 SCC OnLine P&H 8182
- Raman v. Presiding Officer*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8511
- Raman v. State of UT Chandigarh*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 8429
- Ramdass v. State of Haryana*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 8503
- Ramesh Kumar v. State of Punjab*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8619
- Ramkishan v. OM Parkash*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 8158
- Ranjit Kaur v. Jatinder Singh*, (**Archana Puri**, J.), 2026 SCC OnLine P&H 8651
- Ranjit Kaur v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8367
- Ranjit Singh v. State (UT of Chandigarh)*, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 8732
- Ranjit Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8212
- Rashid Hussain v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8493
- Rashpal Singh v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8305
- Rasmeena v. Chatta Khan*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8586
- Rekha Goyal v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8292
- Rekha v. Sadhu Ram*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8582
- Rekha v. State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 8180
- Rekha v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8439
- Reliance General Insurance Coop. Ltd. v. Aman Kumar*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8598
- Richa v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8754
- Rinku v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8195
- Rinku v. State of Haryana*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8390
- Rinku v. State of Haryana*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 8501
- Rishi v. State of Punjab*, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8225
- Rishiba v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8207
- Ritesh Prasad v. State of Haryana*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8708
- Ritik Choudhary v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8349
- Rohit Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8363
- Rohit Yadav v. State of Haryana*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8393
- Rohtash v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8699
- Rubeena v. State of Punjab*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8463
- Rupinder Kaur v. State of Punjab*, (**Neerja K. Kalson**, J.), 2026 SCC OnLine P&H 8424
- Rupinder Kaur v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8194
- Rupinder Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8702
- Sabbir v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8253
- Sahil Sakhua v. State of Punjab*, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8324
- Sahilpreet Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8444
- Sajan v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8218

Sanatan Dharam Sabha v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8513
Sandeep Kaur v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8461
Sandeep Kumar v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8248
Sandeep Kumar v. State of Punjab, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8761
Sandeep Singh Malik v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8514
Sandeep Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8753
Sandeep Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8334
Sandeep v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8268
Sangat Singh v. Union of India, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8136
Sangwan & Co. v. State of Haryana, (**Ashwani Kumar Mishra and Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 8488
Saniya Kaur v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8447
Sanjana v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8460
Sanjay v. Sanjay, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 8576
Sanjeev Gupta v. Uttar Haryana Bijli Vitran Nigam, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8770
Sapna v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8485
Sarabjit Singh v. New India Assurance Co., (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8600
Sarbjit Kaur v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8481
Saroj Devi v. Surender, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 8166
Sat Narain v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8422
Satish Kumar v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8360
Satnam Das v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8498
Satnam Singh v. State of Haryana, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8713
Satnam Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8730
Satnam Singh v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8377
Satnam Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8378
Satpal Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8671
Satyavir Singh Badgujar v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8428
Saurabh Pandey v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8311
Shagandeep Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8692
Shailender v. State of Haryana, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8206
Shakuntla Devi v. Bala Ram, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 8610
Shamsher Singh v. Bachani Devi, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8633
Shantanu Pal v. State of Haryana, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8716
Shaurya Madan v. Nishant Kumar Yadav, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8146
Shayam Sharma v. Vivek Sangwan, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8731
Sher Singh v. State of Punjab, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8384
Sher Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8239
Shingar Chand v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 8565

Shingara Singh v. Gurnam Singh, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 8165
Shivam Gupta v. HDFC Bank, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8563
Shivam v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8383
Shivani v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8736
Shivani v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8465
Shivani v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 8453
Shivraj Regar v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8376
Shristy v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8442
Shubham v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8433
Shushma Devi v. State of Punjab, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 8419
Simran v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8759
Simranjeet Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8709
Simranjit Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8271
Singh v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8771
Sintu Kumar v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8346
Sneha Rani v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8459
Som Nath Bhatia v. Raj Kumari Bhatia, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 8627
Som Nath v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8420
Sombir v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8352
Soni Kumar v. State of Punjab, (**Alok Jain**, J.), 2026 SCC OnLine P&H 8396
Sonia Arora v. Bright Moon Innovations (P) Ltd., (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8303
Sonia v. State U.T. Chandigarh, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8443
State of Haryana v. Amarjeet Singh, (**Ashwani Kumar Mishra** and **Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 8612
State of Punjab v. Gurbant Kaur, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8642
State of Punjab v. Gurdip Singh, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8648
Subdin v. Varuna Road, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 8611
Subhash Chander v. Pawan Kumar, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8579
Subhash v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8245
Subhlakhan Kumari v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8510
Sudhanshu Jaiswar v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 8380
Sukhbir Singh v. State of Punjab, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 8506
Sukhdarshan Kumar v. Punjab State Power Coop. Ltd., (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8556
Sukhdarshan v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8416
Sukhdev Raj v. State of Punjab, (**Neerja K. Kalson**, J.), 2026 SCC OnLine P&H 8214
Sukhdev Singh v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8205
Sukhjinder Kaur v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8291
Sukhjot Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8372

Sukhjit Singh v. State of Punjab, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 8632
Sukhjit Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8398
Sukhvinder Singh Lubana v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8676
Sukhvir Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 8670
Sukhvir Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8317
Sukhwinder Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 8738
Sukhwinder Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8401
Suman Jangra v. Anil Kumar, (**Neerja K. Kalson**, J.), 2026 SCC OnLine P&H 8184
Suman v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8484
Sumit Juneja v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8284
Sunil Kumar Diwan v. State of Haryana, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 8548
Sunil Kumar Diwan v. State of Haryana, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 8549
Sunil Kumar v. Nirmala Devi, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 8160
Sunil Kumar v. Randhir, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 8656
Sunil Kumar v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8527
Sunil Nath v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 8190
Sunita Gill v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 8469
Sunita v. Gurjeet Singh, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 8609
Sunita v. Roshan Lal, (**Archana Puri**, J.), 2026 SCC OnLine P&H 8654
Sunny v. State of Haryana, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 8543
Super Fine Grit Udyog v. State of Haryana, (**Ashwani Kumar Mishra** and **Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 8512
Surajmal v. Commissioner, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 8577
Surdeep Singh v. Surjit Singh, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 8175
Suresh Kumar v. Union of India, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 8135
Sureshna Saini v. State of Haryana, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 8551
Surinder Kumar v. Registrar Coop. Societies Punjab, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 8523
Surinder Kumar v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 8491
Surinder Kumar v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 8219
Surinder Kumar v. State of Punjab, (**Sheel Nagu**, C.J. and **Sanjiv Berry**, J.), 2026 SCC OnLine P&H 8531
Surinder Singh v. Amar Nath, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 8781
Surjit Kaur v. Gurdev Singh, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 8172
Surmukh Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 8413
Susheel Kumar Singh Raghava v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 8762
SXXXX v. State of Haryana, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 8302
Talwinder Singh v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 8320
Tamanna v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 8476

Tamanna v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 8472
Tarun Shingari v. State of Haryana, (H.S. Grewal, J.), 2026 SCC OnLine P&H 8339
Tejinder Singh v. State of Punjab, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 8418
Tek Ram v. Gram Panachayat, (Vikas Bahl, J.), 2026 SCC OnLine P&H 8634
Thakur Lal Sharma v. State of Haryana, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 8507
Tripat Jit Singh v. State of Punjab, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 8777
Tushar Sahota v. State of Punjab, (Kirti Singh, J.), 2026 SCC OnLine P&H 8373
Uday Pal v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 8695
Umed Singh v. State of Haryana, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 8644
Umesh Kumar Garg v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 8392
Union of India v. Jaswant Singh, (Harsimran Singh Sethi and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 8540
Union of India v. Satvir Singh, (Harsimran Singh Sethi and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 8500
Upasana Passi v. Hemant Passi, (Archana Puri, J.), 2026 SCC OnLine P&H 8653
Upper India Carriers Ltd. v. Punjab State Transmission Corpn. Ltd., (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 8763
Urmila v. Krishan, (Mahabir Singh Sindhu, J.), 2026 SCC OnLine P&H 8624
Varinder Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 8251
VCA Estate (P) Ltd. v. Baldev Raj, (Jasgurpreet Singh Puri, J.), 2026 SCC OnLine P&H 8128
Ved Singh v. State of Haryana, (Alka Sarin and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 8497
Veena v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 8350
Veer Bhan v. Appellate Tribunal, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 8566
Vijay Kumar HUF v. HDFC Bank, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 8760
Vikas Bassi v. Sanatan Dharam Parcharak Sabha, (Pankaj Jain, J.), 2026 SCC OnLine P&H 8155
Vikas Kumar v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 8706
Vikram v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 8722
Vinay Goyal v. SFIO, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 8665
Viney Kumar v. State of Haryana, (Kirti Singh, J.), 2026 SCC OnLine P&H 8427
Vinit v. State of Haryana, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 8345
Vinod Kumar v. State of Punjab, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 8542
Vishal Kundra v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 8299
Vishal Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 8680
Vishal v. State of Haryana, (Sukhvinder Kaur, J.), 2026 SCC OnLine P&H 8414
VK Constructions v. V Umashankar, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 8147
Warish Masih v. State of Punjab, (Deepinder Singh Nalwa, J.), 2026 SCC OnLine P&H 8517
X v. State of Haryana, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 8575
Yadwinder Singh v. Union of India, (Alka Sarin and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 8755

Yash Pal Singh v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 8679
Yash Pal v. Surinder Pal, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 8178
Yashveer Chaudhary v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 8725
Yatika Garg v. Union of India, (**Harsh Bungler**, J.), 2026 SCC OnLine P&H 8574
Yogesh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 8687

Telangana High Court [40]

Amena Nasreen v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 4085
Atmakuri Jagadeesh v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 4082
Ayub Ahmed Khan v. State of Telangana, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 4107
B. Kalavathi v. State of Telangana, (K. Sujana, J.), 2026 SCC OnLine TS 4079
B. Sujatha v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 4100
Bacchu v. State of Telangana, (K. Sujana, J.), 2026 SCC OnLine TS 4081
Bandari Chandraiah v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 4098
Bhuvanagiri Aparna v. State of Telangana, (Pulla Karthik, J.), 2026 SCC OnLine TS 4105
Ch. Paramatma Goud v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 4106
Collector v. Ayub Kamaal, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), 2026 SCC OnLine TS 4093
Dongari Srujana v. State of Telangana, (Renuka Yara, J.), 2026 SCC OnLine TS 4092
Hussein Ali Kareem v. Union of India, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 4094
Jagripiti Kondamma v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 4086
Jaipal Reddy Vudem v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 4097
Jupudi Amareswara Rao v. Ellar Developers, (P. Sam Koshy, J.), 2026 SCC OnLine TS 4072
K. Anuradha v. State of Telangana, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 4109
K. Prakasam Setty v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 4099
K. Ram Reddy v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 4101
Madina Metal Industry v. State of Telangana, (Tirumala Devi Eada, J.), 2026 SCC OnLine TS 4090
Mamidipelli Narsingam v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 4096
Mangilipally Srinivasulu v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 4087
Mohd. Abdul Gaffar v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 4102
Mohd. Chanpash v. State of Telangana, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 4111
Mohd. Muneer Pasha v. State of Telangana, (N.V. Shravan Kumar, J.), 2026 SCC OnLine TS 4103
N. Rama Krishna v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 4095
P.V. Prasad Rao v. State of Telangana, (Tirumala Devi Eada, J.), 2026 SCC OnLine TS 4075
Padigala Sumanth v. State of Telangana, (K. Sujana, J.), 2026 SCC OnLine TS 4078
Praful R. Shah v. Ashoka Rubber Products, (P. Sam Koshy, J.), 2026 SCC OnLine TS 4073
Prime Meadows (P) Ltd. v. State of Telangana, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 4108
Ravulapalli Penchala Narasimhulu v. State of Telangana, (Pulla Karthik, J.), 2026 SCC OnLine TS 4104
Ruzon Motors LLP v. State of Telangana, (Tirumala Devi Eada, J.), 2026 SCC OnLine TS 4089

Shaik Masthan v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 4083](#)
Shakumuri Tulasamma v. Pdyam Laxmaiah, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 4074](#)
Sheru Sinha Chauhan v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 4077](#)
Shobavathi v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 4110](#)
Southern Power Distribution Co. of Telangana Ltd. v. Carbon Resources (P) Ltd., (P. Sam Koshy and Narsing Rao Nandikonda, JJ.), [2026 SCC OnLine TS 4091](#)
T. Amrish v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 4084](#)
Thakur Jagadish Singh v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 4080](#)
Uday Kumar Appam v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 4088](#)
Y. Kamala Devi v. State of Telangana, (Tirumala Devi Eada, J.), [2026 SCC OnLine TS 4076](#)

Customs Excise and Service Tax Appellate Tribunal [8]

Baba Leather Impex (P) Ltd. v. CCE, (Dilip Gupta, President and P. Anjani Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 1183](#)
CCE v. Gloster Cables Ltd., (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1184](#)
Gowthami Theaters v. CCE, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1186](#)
Kazakstancaspishelf India (P) Ltd. v. Commr. of Customs, (Dr Rachna Gupta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2026 SCC OnLine CESTAT 1187](#)
Kedia Vanaspathi Ltd. v. State of Telangana, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2026 SCC OnLine CESTAT 1182](#)
Lakshmi Metallurgy Ltd. v. CCE, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1185](#)
Quadlabs Technologies (P) Ltd. v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 1188](#)
Salini NDT Services (P) Ltd. v. Commr. (CGST), (Ajay Sharma, Member (Judicial)), [2026 SCC OnLine CESTAT 1189](#)

Income Tax Appellate Tribunal [751]

A N S K & Associates v. ITO, Ward 43(1), (Madhumita Roy, J.M. and Avdhesh Kumar Mishra, A.M.), [2024 SCC OnLine ITAT 14833](#)
A.D. Enterprises v. CIT, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15104](#)
A.S. Carriers (P) Ltd. v. Asst. Commr. - of Income Tax, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15142](#)
Aarti Impex v. ACIT, Circle-19(1), (Anikesh Banerjee, J.M. and Gagan Goyal, A.M.), [2024 SCC OnLine ITAT 15023](#)
Abdul Fakruddin Udepurwala v. CIT, (**Pawan Singh**, Member (Judicial) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 6446](#)
Abdul Rahiman Thirikoide Chellan v. CIT, (Sanjay Arora, A.M. and Soundararajan K., J.M.), [2024 SCC OnLine ITAT 14977](#)

- Abhay Shaligram Patil v. ITO*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15105](#)
- Abhishek Ashokkumar Jain v. CIT*, (Suchitra Kamble, J.M. and Makarand V. Mahadeokar, A.M.), [2024 SCC OnLine ITAT 14699](#)
- Accel India Ventures Fund II v. ACIT (International Taxation), Circle-1(1)(1)*, (Saktijit Dey, V.P. and B.R.R. Kumar, A.M.), [2024 SCC OnLine ITAT 15313](#)
- ACIT, Central Circle-13 v. Pragun Finance (P) Ltd.*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14781](#)
- ACIT, CIR 8(2)(1) v. Star Track Terminals (P) Ltd.*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 14707](#)
- ACIT, Circle 25(1) v. Verizon Communications India (P) Ltd.*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14884](#)
- ACIT, Circle-14(2) v. Kissan Petrol Oils (P) Ltd.*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14875](#)
- ACIT, Circle-6 v. Rajasthan Urban Drinking Water Sewerage & Infrastructure Corpn. Ltd.*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 15181](#)
- ACIT v. Bombay Footwear (P) Ltd.*, (Om Prakash Kant A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 15074](#)
- ACIT v. Dakshina Kannada Coop. Milk Producers Union Ltd.*, (George George K, V.P. and Waseem Ahmed, A.M.), [2024 SCC OnLine ITAT 15262](#)
- ACIT v. Edelcap Securities Ltd.*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15071](#)
- ACIT v. Hero Electronix (P) Ltd.*, (Saktijit Dey, V.P. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 15047](#)
- ACIT v. Infrastructure Development Fund*, (A.D. Jain, V.P. and Krinwant Sahay, A.M.), [2024 SCC OnLine ITAT 15132](#)
- ACIT v. McCain Foods Ltd.*, (S. Rifaur Rahman, A.M. and Yogesh Kumar U.S., J.M.), [2024 SCC OnLine ITAT 15064](#)
- ACIT v. Parot Power (P) Ltd.*, (A.L. Saini, A.M. and Diesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 15282](#)
- ACIT v. Parot Power (P) Ltd.*, (A.L. Saini, A.M. and Diesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 15283](#)
- ACIT v. Parot Power (P) Ltd.*, (A.L. Saini, A.M. and Diesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 15284](#)
- ACIT v. Parot Power (P) Ltd.*, (A.L. Saini, A.M. and Diesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 15285](#)
- ACIT v. South Eastern Coalfields Ltd.*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2024 SCC OnLine ITAT 15076](#)
- ACIT v. Virji Devraj Gada*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15130](#)
- Acuity Merchants (P) Ltd. v. ITO*, (Sanjay Garg, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15083](#)
- Adil Zahir Shah v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15106](#)

- Adinath EPC Ventures (P) Ltd. v. CIT*, (ABY T Varkey, J.M. and S. R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15141](#)
- Aditya Kumar v. CIT*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15271](#)
- Aftab Marine Exports v. ITO, Ward-2(3)*, (A.L. Saini, A.M. and Diesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 15288](#)
- Agrasen Primses (P) Ltd. v. CIT*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 14788](#)
- Aila Infrastructure (P) Ltd. v. ITO Ward 12(1)-1*, (Anikesh Banerjee, J.M. and Gagan Goyal, A.M.), [2024 SCC OnLine ITAT 15025](#)
- Ajay Jaiswal Kothi Bazar v. CIT*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14745](#)
- Ajay Kumar Yadav v. CIT*, (**George Mathan**, Member (Judicial)), [2026 SCC OnLine ITAT 6472](#)
- Ajay Singh Chhabbra v. CIT*, (Kul Bharat, J.M.), [2024 SCC OnLine ITAT 14719](#)
- Akorn India (P) Ltd. v. CIT*, (M. Balaganesh, Member (Accountant) and Vimal Kumar, Member (Judicial)), [2025 SCC OnLine ITAT 21481](#)
- Akram v. CIT*, (Aby T. Varkey, J.M. and S.R.Raghunatha, A.M.), [2024 SCC OnLine ITAT 15135](#)
- Albert Joseph Rozario v. CIT*, (**Vikram Singh Yadav**, Member (Accountant) and Rahul Chaudhary, Member (Judicial)), [2025 SCC OnLine ITAT 21202](#)
- Aliasagar Inayathusain Bohari, Proprietor v. CIT*, (Satbeer Singh Godara, J.M. and GD Padmahshali, A.M.), [2024 SCC OnLine ITAT 14725](#)
- Althan Bhatar Coop. Credit Society Ltd. v. ACIT, Circle-1(3)*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14814](#)
- Analytica Life Sciences (P) Ltd. v. CIT*, (K.Narasimha Chary, J.M. and Madhusudan Sawdia, A.M.), [2024 SCC OnLine ITAT 14930](#)
- Anand Shantaram Bandekar v. CIT*, (Beena Pillai, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 6440](#)
- Ananda Sarkar v. ACIT, Circle-41*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 15294](#)
- Anil Kumar Jaiswal v. CIT*, (George Mathan, J.M. and Manish Agarwal, A.M.), [2024 SCC OnLine ITAT 14633](#)
- Anil Kumar Singh v. CIT*, (Kul Bharat, J.M. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 14883](#)
- Anjali Saini v. ITO Ward-5(5)*, (Vikram Singh Yadav, A.M. and Paresh M. Joshi, J.M.), [2024 SCC OnLine ITAT 15164](#)
- Anju Singh v. CIT*, (Kul Bharat, J.M. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 14888](#)
- Ankur Agarwal v. NFAC*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14749](#)
- Annamalai Gunasekaran v. Commr. - of Income Tax*, (ABY T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15137](#)
- Anubhav Kapoor v. CIT*, (Kul Bharat, J.M. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 14897](#)

- Anushree Foundation v. CIT*, (Rathod Kamlesh Jayantbhai, A.M. and Narinder Kumar, J.M.), [2024 SCC OnLine ITAT 14795](#)
- Arigato & Obligado Merchandise (P) Ltd. v. ITO*, (Challa Nagendra Prasad, J.M. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 14896](#)
- Arihant (SRA) Coop. Housing Society Ltd. v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15108](#)
- Arise Shine Exports & Imports LLP v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 6449](#)
- Ariyapillai Venkatakrishnan v. CIT*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15206](#)
- Arjun Ratna Thapaniya v. Assessment Unit Income Tax Department*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15109](#)
- Aruljothi Charitable Trust v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14650](#)
- Aruljothi Charitable Trust v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15017](#)
- Arun Bende v. Essar Power Gujarat Ltd.*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15239](#)
- Arun Kumar Chaturvedi v. DCIT,-3*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15276](#)
- Arun Shekhar Shetty v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15110](#)
- Arunachalam Soyambunadar v. CIT*, (Sanjay Arora, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 14757](#)
- Arunachalam v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14665](#)
- Arya Parivar Gausala Samiti v. CIT*, (Challa Nagendra Prasad, J.M. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 14899](#)
- Ashit Kumar Deb v. CIT*, (Sonjoy Sarma, J.M. and Rakesh Mishra, A.M.), [2024 SCC OnLine ITAT 14980](#)
- Ashok Vitthal Nachankar v. CIT*, (R.K. Panda, V.P.), [2024 SCC OnLine ITAT 14624](#)
- Ashoke Kumar Memorial Trust v. CIT*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 14786](#)
- Askari Infotech (P) Ltd. v. CIT*, (Satbeer Singh Godara, J.M. and Gd Padmahshali, A.M.), [2024 SCC OnLine ITAT 14865](#)
- Assn. of Management of (P) Schools v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14993](#)
- Asst. CIT v. Exxon Mobile Co. India (P) Ltd.*, (Prashant Maharishi, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 15065](#)
- Asst. CIT v. Nanubhai N Desai*, (Om Prakash Kant, A.M. and Raj Kumar Chauhan, J.M.), [2024 SCC OnLine ITAT 15089](#)
- Asst. CIT v. Nanubhai N Desai*, (Om Prakash Kant, A.M. and Raj Kumar Chauhan, J.M.), [2024 SCC OnLine ITAT 15090](#)

- Asst. CIT v. Sameer Kishore Koticha*, (Om Prakash Kant, A.M. and Raj Kumar Chauhan, J.M.), [2024 SCC OnLine ITAT 15091](#)
- Asst. Commr. - of Income Tax, Central Circle-1 v. Arunachalm Srinivasan*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15002](#)
- Asst. Commr. - of Income Tax, Central Circle-1 v. Arunachalm Srinivasan*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15004](#)
- Aswini Kumar Sarangi v. CIT*, (George Mathan, J.M.), [2024 SCC OnLine ITAT 14760](#)
- Atmaram Hazarilal Agarwal v. CIT*, (Narendra Kumar Billaiya, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 14672](#)
- Autograph Cars (India) (P) Ltd. v. Commr. of Income*, (Anikesh Banerjee, J.M. and Gagan Goyal, A.M.), [2024 SCC OnLine ITAT 15022](#)
- Avanti Resources (P) Ltd. v. ITO, Ward 12(1)(2)/5(1)(1)*, (Aby T Varkey, J.M. and Amarjit Singh, A.M.), [2024 SCC OnLine ITAT 15233](#)
- Avid Apparel Industries v. ACIT, Circle 63(1)*, (Madhumita Roy, J.M. and Avdhesh Kumar Mishra, A.M.), [2024 SCC OnLine ITAT 14836](#)
- Avinash Rajendrakumar Gholap v. ITO*, (Inturi Rama Rao, A.M. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 14938](#)
- B.K. Shoe Co. v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14688](#)
- Babasaheb Ambedkar National Assn. of Engineers v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 14959](#)
- Babita Bhaskar v. DCIT, Central Circle*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14816](#)
- Bai Navazbai Faramroze D Mehta Charity Blocks v. CIT*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14955](#)
- Bajaj Capital Ltd. v. ACIT, Circle-4(2)*, (Kul Bharat, J.M. and B.R.R. Kumar, A.M.), [2024 SCC OnLine ITAT 14825](#)
- Balaram Chopra v. CIT*, (Chandra Poojari, A.M. and Keshav Dubey, J.M.), [2024 SCC OnLine ITAT 14792](#)
- Banomali Kumar Biswas v. ITO Ward-3*, (Sandeep Gosain, J.M. and Mitha Lal Meena, A.M.), [2024 SCC OnLine ITAT 15265](#)
- Bansal Pathways Damoh Katni (P) Ltd. v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6469](#)
- Barbate Automotive (India) (P) Ltd. v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 14953](#)
- Basant Kumar Dewangan v. CIT*, (Ravish Sood, J.M.), [2024 SCC OnLine ITAT 14740](#)
- Basu Dev Sharma v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 6458](#)
- Bengal Tiger Line (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15140](#)
- Bennett Property Holdings Co. Ltd. v. Asstt. CIT*, (Om Prakash Kant, A.M. and Raj Kumar Chauhan, J.M.), [2024 SCC OnLine ITAT 15086](#)
- Best Retail Ltd. v. ITO*, (Challa Nagendra Prasad, J.M. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 14895](#)

- Bestline Properties (P) Ltd. v. ITO-12(1)(3)*, (Pavan Kumar Gadale, J.M. and Padmavathy S., A.M.), [2024 SCC OnLine ITAT 15097](#)
- Bharat Harshadrai Booch v. CIT*, (Om Prakash Kant, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14915](#)
- Bharatiya Seva Society v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14994](#)
- Bhavik Singhal v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14861](#)
- Bhawana Hariram Lavhale v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15066](#)
- Bhumika Rajesh Vatnani v. 24(1)(1)*, (Om Prakash Kant, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 15085](#)
- Bhuramal Tanted v. ITO-2*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 15184](#)
- Binay Rambahal Singh v. I.T.O., Ward 2(3)(6)*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14842](#)
- Bizznet Online Systems (P) Ltd. v. ACIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhri, A.M.), [2024 SCC OnLine ITAT 15111](#)
- Bloom Seal Containers (P) Ltd. v. DCIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhri, A.M.), [2024 SCC OnLine ITAT 14893](#)
- Boina Vasudevarao & sons v. CIT*, (Duvvuru RL Reddy, J.M.), [2024 SCC OnLine ITAT 14967](#)
- Braj Raj v. ITO*, (Kul Bharat, J.M. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 14892](#)
- Brentford Merchants (P) Ltd. v. ACIT (OSD), Ward-1(4)*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 15035](#)
- Chandra Vanu Kar v. CIT*, (George Mathan, J.M.), [2024 SCC OnLine ITAT 14634](#)
- Chandrapraba v. CIT*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15207](#)
- Chandraprabhu Maharaj Digamber Jain Mandir Trust v. CIT*, (R.K. Panda, V.P.), [2024 SCC OnLine ITAT 14631](#)
- Chandumal Tharwani v. CIT*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14629](#)
- Channabassayya Jagadeesh v. CIT*, (Chandra Poojari, A.M. and Keshav Dubey, J.M.), [2024 SCC OnLine ITAT 15010](#)
- Chenani Nashri Tunnelway Ltd. v. CIT*, (Amarjit Singh, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14934](#)
- Chhothmal Ganesharam Suthar v. CIT*, (Amarjit Singh, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14916](#)
- Chief Administrator Jalandhar Development Authority v. CIT*, (M.L. Meena, A.M. and Udayan Dasgupta, J.M.), [2024 SCC OnLine ITAT 15068](#)
- Chiguruvada Dileep Kumar v. CIT*, (Beena Pillai, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 15000](#)
- Chinmay Impex (P) Ltd. v. CIT*, (Annapurna Gupta, A.M. and T.R Senthil Kumar, J.M.), [2024 SCC OnLine ITAT 14724](#)

- Chirag Balkrishna Patel v. CIT*, (Suchitra Kamble, J.M. and Makarand V. Mahadeokar, A.M.), [2024 SCC OnLine ITAT 14828](#)
- Chryso v. ACIT, Circle Intl. Taxation 1(2)(1)*, (B.R.R. Kumar, A.M. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14778](#)
- CIT v. A. Periasamy Nadar*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15248](#)
- CIT v. Aarthi Scans*, (Mahavir Singh, V.P. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14802](#)
- CIT v. Abdul Rahim Suleman Ghaswala*, (Narendra Kumar Billaiya, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 14981](#)
- CIT v. Agro India (P) Ltd.*, (Duvvuru R.L. Reddy, (Vice President) and **Laxmi Prasad Sahu**, (Accountant Member)), [2026 SCC OnLine ITAT 6452](#)
- CIT v. Alisha Girish Agarwal*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15107](#)
- CIT v. Anju Ajay Saraf*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15211](#)
- CIT v. Anju Ajay Saraf*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15212](#)
- CIT v. Artex Knitting Industries (P) Ltd.*, (Madhumita Roy, J.M. and Avdhesh Kumar Mishra, A.M.), [2024 SCC OnLine ITAT 15257](#)
- CIT v. ASR Market Ventures (P) Ltd.*, (Challa Nagendra Prasad, J.M. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 14898](#)
- CIT v. AVINASH CONSTRUCTIONS*, (Narendra Kumar Billaiya, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 14676](#)
- CIT v. Bajrang Power & Ispat Ltd.*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2024 SCC OnLine ITAT 14639](#)
- CIT v. Bhairavnath Multistate Coop. Credit Society Ltd.*, (Satbeer Singh Godara, J.M. and GD Padmahshali, A.M.), [2024 SCC OnLine ITAT 14762](#)
- CIT v. Bhandara Urban Coop. Bank Ltd.*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15220](#)
- CIT v. Bilquis Mohd. Hussain Khan*, (B.R. Baskaran, A.M.), [2024 SCC OnLine ITAT 14692](#)
- CIT v. Canon India (P) Ltd.*, (Saktijit Dey, Vice President and B.R.R. Kumar, A.M.), [2024 SCC OnLine ITAT 14771](#)
- CIT v. Chennai Teachers Guild Coop. Society Ltd.*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15268](#)
- CIT v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14729](#)
- CIT v. Classic Construction Co.*, (Arjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 14646](#)
- CIT v. CTR Manufacturing Industries (P) Ltd.*, (S.S. Godara, J.M. and Dipak P. Ripote, A.M.), [2024 SCC OnLine ITAT 14743](#)
- CIT v. D. Rajaram*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 15223](#)
- CIT v. Dhanraj Switchgears (P) Ltd.*, (Satbeer Singh Godara, J.M. and Dipak P. Ripote, A.M.), [2024 SCC OnLine ITAT 14821](#)

- CIT v. Dixit Processors*, (Narender Kumar Choudhry, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 6445](#)
- CIT v. Dondapati Sudhakara Rao*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6475](#)
- CIT v. GCKC Projects & Works (P) Ltd.*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15027](#)
- CIT v. Geeta Khare*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15050](#)
- CIT v. GNP Realty LLP*, (Narender Kumar Choudhry, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 14867](#)
- CIT v. Hak Hiring (P) Ltd.*, (B.R. Baskaran, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 14702](#)
- CIT v. Jas Trading (P) Ltd.*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15036](#)
- CIT v. Jignesh Hiralal Shah*, (Annapurna Gupta, A.M. and T.R. Senthil Kumar, J.M.), [2024 SCC OnLine ITAT 14718](#)
- CIT v. Johnson Lifts (P) Ltd.*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15199](#)
- CIT v. Kanchangauri Mahila Sahakari Patpedhi Maryadit*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15214](#)
- CIT v. Konark Structural Engineers (P) Ltd.*, (Kavitha Rajagopal, J.M. and Omkareshwar Chidara, A.M.), [2024 SCC OnLine ITAT 14769](#)
- CIT v. Lotus Marketing*, (Narendra Kumar Billaiya, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 14670](#)
- CIT v. Mahalaxmi Infracontract (P) Ltd.*, (Ramit Kochar, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 15061](#)
- CIT v. Malar Publications Ltd.*, (Aby T Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15156](#)
- CIT v. Manish Agarwal*, (Pawan Singh, J.M. and Bijayananda Pruseeth, A.M.), [2024 SCC OnLine ITAT 14643](#)
- CIT v. Meenakshi Saraiya*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14744](#)
- CIT v. Otsuka Chemical India (P) Ltd.*, (B.R.R. Kumar, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 14642](#)
- CIT v. Pool Thevar Marimuthu*, (Aby T Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15143](#)
- CIT v. Ranjeet Kumar Mohanlal Jain*, (Prashant Maharishi, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 15102](#)
- CIT v. Ravi Shankar Shendge*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 14752](#)
- CIT v. Ronak Gems (P) Ltd.*, (Amit Shukla, J.M. and Gagan Goyal, A.M.), [2024 SCC OnLine ITAT 15026](#)
- CIT v. S. Kulanthaiyan*, (Aby T Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15150](#)

- CIT v. Sangli Vaibhav Coop. Credit Society Ltd.*, (Narendra Kumar Billaiya, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14906](#)
- CIT v. Sankaran Nirmala*, (Mahavir Singh, V.P. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15251](#)
- CIT v. Sate Ilite De velope rs (P) Limite*, (Amit Shukla, J.M. and Ranesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 14798](#)
- CIT v. SEL Resources Ltd.*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6476](#)
- CIT v. Sivakarithikeyan Transport*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14732](#)
- CIT v. SKD Buildcon (P) Ltd.*, (C.N. Prasad, J.M. and Avdhesh Kumar Mishra, A.M.), [2024 SCC OnLine ITAT 14698](#)
- CIT v. Sri Sri Sri Paramapitha Sri Venkat Ramanachary Guruvu Charitable Trust*, (Manjunatha G., (Accountant Member) and **Ravish Sood**, Member (Judicial)), [2026 SCC OnLine ITAT 6479](#)
- CIT v. Star Cruise Management Ltd.*, (Prashant Maharishi, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 14800](#)
- CIT v. TVS Motor Co. Ltd.*, (Mahavir Singh, V.P. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15187](#)
- CIT v. Vssatish*, (Kul Bharat, J.M. and Avdhesh Kumar Mishra, A.M.), [2024 SCC OnLine ITAT 14722](#)
- CKS Medicare (P) Ltd. v. ACIT*, (Rathod Kamlesh Jayantbhai, A.M. and Narinder Kumar, J.M.), [2024 SCC OnLine ITAT 14950](#)
- Coimbatore Sree Narayana Guru Charitable Trust v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15018](#)
- Commr. of Income v. Aaykar Bhavan*, (Prashant Maharishi, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 14878](#)
- Commr. of Income v. Zenith Industrial Rubber Products (P) Ltd.*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15034](#)
- Corporaten Area Basketball Trust v. Commr. of Income*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14625](#)
- Cottage Industries Exposition Ltd. v. CIT*, (M.L. Meena, A.M. and Udayan Dasgupta, J.M.), [2024 SCC OnLine ITAT 14765](#)
- Crystal Crop Protection Ltd. v. CIT*, (Saktijit Dey, V.P. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 14862](#)
- CTR Manufacturing Industries (P) Ltd. v. CIT*, (R.K. Panda, V.P. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 15228](#)
- D.C.I.T, Circle-1 v. Naroda Enviro Project Ltd.*, (Annapurna Gupta, A.M. and T.R. Senthil Kumar, J.M.), [2024 SCC OnLine ITAT 14723](#)
- Daridra Narayan Sewa Trust v. CIT*, (Sandeep Gosain, J.M. and Mitha Lal Meena, A.M.), [2024 SCC OnLine ITAT 14841](#)
- Datalog Technologies (P) Ltd. v. CIT*, (Aby T Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15155](#)
- Dattatray Bhosale v. CIT*, (Satbeer Singh Godara, J.M. and Gd Padmahshali, A.M.), [2024 SCC OnLine ITAT 14761](#)

- Dazzle Gold LLP v. CIT*, (Prashant Maharishi, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 14874](#)
- DCIT, Central Circle-18 v. Dheer Chand Sharma*, (Saktijit Dey, V.P. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 14882](#)
- DCIT, LTU-2 v. Titagarh Wagon Ltd.*, (Anikesh Banerjee, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15231](#)
- DCIT, LTU-2 v. Titagarh Wagon Ltd.*, (Anikesh Banerjee, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15232](#)
- DCIT-1(1)(1) v. Amit International Ltd.*, (Narendra Kumar Billaiya, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 14983](#)
- DCIT-14(1)(1) v. Allweiler India (P) Ltd.*, (Narendra Kumar Billaiya, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 14982](#)
- DCIT-2(3)(1) v. Paranjapee Schemes Construction Ltd.*, (Amit Shukla, J.M. and Renu Jauhri, A.M.), [2024 SCC OnLine ITAT 14890](#)
- DCIT v. Asian Consolidated Industries Ltd.*, (Kul Bharat, J.M. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 14885](#)
- DCIT v. BSES Yamuna Power Ltd.*, (S. Rifaur Rahman, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 15058](#)
- DCIT v. Ricardo UK Ltd.*, (Saktijit Dey, V.P. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 15041](#)
- Deepak Gupta v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14687](#)
- Democratic Council v. Chandigarh*, (M.L. Meena, A.M. and Udayan Dasgupta, J.M.), [2024 SCC OnLine ITAT 14767](#)
- Denso (Thailand) Co. Ltd. v. ACIT, Circle 1(2)(2)*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14901](#)
- Dhan Guru Ramdass Langar Sewa v. CIT(E)*, (Aakash Deep Jain, V.P. and Vikram Singh Yadav, A.M.), [2024 SCC OnLine ITAT 15168](#)
- Dhananjay Warehousing v. CIT*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15273](#)
- Dhandhania Infotech (P) Ltd. v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15303](#)
- Dharamvir Singh v. ITO, Ward-1(5)*, (Kul Bharat, J.M.), [2024 SCC OnLine ITAT 14777](#)
- Dharmendra Harishchandra Mehta v. CIT*, (Girish Agrawal, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 14815](#)
- Dharmendra Kajodimal Lohia v. CIT*, (Arjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 15133](#)
- Dhevi Ramesh v. CIT*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15208](#)
- Dhrubajyoti Borgohain v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 6465](#)
- Dhule Krushi Utpann Bazaar Samiti v. Assessment Unit National Faceless Assessment Centre*, (Satbeer Singh Godara, J.M. and GD Padmahshali, A.M.), [2024 SCC OnLine ITAT 15305](#)
- Digambar Jain Atishay Kshetra v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14855](#)

- Dilip Chhagan Sojitra (Lakhiya) v. Addl. Director of Income-tax*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14954](#)
- Dilip Kumar Roy v. ITO, Ward-32(3)*, (Manish Borad, A.M. and Pradip Kumar Choubey, J.M.), [2024 SCC OnLine ITAT 14783](#)
- Dinesh Jain v. CIT*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 15186](#)
- Dinesh Jain v. CIT*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 15189](#)
- Dineshbhai Vallabhbbhai Kabariya v. ITO, Ward-3(3)(1)*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14811](#)
- Dreamz Ifrastructure Rallies Plots v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15267](#)
- Drishti Charitable Society v. ITO Ward5(5)*, (Vikram Singh Yadav, A.M. and Paresh M. Joshi, J.M.), [2024 SCC OnLine ITAT 15177](#)
- Dule Singh Reghuvanshi v. ITO*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 15185](#)
- Durairaj Srivalli v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15254](#)
- Dy. C.I.T Circle-4(2) v. CBRE South Asia (P) Ltd.*, (Saktijit Dey, V.P., and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 14847](#)
- Dy. CIT, Circle-1(1)(1) v. Invida India (P) Ltd.*, (Suchitra Kamble, J.M. and Waseem Ahmed, A.M.), [2024 SCC OnLine ITAT 14807](#)
- Ebrahimsha, Proprietor v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15012](#)
- Educe Consulting v. CIT*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14686](#)
- Elaiyur HWCS Ltd. v. CIT*, (S.S. Viswanethra Ravi, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 14984](#)
- Emma & Tharyan Koshi Foundation v. Commr. of - Income Tax*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 14996](#)
- EPS Fasteners LLP v. ITO, Ward-1(2)(3)*, (George George K, V.P. and Waseem Ahmed, A.M.), [2024 SCC OnLine ITAT 15261](#)
- Escorts Kubota Ltd. v. Dy. CIT, Circle-7(1)*, (Saktijit Dey, V.P. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 15048](#)
- Esha Securities (P) Ltd. v. C.I.T.*, (Saktijit Dey, V.P. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 1329](#)
- Essar Diamonds v. CIT*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15218](#)
- Estate Officer v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 14933](#)
- F I Auto Components (P) Ltd. v. CIT*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15205](#)
- Fab Leathers Ltd. v. ACIT*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 15037](#)

- Fab Leathers Ltd. v. ACIT*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 15044](#)
- Fab Leathers Ltd. v. ACIT*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 15046](#)
- Falgun Mahesh Oza v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Anikesh Banerjee, Member (Judicial)), [2026 SCC OnLine ITAT 6461](#)
- Farida Hanif v. CIT*, (Chandra Poojari, A.M. and Keshav Dubey, J.M.), [2024 SCC OnLine ITAT 14791](#)
- Farooq Haji Gaffar Motorwala v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15112](#)
- Fatehsinh Udesinh Parmar v. CIT*, (Suchitra Kamble, J.M. and Makarand V. Mahadeokar, A.M.), [2024 SCC OnLine ITAT 14827](#)
- Forbes Pharm Chem Technologies v. National Faceless Assessment Centre*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15045](#)
- Friends Corpn. v. NFAC*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 14678](#)
- G. Ramaswamy Naidu v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15024](#)
- Ganchi Lakshman Kumar v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14963](#)
- Ganesh Prasad Bagaria v. CIT*, (George Mathan, J.M. and Manish Agarwal, A.M.), [2024 SCC OnLine ITAT 14739](#)
- Gangaur Exports (P) Ltd. v. CIT*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 15179](#)
- Gartner Ireland Ltd. v. DCIT-2(3) (2)*, (Om Prakash Kant, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 15084](#)
- Gayatri Villa v. C.I.T.*, (Saktijit Dey, V.P. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 14924](#)
- GEAP Industries (India) (P) Ltd. v. CIT*, (C V Bhadang, President and B.R. Baskaran, A.M.), [2024 SCC OnLine ITAT 14695](#)
- Geetasree Bhowmick v. CIT*, (Manish Borad, A.M. and Sonjoy Sarma, J.M.), [2024 SCC OnLine ITAT 14621](#)
- Genlite Engineering (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14659](#)
- Ghanashyam Hemalata Vidyamandir Society v. CIT*, (George Mathan, J.M. and Manish Agarwal, A.M.), [2024 SCC OnLine ITAT 14758](#)
- Gini & Jony Ltd. v. CIT*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 14712](#)
- Girirajsingh Rajendrasingh Jadeja v. ITO, Ward-2*, (A.L. Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 14737](#)
- Girraj Ji Jewellers v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14684](#)
- Golden Land Developers Ltd. v. CIT*, (Saktijit Dey, V.P. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 14922](#)

- Goldies Trading Co. Ltd. v. DCIT, Central Circle-II*, (Shamim Yahya, A.M. and Yogesh Kumar US, J.M.), [2024 SCC OnLine ITAT 14839](#)
- Goldline Pharmaceutical Ltd. v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 14939](#)
- Gopal Singh Sunda v. CIT*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 14799](#)
- Gouri Jarathi Warangal v. CIT*, (Laliet Kumar, J.M.), [2024 SCC OnLine ITAT 14772](#)
- Grass Associates (P) Ltd. v. CIT*, (Sanjay Arora, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 14756](#)
- Gujarat Realtors v. Dy. CIT*, (Om Prakash Kant, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 15094](#)
- Gurjant Singh v. Pr.CIT-2*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 15182](#)
- H.K.Enterprises v. CIT*, (B.R. Baskaran, A.M. and Amit Shukla, J.M.), [2024 SCC OnLine ITAT 14696](#)
- Haji V N Abdur Rahman Patel Education Society v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14658](#)
- Hampammagari Thimma Reddy v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6437](#)
- Hanuman Sahay v. ITO*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14894](#)
- Hardeep Singh v. CIT*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2024 SCC OnLine ITAT 15183](#)
- Harichandrasinh Dharmendrasinh Zala v. CIT*, (Suchitra Kamble, J.M. and Makarand V. Mahadeokar, A.M.), [2024 SCC OnLine ITAT 14697](#)
- Harshada Rajendra Shah v. ITO, Ward 20(1)(5)*, (Amarjit Singh, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 15234](#)
- Hazel Mercantile Ltd. v. CIT*, (Prakash Kant, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14921](#)
- Hemant Parwani v. CIT*, (Ravish Sood, J.M.), [2024 SCC OnLine ITAT 14974](#)
- Hemant Samarataji Lohar v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15113](#)
- Highpoint Properties (P) Ltd. v. CIT*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15215](#)
- Hindustan Shipyard Ltd. v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14908](#)
- Hindustani Education Society v. CIT*, (Satbeer Singh Godara, J.M. and G.D. Padmahshali, A.M.), [2024 SCC OnLine ITAT 14801](#)
- Hislop College Alumni Assn. v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 14949](#)
- Horizon Global Ltd. v. CIT*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14700](#)
- Hotel Radhika v. ITO*, (Inturi Rama Rao, A.M. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 14940](#)

- Hotel Radhika v. ITO*, (Inturi Rama Rao, A.M. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 14941](#)
- Hybrid Financial Services Ltd. v. CIT*, (Mahavir Singh, V.P. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15252](#)
- Ibrahim v. ITO*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 15049](#)
- Ideal Wovenplast (P) Ltd. v. PCIT-I*, (Pawan Singh, J.M. and Bijayananda Pruseeth, A.M.), [2024 SCC OnLine ITAT 14822](#)
- Income Tax Dept. Coop. Society Ltd. v. CIT*, (ABY T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15162](#)
- Indfrag Ltd. v. CIT*, (Narender Kumar Choudhry, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 15291](#)
- India Acorn Fund Ltd. v. DCIT*, (Kavitha Rajagopal, J.M. and Padmavathy S, A.M.), [2024 SCC OnLine ITAT 15191](#)
- Indian Bank v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15312](#)
- Infosys Ltd. v. CIT*, (Chandra Poojari, A.M. and Beena Pillai, J.M.), [2024 SCC OnLine ITAT 15259](#)
- Ingorala Khe Vi Ka Sahkari Mandali Ltd. v. DCIT*, (Arjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 15287](#)
- Integrated Rural Development Trust v. CIT*, (Mahavir Singh, V.P. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15245](#)
- Irene Edwyn D'Mello v. CIT*, (Amarjit Singh, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14931](#)
- Irshad Zafar Malik v. CIT*, (Amarjit Singh, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14920](#)
- IRTT 91-95 Batch Charitable Trust v. CIT*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15203](#)
- IRTT 91-95 Batch Charitable Trust v. CIT*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15204](#)
- Ishares Edge Msci EM Minimum Volatility Ucits ETF v. DCIT*, (Kavitha Rajagopal, J.M. and Padmavathy S, A.M.), [2024 SCC OnLine ITAT 15193](#)
- iSoft Health Management India (P) Ltd. v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15029](#)
- ITO Ward-3 v. Nedyiruppu Service Coop. Bank Ltd.*, (Chandra Poojari, A.M. and Soundararajan K., J.M.), [2024 SCC OnLine ITAT 15308](#)
- ITO Ward-3 v. Nedyiruppu Service Coop. Bank Ltd.*, (Chandra Poojari, A.M. and Soundararajan K., J.M.), [2024 SCC OnLine ITAT 15309](#)
- ITO Ward-3 v. Nedyiruppu Service Coop. Bank Ltd.*, (Chandra Poojari, A.M. and Soundararajan K., J.M.), [2024 SCC OnLine ITAT 15310](#)
- ITO, Ward 43(6) v. Gunjan Aggarwal*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14620](#)
- ITO, Ward-1 v. Hotchand Kalachand Loungani Radhasoami Cottage*, (Sanjay Garg, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15263](#)
- ITO, Ward-21(2) v. Red Capital (P) Ltd.*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14868](#)

- ITO, Ward v. Kangra Central Coop. Bank Ltd.*, (Vikram Singh Yadav, A.M. and Paresh M. Joshi, J.M.), [2024 SCC OnLine ITAT 15173](#)
- ITO-4 1(2)(2) v. Jaiprakash Dhirajlal Barbhaya*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15198](#)
- ITO v. Bhavitha Foundation*, (Om Prakash Kant, A.M. and Raj Kumar Chauhan, J.M.), [2024 SCC OnLine ITAT 15087](#)
- ITO v. Kangra Central Coop. Bank Ltd.*, (Vikram Singh Yadav, A.M. and Paresh M. Joshi, J.M.), [2024 SCC OnLine ITAT 15174](#)
- ITO v. Kesri Union Farmers Service Coop. Society Ltd.*, (Vikram Singh Yadav, A.M. and Paresh M. Joshi, J.M.), [2024 SCC OnLine ITAT 15176](#)
- Jagadish Sampathlal Bhutada v. CIT*, (Chandra Poojari, A.M. and Keshav Dubey, J.M.), [2024 SCC OnLine ITAT 15078](#)
- Jaganathan Anandan v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14990](#)
- Jagdamba Textiles (P) Ltd. v. ACIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15101](#)
- Jai Hind Sainik Bahudeshiya Sahakari Samiti Ltd. v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14850](#)
- Jalpa Savankumar Patel v. CIT*, (Annapurna Gupta, A.M. and T.R Senthil Kumar, J.M.), [2024 SCC OnLine ITAT 14715](#)
- Jambu Kumar Jain v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14871](#)
- Jayamangalam Foundation v. Commr. of Income. Tax*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15250](#)
- Jesudason Biji v. CIT*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15011](#)
- Jet Air Agencies (P) Ltd. v. CIT*, (Annapurna Gupta, A.M. and Siddhartha Nautiyal, J.M.), [2024 SCC OnLine ITAT 14831](#)
- Jethro Rehabilitation Trust v. CIT*, (Sanjay Arora, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 14754](#)
- Jitendra Mittal v. ITO*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14886](#)
- JN Tayal Steels (P) Ltd. v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 6459](#)
- Junaid Ali v. CIT*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15281](#)
- K N M Mills (P) Ltd. v. CIT*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15148](#)
- K. Govindasamy Naidu Educational Trust v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15020](#)
- K.P. Nanjundi Vishwakarma v. CIT*, (Beena Pillai, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 15001](#)
- Kaakkum Karangal v. CIT*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15005](#)
- Kalakavaru Balusubramanya Nagarajan v. CIT*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15195](#)

- Kamachi Steels (P) Ltd. v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14735](#)
- Kamadhenu Trust v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15016](#)
- Kamleshbhai Manubhai Dhameliya v. CIT*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14843](#)
- Kanaghraden Balamurghann v. CIT*, (Mahavir Singh, V.P. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15299](#)
- Kannapiran Mills Trust Foundation v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14992](#)
- Kanthasamy Shopping Complex v. CIT*, (ABY T Varkey, J.M. and S. R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15147](#)
- Kasa Technologies Ltd. v. Asstt. Comm. Of Income Tax, Circle-14(1)*, (Pradip Kumar Kedia, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 14829](#)
- Kasireddy Sasikalamma v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6478](#)
- Kasthuri V. v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14657](#)
- Kaushik Jaichand Maisheri v. CIT*, (Vijay Pal Rao, (Vice President) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6463](#)
- Kavita Chaudhary v. DCIT, Central Circle*, (Madhumita Roy, J.M. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 15235](#)
- Keerthi Projects v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14973](#)
- KESM India LLP v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 6482](#)
- Khandelwal Laboratories (P) Ltd. v. CIT*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15240](#)
- Khodiyar Builders (P) Ltd. v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15114](#)
- Kinchitkaram Dharma Samsthapanam v. CIT*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15209](#)
- Kiramin Francis Zeliang v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 6457](#)
- Kirthi Shetty v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15115](#)
- Kishan Dham Charitable Trust v. CIT*, (**Udayan Dasgupta**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 6436](#)
- Kishor Ghevarchand Jain v. Circle-1*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15213](#)
- Kishor singh Ramsang Jadeja v. CIT*, (Arjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 14947](#)
- Koi Apna Sa Ho Society v. CIT*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2024 SCC OnLine ITAT 14971](#)

- Kolhapur Investor Assn. v. CIT*, (Satbeer Singh Godara, J.M. and G.D. Padmahshali, A.M.), 2024 SCC OnLine ITAT 14770
- Kommuru Narasimha Rao (HUF) v. CIT*, (Duvvuru RL Reddy, J.M.), 2024 SCC OnLine ITAT 14961
- Konathala Rajendra Prasad v. CIT*, (Duvvuru RL Reddy, J.M.), 2024 SCC OnLine ITAT 14960
- Kony Inc. v. CIT*, (Mahavir Singh, V.P. and S.R. Rangunatha, A.M.), 2024 SCC OnLine ITAT 15153
- Krati Bansal v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), 2024 SCC OnLine ITAT 14683
- Krishna Developers (P) Ltd. v. CIT*, (B.R. Baskaran, A.M. and Kavitha Rajagopal, J.M.), 2024 SCC OnLine ITAT 14753
- Krishna Maa Jalpa Bhawani Gaushala Samiti v. CIT*, (Sandeep Gosain, J.M. and Mitha Lal Meena, A.M.), 2024 SCC OnLine ITAT 14848
- Krishnamoorthy Haribhaskar v. CIT*, (Aby T. Varkey, J.M. and Manoj Kumar Aggarwal, A.M.), 2024 SCC OnLine ITAT 14997
- Krishnasamy Bhuvanewari v. CIT*, (ABY T Varkey, J.M. and S. R. Raghunatha, A.M.), 2024 SCC OnLine ITAT 15149
- KSV Cotton Mills(P) Ltd. v. Assessing Officer Office of ACIT Circle-2(1)*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), 2024 SCC OnLine ITAT 15194
- Kulanthaivelu Elango v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), 2024 SCC OnLine ITAT 15269
- Kuldeep Srivastava v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), 2024 SCC OnLine ITAT 14866
- Kumbra Vyavasaya Seva Sahakary Bank Ltd. v. CIT*, (Beena Pillai, J.M. and Laxmi Prasad Sahu, A.M.), 2024 SCC OnLine ITAT 15080
- Kuppuraj Arunkumar v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), 2024 SCC OnLine ITAT 14726
- Kushalnagar Coop. Bank Ltd. v. CIT*, (Chandra Poojari, A.M. and Soundararajan K., J.M.), 2024 SCC OnLine ITAT 14793
- Kusumchandra S. Ambhure v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), 2024 SCC OnLine ITAT 14869
- Kwality Techmech (P) Ltd. v. DCIT*, (B.R.R. Kumar, A.M. and Yogesh Kumar US, J.M.), 2024 SCC OnLine ITAT 15063
- Lanco Rithwik Joint Venture v. CIT*, (Laliet Kumar, J.M. and Manjunatha G., A.M.), 2024 SCC OnLine ITAT 15270
- Latif Tujar Shaikh v. ITO*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), 2024 SCC OnLine ITAT 15116
- Lexicon Infrastructure Ltd. v. ITO*, (Anikesh Banerjee, J.M. and Gagan Goyal, A.M.), 2024 SCC OnLine ITAT 15019
- Lifewood Horticulture (P) Ltd. v. CIT*, (**George Mathan**, Member (Judicial)), 2026 SCC OnLine ITAT 6464
- Limras Lottery & Trading Co. (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), 2024 SCC OnLine ITAT 14661
- Lions Club of Pune Supreme Trust v. CIT*, (S.S. Godara, J.M. and G.D. Padmahshali, A.M.), 2024 SCC OnLine ITAT 14978

- Luminous Technologies (P) Ltd. v. Addl. C.I.T Special Range-05*, (Challa Nagendra Prasad, J.M. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 640](#)
- Luminous Teleinfra Ltd. v. Addl. C.I.T Special Range-05*, (Challa Nagendra Prasad, J.M. and Naveen Chandra, A.M.), [2024 SCC OnLine ITAT 14923](#)
- M.A. Trading Products v. CIT*, (Narender Kumar Choudhry, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 6444](#)
- Maa Bhavani Sansthan Education & Charitable Trust v. CIT*, (Annapurna Gupta, A.M. and T.R Senthil Kumar, J.M.), [2024 SCC OnLine ITAT 14714](#)
- Madhopur Kraya Vikraya Sahkari Samiti Ltd. v. CIT*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 14948](#)
- Magaswargiya Bahu v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 14951](#)
- Maharaja Aggrasen Welfare Trust v. CIT(E)*, (Aakash Deep Jain, V.P. and Vikram Singh Yadav, A.M.), [2024 SCC OnLine ITAT 15165](#)
- Mahavir Corpn. v. CIT*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14929](#)
- Mahavir Kumar Jain v. ITO 1(1)*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14887](#)
- Mahes Nachimuthu v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14653](#)
- Mahesh Jain v. DCIT, Corpn. Circle-2(1)*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15201](#)
- Mahesh Jain v. DCIT, Corporate Circle-2(1)*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15202](#)
- Maheshkumar Hargovind Goyal v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 14943](#)
- Malini Balasubramanian v. CIT*, (ABY T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15161](#)
- Manish Goyal v. ACIT 2(1)*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14891](#)
- Manish Kumar Shukla v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14682](#)
- Manish Kumar v. ITO Ward-1*, (Vikram Singh Yadav, A.M.), [2024 SCC OnLine ITAT 15170](#)
- Manjeet v. ITO*, (S. Rifaur Rahman, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 14995](#)
- Manju Devi v. ITO*, (S. Rifaur Rahman, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 15014](#)
- Manoj Ishwar Choudhary v. ACIT 24(2)*, (Prashant Maharishi, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 14956](#)
- Manpreet Singh Gambhir v. ACIT, Circle 63(1)*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 15227](#)
- Maooli Education Foundation v. CIT*, (Om Prakash Kant, A.M. and Raj Kumar Chauhan, J.M.), [2024 SCC OnLine ITAT 15088](#)

- Margi Darpan Shah v. CIT*, (Siddhartha Nautiyal, J.M. and Narendra Prasad Sinha, A.M.), [2024 SCC OnLine ITAT 14804](#)
- Matoshri Jijau Gram Vikas Mandal v. CIT*, (S.S. Godara, J.M. and G.D. Padmahshali, A.M.), [2024 SCC OnLine ITAT 14638](#)
- Maya Kapoor v. CIT*, (S Rifaur Rahman, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 14820](#)
- Mayurdhwaj Projects (P) Ltd. v. DCIT, Circle-16 (2)*, (S. Rifaur Rahman, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 14991](#)
- Meenakshi Sundareswaral v. Joint Commr.- of Income Tax*, (ABY T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15160](#)
- Mehul Deepak Modi v. Assessing Officer*, (Amarjit Singh, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14919](#)
- Merh Kshtriya Sabha v. CIT*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 14796](#)
- MGM Green Energy Ltd. v. JCIT*, (George Mathan, J.M. and Manish Agarwal, A.M.), [2024 SCC OnLine ITAT 14780](#)
- Midhani Primary Health Care Centre v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6438](#)
- Milan Mahendra Securities (P) Ltd. v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 14859](#)
- Millenium Vinimay (P) Ltd. v. ACIT*, (S. Rifaur Rahman, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 15033](#)
- Mogalapalli Mahalakshmi v. CIT*, (Duvvuru RL Reddy, J.M.), [2024 SCC OnLine ITAT 14966](#)
- Mohana Krishna Agencies v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14912](#)
- Mohari Devi Taparia Kanya Mahavidyalay Trust v. CIT*, (Prashant Maharishi, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 14835](#)
- Monika Mondal v. ACIT, CIR-1*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 14784](#)
- Mother Earth Foundation v. CIT*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 14787](#)
- MResult Services (P) Ltd. v. CIT*, (Beena Pillai, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 14998](#)
- Mudhiyor Balar Kuduma Grama Pannai v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14733](#)
- Mudur Vyavasaya Seva Sahakari Sangha Ltd. v. CIT*, (Beena Pillai, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 14690](#)
- Mukesh Kumar Choudhary v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14856](#)
- Mukesh Sohanlal Manjkhola v. I.T.O., Circle-3(2)*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14846](#)
- Multi Dimensional Asset & Wealth Creation LLP v. ITO Ward 10(2)(4)*, (Prashant Maharishi, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 14957](#)

- Nagendran Balaji v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15256](#)
- Nanjundapuram Primary Agricultural Coop. Credit Society v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14667](#)
- Narendra I Bhuva v. CIT*, (Amit Shukla, J.M. and Gagan Goyal, A.M.), [2024 SCC OnLine ITAT 15028](#)
- Naresh Kumar Agarwal v. CIT*, (B.R.R. Kumar, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 14641](#)
- Naresh Kumar Singal C/o. Prateek Mittal v. ITO*, (S. Rifaur Rahman, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 15057](#)
- Narinder Kumar Janta Oil & Flour Mill v. CIT*, (M.L. Meena, A.M. and Udayan Dasgupta, J.M.), [2024 SCC OnLine ITAT 14763](#)
- Nasir Ahmad Dar v. DCIT/ACIT*, (M.L. Meena, A.M. and Udayan Dasgupta, J.M.), [2024 SCC OnLine ITAT 14768](#)
- Natarajan Kamatchisundaram v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14730](#)
- National Commodity & Derivatives Exchange Ltd. v. Asst. CIT*, (Om Prakash Kant, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 15077](#)
- Naturex India (P) Ltd. v. NFAC, Delhi/DCIT Cir. 2(3) (1)*, (Vikas Awasthy, J.M. and Gagan Goyal, A.M.), [2024 SCC OnLine ITAT 15032](#)
- Naved Israr v. CIT*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15274](#)
- Navin Kumar Jain v. CIT*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14782](#)
- Nayana Jayesh Patel v. CIT*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14747](#)
- Nec Pharmaceutical v. ITO Ward*, (Vikram Singh Yadav, A.M. and Paresh M. Joshi, J.M.), [2024 SCC OnLine ITAT 15172](#)
- Neeraj Kumar Srivastava v. CIT*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15280](#)
- Neeraj Sharma v. CIT*, (Kul Bharat, J.M.), [2024 SCC OnLine ITAT 14706](#)
- Neeru Mohan Nagpal v. CIT*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 15307](#)
- Neeta Roshan Kewalramani v. AO*, (Om Prakash Kant, A.M. and Raj Kumar Chauhan, J.M.), [2024 SCC OnLine ITAT 15092](#)
- Neetu Bhoi v. CIT*, (Ravish Sood, J.M.), [2024 SCC OnLine ITAT 14728](#)
- Neha Bankim Joshi v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15117](#)
- Neha Karan Motwani v. CIT*, (Beena Pillai, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 6480](#)
- New Delhi v. Canon India (P) Ltd.*, (G.S. Pannu, V.P. and Saktijit Dey, V.P.), [2024 SCC OnLine ITAT 14742](#)
- New Delhi v. Maruti Suzuki India Ltd.*, (G.S. Pannu, V.P. and Saktijit Dey, V.P.), [2024 SCC OnLine ITAT 14741](#)

- New Tech Infrastructure (P) Ltd. v. CIT*, (Om Prakash Kant, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 15075](#)
- Nilsan Nishotech Systems (P) Ltd. v. CIT*, (Om Prakash Kant, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14913](#)
- Nirav D. Udani v. Asst. DIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15118](#)
- Nirmit Jatin Lathia v. ITO*, (Om Prakash Kant, A.M. and Raj Kumar Chauhan, J.M.), [2024 SCC OnLine ITAT 15082](#)
- Nisarg Developers v. CIT*, (Inturi Rama Rao, A.M. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 14775](#)
- NM Diagnostics (P) Ltd. v. Mumbai*, (Om Prakash Kant, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14914](#)
- Novartis India Ltd. v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 14679](#)
- Oberoi Hotels (P) Ltd. v. DCIT, Circle-8*, (Rajesh Kumar, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15224](#)
- Omega IT Resources (P) Ltd. v. CIT*, (ABY T Varkey, J.M. and S. R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15152](#)
- Omshree Agrotech (P) Ltd. v. AU, ITD*, (**Dr Manish Borad**, Member (Accountant) and Vinay Bhamore, Member (Judicial)), [2026 SCC OnLine ITAT 6435](#)
- Onikar 1998 Coop. Housing Society v. CIT*, (S.S. Godara, J.M. and G.D. Padmahshali, A.M.), [2024 SCC OnLine ITAT 14635](#)
- Ooty Literary Festival v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15021](#)
- Owens Corning v. DCIT (International Tax), Circle-3(2)(2)*, (Kavitha Rajagopal, J.M. and Padmavathy S, A.M.), [2024 SCC OnLine ITAT 15188](#)
- P V Jayaraman v. CIT*, (Mahavir Singh, V.P. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14671](#)
- P.A Charitable Trust v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15246](#)
- P.S Udayars Kulala Girls Scholarship Endowment v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15249](#)
- Padam Prabhu Jain v. ITO, Ward*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 15304](#)
- Padma Pradeep Bobde v. CIT*, (V. Durga Rao, J.M. and V. Durga Rao, J.M.), [2024 SCC OnLine ITAT 14944](#)
- Paisafund Gramin Bigar v. ITO*, (Inturi Rama Rao, A.M. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 14936](#)
- Palaniappan Ravi v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14656](#)
- Pallipuram Service Coop. Bank Ltd. v. CIT*, (Sanjay Arora, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 14976](#)
- Pandurangan Padmanaban v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14647](#)

- Pankaj Kumar Sharma v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14854](#)
- Paragon XT v. Income-tax Officer, Ward-32(2)*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14910](#)
- Parish Agarwal v. CIT*, (Shamim Yahya, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 14708](#)
- Parth Credit & Capital Market (P) Ltd. v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6467](#)
- Parvindu Duggal v. ITO-1(5)*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15277](#)
- Patodia Forgings & Gears Ltd. v. CIT*, (R.K. Panda, V.P. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 15289](#)
- Pearls Creative Ad Solutions (P) Ltd. v. DCIT Circle-19 (2)*, (Pradip Kumar Kedia, A.M. and Sudhir Kumar, J.M.), [2024 SCC OnLine ITAT 15236](#)
- Pennies 4 Pads Charitable Trust v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15015](#)
- Petronet LNG Ltd. v. CIT*, (Saktijit Dey, V.P. and B.R.R. Kumar, A.M.), [2024 SCC OnLine ITAT 14640](#)
- Pioneer Chemical Industries v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15119](#)
- Platinum Properties v. DCIT*, (Amit Shukla, J.M. and Renu Jauhri, A.M.), [2024 SCC OnLine ITAT 14926](#)
- Ponni Sugars (Erode) Ltd. v. DCIT Circle-1*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15210](#)
- Prabhat Enterprises Karan v. CIT*, (M.L. Meena, A.M. and Udayan Dasgupta, J.M.), [2024 SCC OnLine ITAT 14764](#)
- Prabhu Dayal v. CIT*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14902](#)
- Pradeep Kumar Pansari v. ACIT*, (George Mathan, J.M. and Manish Agarwal, A.M.), [2024 SCC OnLine ITAT 14905](#)
- Pragya Education & Charitable Trust v. CIT (Exemption)*, (A Rjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 15286](#)
- Prakash Chandra Agarwal v. ACIT, Ward 1(1)*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14900](#)
- Prashant Maruti Raut v. Office of the Income Tax Officer*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15120](#)
- Prashanth Baburao Kulkarni v. CIT*, (Beena Pillai, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 14838](#)
- Prathamik Krishi Pattin Sahakari v. ITO, Ward - 1*, (Narender Kumar Choudhry, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 15292](#)
- Prem Chand Agrawal v. CIT*, (Sandeep Gosain, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 15180](#)
- Pret Study By Janak Fashions (P) Ltd. v. DCIT, Circle-19(1)*, (S. Rifaur Rahman, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 14834](#)
- Pritesh Lalitbhai Pandya v. CIT*, (Suchitra R. Kamble, J.M.), [2024 SCC OnLine ITAT 14709](#)
- Priyanka Surana v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14852](#)

- Promising Developers (P) Ltd. v. CIT*, (George Mathan, Member (Judicial)), [2026 SCC OnLine ITAT 6460](#)
- Punjab Digital Library v. CIT(E)*, (Aakash Deep Jain, V.P. and Vikram Singh Yadav, A.M.), [2024 SCC OnLine ITAT 15167](#)
- Punjab Gramin Bank v. CIT*, (M.L. Meena, A.M. and Udayan Dasgupta, J.M.), [2024 SCC OnLine ITAT 14766](#)
- Punjab Kesari Charitable Trust v. CIT*, (Prashant Maharishi, A.M. and Raj Kumar Chauhan, J.M.), [2024 SCC OnLine ITAT 15311](#)
- Purnachandra Rao Mandava v. CIT*, (Duvvuru RL Reddy, J.M.), [2024 SCC OnLine ITAT 14962](#)
- Purusharth Yuvak Mandal Charitable Trust v. CIT*, (Arjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 14945](#)
- Purvi Vasantrai Mehta v. CIT*, (Amarjit Singh, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14917](#)
- Purvi Vasantrai Mehta v. CIT*, (Amarjit Singh, A.M. and Rahul Chaudhary, J.M.), [2024 SCC OnLine ITAT 14918](#)
- Pushpendra Bansal v. ACIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15121](#)
- Pushpendra Kumar Jain v. CIT*, (Rathod Kamlesh Jayantbhai, A.M. and Narinder Kumar, J.M.), [2024 SCC OnLine ITAT 15258](#)
- Pyra Pondicherry Yellow Ribbon Assn. v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15013](#)
- Quest Online Block-A v. ITO, Ward-49(1)*, (Sanjay Garg, J.M. and Rajesh Kumar, A.M.), [2024 SCC OnLine ITAT 15264](#)
- R Arunachalam Property Consultants & Promoters (P) Ltd. v. CIT*, (Laxmi Prasad Sahu, A.M. and Keshav Dubey, J.M.), [2024 SCC OnLine ITAT 15096](#)
- R.G Sundar & Co. v. CIT*, (Mahavir Singh, V.P. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15253](#)
- Rabindranath Mohanty v. CIT*, (George Mathan, J.M.), [2024 SCC OnLine ITAT 14637](#)
- Radha Sharan Goswami v. DDIT*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14748](#)
- Rahul Chandrakant Jhaveri v. DCIT*, (Prashant Maharishi, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 15099](#)
- Rahul Gangaram Kanagandula v. CIT*, (Prashant Maharishi, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 15230](#)
- Rahul Gupta v. ITO, Ward-5*, (Kul Bharat, J.M.), [2024 SCC OnLine ITAT 14880](#)
- Raj Kumar v. ITO*, (Vikram Singh Yadav, A.M. and Paresh M. Joshi, J.M.), [2024 SCC OnLine ITAT 15175](#)
- Rajabather Sampath v. CIT*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15136](#)
- Rajapalayam Sivakasi Round Table Trust v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14649](#)
- Rajeev Kumar Sharma v. CIT*, (S Rifaur Rahman, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 14819](#)
- Rajeev Mathur v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14864](#)

- Rajeev Suresh Patodia v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15122](#)
- Rajender Macha v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6441](#)
- Rajendra Kumar Jain v. CIT*, (**George Mathan**, Member (Judicial)), [2026 SCC OnLine ITAT 6466](#)
- Rajendra Kumar v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6470](#)
- Rajendra Prasad Gathala v. ITO*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14889](#)
- Rajendra Sharma v. ITO, Ward-2(3)*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 15052](#)
- Rajesh Babashankar v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14654](#)
- Rajesh Balda v. CIT*, (Beena Pillai, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 15003](#)
- Rajesh Jugraj Madhani v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 14858](#)
- Rajesh Kumar Choudhuri v. CIT*, (George Mathan, J.M.), [2024 SCC OnLine ITAT 14636](#)
- Rajesh Sahni v. ITO, Ward 60(5)*, (S Rifaur Rahman, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 14837](#)
- Rajeshkumar Ratilal Shah v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 14873](#)
- Rajeswaramma Duvvuru v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6474](#)
- Rakesh Kumar Jain v. CIT*, (Laliet Kumar, J.M. and Madhusudan Sawdia, A.M.), [2024 SCC OnLine ITAT 14644](#)
- Ram Sewak Gupta v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14681](#)
- Rama Naidu Gutha v. CIT*, (**Vijay Pal Rao**, (Vice President) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6473](#)
- Ramaben Jayantibhai Kapadiya v. ITO, Ward-1(2)(3)*, (Arjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 14946](#)
- Ramasamy Pushpa v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14652](#)
- Ramaswamy Nadar v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14666](#)
- Ramesh Chandra Sethi v. CIT*, (Beena Pillai, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 6481](#)
- Ramila Ramesh Tejawat v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15123](#)
- Ramling Gramin Bigarsheti Sahakari Patsanstha Ltd. v. ITO, Ward-2*, (Inturi Rama Rao, A.M. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 14774](#)
- Rangasamy Jayanthi v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14731](#)

- Rapid Care Transcription (P) Ltd. v. CIT*, (ABY T Varkey, J.M. and S. R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15145](#)
- Raveena Khera v. CIT*, (S. Rifaur Rahman, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 14927](#)
- Ravi Bansilal Darira v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15124](#)
- Ravi Kant Sharma v. ACIT, Central Circle*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14813](#)
- Ravi Kumar Jain v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14863](#)
- Ravuthu Meera - Ravuthar Abdul Razack v. CIT*, (ABY T. Varkey, J.M. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 15154](#)
- Redington Distribution Pte Ltd. v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Jagadish, Member (Accountant)), [2025 SCC OnLine ITAT 21203](#)
- Renu Yogendra Mehta v. ITO*, (Arjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 15134](#)
- Richmond Realtors v. National E- Assessment Centre- NFAC*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15125](#)
- RKS Vijayakumar v. CIT*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15196](#)
- Roots Industries India (P) Ltd. v. Dy. Commr. - of Income Tax*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15163](#)
- Rotary Club Panchkula Foundation v. CIT(E)*, (Aakash Deep Jain, V.P. and Vikram Singh Yadav, A.M.), [2024 SCC OnLine ITAT 15166](#)
- Round Table India 100 Trust v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14988](#)
- Round Table India v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14989](#)
- Rushikesh Jagdishchandra naik v. CIT*, (Prashant Maharishi, A.M. and Sunil Kumar Singh, J.M.), [2024 SCC OnLine ITAT 14958](#)
- Rythara Sevasahakara Sanga N. v. CIT*, (Chandra Poojari, A.M. and Soundararajan K., J.M.), [2024 SCC OnLine ITAT 14790](#)
- S A A Charitable Trust v. CIT*, (ABY T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15146](#)
- S. Chirag & Co. v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15038](#)
- S.J. Suryah v. Asst. Commr.- of Income Tax, Central Circle-2(4)*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15157](#)
- S.J. Suryah v. Asst. Commr.- of Income Tax, Central Circle-2(4)*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15159](#)
- S.M.K. Real Infra Ltd. v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 6454](#)
- S.S. Industries v. CPC*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15279](#)

- Sachin Chirania v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 14872](#)
- Sachin Dattaram Kadam v. ITO*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15098](#)
- Sadhu Ram Balani v. Sadhu Ram Balani*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14626](#)
- Sagar Shamrao Minde v. CIT*, (Satbeer Singh Godara, J.M. and Dipak P. Ripote, A.M.), [2024 SCC OnLine ITAT 14823](#)
- Sahakar Maharshi Kasti Vividh Karyakari Sewa Sahakari Society Ltd. v. CIT*, (Astha Chandra, J.M. and G.D. Padmahshali, A.M.), [2024 SCC OnLine ITAT 15314](#)
- Sai Balaji Transport v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14969](#)
- Sai Educational Trust v. CIT*, (Chandra Poojari, A.M. and Soundararajan K., J.M.), [2024 SCC OnLine ITAT 14794](#)
- Sai Marketing v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15298](#)
- Saimani Rubber Industries v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 6456](#)
- Sainath Educational Society v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14968](#)
- Saint Gobain Materiaux De Construction SAS, France v. ACIT (International Taxation), Circle-4(2)(1)*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15178](#)
- Saj Flight Services (P) Ltd. v. ACIT Co. Circle-4(1)*, (Mahavir Singh, V.P. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15192](#)
- Sajan Singh Sekhawat v. CIT*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 14942](#)
- Sajjan Kedia v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15126](#)
- Sakshi Maheshwari v. CIT*, (Sandeep Gosain, J.M. and Mitha Lal Meena, A.M.), [2024 SCC OnLine ITAT 14849](#)
- SAM Foundation v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15244](#)
- Samiappagounder Dharmaraj v. Addl.CIT, Range-1*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15144](#)
- Samiappagounder Dharmaraj v. Addl.CIT, Range-1*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15151](#)
- Sampuran Singh v. Assessing Officer*, (Saktijit Dey, V.P. and M. Balaganesh, A.M.), [2024 SCC OnLine ITAT 15069](#)
- Samsung C & T Corpn. India (P) Ltd. v. DCIT, Circle-22(2)*, (Saktijit Dey, V.P. and Brajesh Kumar Singh, A.M.), [2024 SCC OnLine ITAT 15043](#)
- Samsung R&D Institute India v. CIT*, (Beena Pillai, J.M. and Waseem Ahmed, A.M.), [2024 SCC OnLine ITAT 14999](#)
- Sandeep Agarwal v. CIT*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2024 SCC OnLine ITAT 14797](#)

- Sandeep Perneti v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6477](#)
- Sandesh Vijay Ghorpade v. CIT*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 14711](#)
- Sangeeta Vinod Bhalerao v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 6453](#)
- Sanjay Gandhi Smruti Vidya Mandir v. Central Processing Centre*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15300](#)
- Sanjay Gold Palace v. CIT*, (Aby T Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15158](#)
- Sankaram Siram v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14965](#)
- Santhome Charitable & Educational Trust v. CIT*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15079](#)
- Santosh Devappa Shetty v. ITO*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15103](#)
- SAP Holdings & Leasing (P) Ltd. v. ACIT*, (B.R. Baskaran, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 14879](#)
- Saraswathi Ramasamy Charitable v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14651](#)
- Saroj Shrivastava v. Income Tax Office, Ward 1*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2024 SCC OnLine ITAT 14857](#)
- Sarvan Meena v. CIT*, (Sandeep Gosain, J.M. and Mitha Lal Meena, A.M.), [2024 SCC OnLine ITAT 14877](#)
- Sath Foundation v. CIT*, (Sanjay Garg, J.M. and Sanjay Awasthi, A.M.), [2024 SCC OnLine ITAT 14755](#)
- Satish Manikrao Sakhre v. CIT*, (R.K. Panda, V.P. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 15229](#)
- Satish Shaligram Kharat v. CIT*, (B.R. Baskaran, A.M.), [2024 SCC OnLine ITAT 14691](#)
- Satyam Venture Engineering Services (P) Ltd. v. CIT*, (K. Narasimha Chary, J.M. and Madhusudan Sawdia, A.M.), [2024 SCC OnLine ITAT 14932](#)
- Satyapal Singh Chauhan v. ITO*, (Kul Bharat, J.M.), [2024 SCC OnLine ITAT 14881](#)
- Saurashtra Dasha Modh v. CIT*, (Annapurna Gupta, A.M. and T.R Senthil Kumar, J.M.), [2024 SCC OnLine ITAT 14717](#)
- SAV Logistics Ltd. v. ACIT*, (Kul Bharat, J.M. and Avdhesh Kumar Mishra, A.M.), [2024 SCC OnLine ITAT 14909](#)
- Savita Gouri Malani Grand Children Trust v. ITO, Ward-31(4)*, (Manish Borad, A.M. and Pradip Kumar Choubey, J.M.), [2024 SCC OnLine ITAT 15302](#)
- SBI v. CIT*, (Sanjay Arora, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 15067](#)
- Senthil Kumar Velusamy v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15255](#)
- Sethi Seema v. CIT*, (Narender Kumar Choudhry, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 15266](#)

- Sevasadhana Pratishthan v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 6448](#)
- Sewa Sakh Sahkari Sanstha Maryadit v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6455](#)
- Shabbir Taheri v. CIT*, (**Saktijit Dey**, Vice President and **Narendra Kumar Billaiya**, Member (Accountant)), [2025 SCC OnLine ITAT 22397](#)
- Shahabad Coop. Sugar Mills Ltd. v. ACIT Circle*, (Vikram Singh Yadav, A.M. and Paresh M. Joshi, J.M.), [2024 SCC OnLine ITAT 15171](#)
- Shaheed Bishan Singh Memorial Senior Secondary School v. ITO, Ward(Exemption)-2(1)*, (Kul Bharat, J.M.), [2024 SCC OnLine ITAT 14776](#)
- Shaheed Nand Kumar Patel Vishwavidyalaya v. CIT*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2024 SCC OnLine ITAT 14853](#)
- Shahenshah H.M.Raza Syed v. CIT*, (B.R. Baskaran, A.M. and Sandeep Singh Karhail, J.M.), [2024 SCC OnLine ITAT 14710](#)
- Shahid Qureshi v. CIT*, (Vijay Pal Rao, J.M. and B.M. Biyani, A.M.), [2024 SCC OnLine ITAT 14746](#)
- Shaik Maqbool Basha v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 6447](#)
- Shaik Nazima v. CIT*, (**Manjunatha G.**, (Accountant Member) and Ravish Sood, Member (Judicial)), [2026 SCC OnLine ITAT 6485](#)
- Shaily Prince Goyal v. CIT*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15055](#)
- Shakti Hormann (P) Ltd. v. CIT*, (**Manjunatha G.**, (Accountant Member) and Ravish Sood, Member (Judicial)), [2026 SCC OnLine ITAT 6483](#)
- Shakuntala Subhash Agrawal v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 6451](#)
- Sharad Pratap Singh v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14689](#)
- Shashi Bhushan Khandelwal v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6471](#)
- Shashikant Ishvarlal Makanji v. CIT*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14810](#)
- Shekhar Anandrao Bagal v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15127](#)
- Shilpa Steel & Power Ltd. v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 14928](#)
- Shimnit Finance & Investment (P) Ltd. v. CIT*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 14808](#)
- Shimoga Davanagere v. CIT*, (Beena Pillai, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 15095](#)
- Shital Goods (P) Ltd. v. CIT*, (**George Mathan**, Member (Judicial)), [2026 SCC OnLine ITAT 6462](#)
- Shiv Lal Meena v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14840](#)
- Shivan Vinod Mehra v. DCIT-ACIT*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15072](#)

- Shivchhtrapati Coop. Credit Society Ltd. v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15128](#)
- Shiw Prasad Jyoti Prasad v. ACIT/DCIT*, (George Mathan, J.M. and Manish Agarwal, A.M.), [2024 SCC OnLine ITAT 14632](#)
- Shooting Stars Foundation v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14987](#)
- Shree Momay Education & Charitable Trust v. CIT*, (Arjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 14645](#)
- Shri Ville Parle Kelavani Mandal v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 6450](#)
- Shrinidhi Pattin Sahakari Sangh Niyamit v. CIT*, (Laxmi Prasad Sahu, A.M. and Keshav Dubey, J.M.), [2024 SCC OnLine ITAT 15093](#)
- Shubh Laxmi Krishak Sewa Swablambi v. CIT*, (Sanjay Garg, J.M. and Manish Borad, A.M.), [2024 SCC OnLine ITAT 14750](#)
- Shubhangi Sudhiar Zagade v. CIT*, (Satbeer Singh Godara, J.M. and Dipak P. Ripote, A.M.), [2024 SCC OnLine ITAT 14824](#)
- Siddharth Mahendra v. CIT*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15275](#)
- Siddhi Developers v. CIT*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15053](#)
- Singaravel Raja v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14727](#)
- Smita Conductors (P) Ltd. v. Circle 3(3)(1)*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15306](#)
- Society for Training & Caring E-1 v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14964](#)
- Solar Energy Equipments Technologies (P) Ltd. v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14734](#)
- Somnath Janardan Waman v. CIT*, (Beena Pillai, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 6443](#)
- Soumitra Mukherjee v. ITO, Ward-41(1)*, (Sonjoy Sarma, J.M. and Rakesh Mishra, A.M.), [2024 SCC OnLine ITAT 15301](#)
- Sparsh Samajik Sewa Samiti Narnaul v. CIT*, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), [2024 SCC OnLine ITAT 14751](#)
- Speedking Courier Services (P) Ltd. v. CIT*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15217](#)
- Sri Sharada Foundation Trust v. CIT*, (Laxmi Prasad Sahu, A.M. and Keshav Dubey, J.M.), [2024 SCC OnLine ITAT 15009](#)
- Sriman Stocks Managements (P) Ltd. v. CIT*, (C V Bhadang, V.P. and B.R. Baskaran, A.M.), [2024 SCC OnLine ITAT 14694](#)
- Sristi Foundation, Thazhuthali Village v. Commr. of - Income Tax*, (ABY T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15081](#)
- Standard Chartered Global Business Services (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14803](#)

- Subhash Kumar Khushwani v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14817](#)
- Subhash Sadashiv Sathe v. ITO*, (Inturi Rama Rao, A.M. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 14937](#)
- Subramanian ShyamSunder v. ACIT, Non Corpn. Circle 17(1)*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15197](#)
- Suchi Agrawal v. ITO, Ward 5(2) (4)*, (S Rifaur Rahman, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 14812](#)
- Sud-Chemie India (P) Ltd. v. Asst. CIT, Corporate Circle-1(2)*, (Sanjay Arora, A.M. and Soundararajan K., J.M.), [2024 SCC OnLine ITAT 14979](#)
- Sudalagunta Krishna Kalyan Kumar v. CIT*, (**Manjunatha G.**, (Accountant Member) and Ravish Sood, Member (Judicial)), [2026 SCC OnLine ITAT 6484](#)
- Sudha Kapoor v. CIT*, (Kul Bharat, J.M.), [2024 SCC OnLine ITAT 14721](#)
- Sumermal Pukhraj Shanklesha v. ITO, Ward 3(2)*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15260](#)
- Sumit Goyal v. ITO*, (Kul Bharat, J.M. and Avdhesh Kumar Mishra, A.M.), [2024 SCC OnLine ITAT 14907](#)
- Sundargarh Educational Trust v. CIT*, (George Mathan, J.M.), [2024 SCC OnLine ITAT 14759](#)
- Sundri Chimandas v. CIT*, (Mahavir Singh, V.P. and S.R. Ragonatha, A.M.), [2024 SCC OnLine ITAT 15139](#)
- Sunil Jagannath Tiwari v. CIT*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 14809](#)
- Sunil Rambhau Wagh v. CIT*, (R.K. Panda, V.P. and Vinay Bhamore, J.M.), [2024 SCC OnLine ITAT 14623](#)
- Sunita Ashok Bhaiya v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15295](#)
- Supeema Cottons (P) Ltd. v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 14674](#)
- Supreme Corpn. v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 14870](#)
- Surat District Cricket Assn. v. CIT*, (Annapurna Gupta, A.M. and T.R Senthil Kumar, J.M.), [2024 SCC OnLine ITAT 14716](#)
- Surbhit Impex (P) Ltd. v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 14693](#)
- Suresh Maheshwari v. CIT*, (Narender Kumar Choudhry, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 14925](#)
- Suresh Trambak Dusane v. CIT*, (Inturi Rama Rao, A.M. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 14627](#)
- Sushil Kumar Dwivedi v. ITO, Ward-1(3)(4)*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15272](#)
- Sushilkumar Bramhadin Mishra v. CIT*, (Beena Pillai, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 6442](#)

- Swaranjit Singh Putiani v. ITO 22(3)(4)*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15051](#)
- Swati Gopal Innani v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15297](#)
- Synergy Health Sciences (P) Ltd. v. National Faceless Appeal Centre*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15056](#)
- Takenaka India (P) Ltd. v. CIT*, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), [2024 SCC OnLine ITAT 14705](#)
- Takshashila Realities (P) Ltd. v. ACIT, Circle-4(1)(2), Now Circle-4(1)(2)*, (T.R. Senthil Kumar, J.M. and Narendra Prasad Sinha, A.M.), [2024 SCC OnLine ITAT 14713](#)
- Tarini Minerals (P) Ltd. v. CIT*, (George Mathan, J.M. and Manish Agarwal, A.M.), [2024 SCC OnLine ITAT 14779](#)
- Tata Chemicals Ltd. v. CIT*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15070](#)
- Tata Chemicals Ltd. v. DCIT-2(3)(1)*, (Anikesh Banerjee, J.M. and Padmavathy S., A.M.), [2024 SCC OnLine ITAT 15190](#)
- Tata Communication Ltd. v. DCIT*, (Kavitha Rajagopal, J.M. and Om Kareshwar Chidra, A.M.), [2024 SCC OnLine ITAT 15073](#)
- Tata International Ltd. v. DCIT RG 14(3)(1)*, (Anikesh Banerjee, J.M. and Padmavathy S., A.M.), [2024 SCC OnLine ITAT 15221](#)
- Tata Steel Ltd. v. CIT*, (George Mathan, J.M. and Manish Agarwal, A.M.), [2024 SCC OnLine ITAT 14630](#)
- Tejraj Dalichand Jain v. National Faceless Assessment Centre ITO 25(2)(2)*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15226](#)
- Teknokraft v. CIT*, (Rajpal Yadav, V.P. and Rajesh Kumar, A.M.), [2024 SCC OnLine ITAT 14832](#)
- Thakordas Doshi Public Charitable Trust v. CIT*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15216](#)
- Thalore Service Coop. Bank Ltd. v. CIT*, (Sanjay Arora, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 14975](#)
- Tharamani Friends Welfare Trust v. Commr. - of Income Tax*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 15138](#)
- Thiruponathar Educational Trust v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15247](#)
- Thulasingham Sambath v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14668](#)
- Tirumala Chemicals & Allied Industries v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 6439](#)
- Tirupati Tradewing (P) Ltd. v. CIT*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2024 SCC OnLine ITAT 14738](#)
- Titan Co. Ltd. v. CIT*, (Mahavir Singh, V.P. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 14669](#)
- TML Industries Ltd. v. CIT*, (Annapurna Gupta, A.M. and T.R Senthil Kumar, J.M.), [2024 SCC OnLine ITAT 14720](#)

- TML Industries Ltd. v. CIT*, (Siddhartha Nautiyal, J.M. and Narendra Prasad Sinha, A.M.), [2024 SCC OnLine ITAT 14805](#)
- TN Apex Skill Development Centre v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14648](#)
- Trambakeshwar Mandir v. CIT*, (Pawan Singh, J.M. and Bijayananda Pruseeth, A.M.), [2024 SCC OnLine ITAT 14844](#)
- Transpek Industry Ltd. v. CIT*, (Siddhartha Nautiyal, J.M. and Makarand V. Mahadeokar, A.M.), [2024 SCC OnLine ITAT 14701](#)
- Trend Micro India (P) Ltd. v. ACIT, Circle-25(2)*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14903](#)
- Trilokchand Sirsalewala v. CIT*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15225](#)
- Trio Mercantile & Trading Ltd. v. CIT*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 14785](#)
- Trupti Divyang Bhansali v. CIT*, (B.R. Baskaran, A.M. and Kavitha Rajagopal, J.M.), [2024 SCC OnLine ITAT 14704](#)
- Tyro India 5 v. ITO Ward 31(3)(2)*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15241](#)
- Tyro India v. ITO Ward 31(3)(2)*, (Amit Shukla, J.M. and Ratnesh Nandan Sahay, A.M.), [2024 SCC OnLine ITAT 15242](#)
- Unnat Krishi Sahkari Sanstha v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 6468](#)
- Uppilipalayam Mill Industrial Workers Coop. House Construction Society Ltd. v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14664](#)
- Usha Yadav v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14680](#)
- Uttam Energy Ltd. v. CIT*, (Dipak P. Ripote, A.M. and Vinay Bhamore, J.M.), [2024 SCC OnLine ITAT 14818](#)
- Valdel Investments (P) Ltd. v. CIT*, (Chandra Poojari, A.M. and Keshav Dubey, J.M.), [2024 SCC OnLine ITAT 14789](#)
- Vanita Pradeep Agarwal v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 14952](#)
- Varanga Vyavasayika Sahakari Sangha Ltd. v. CIT*, (Beena Pillai, J.M. and Waseem Ahmed, A.M.), [2024 SCC OnLine ITAT 15007](#)
- Varghese Chacko v. ITO Wad-1(5)*, (Sanjay Arora, A.M. and Soundararajan K., J.M.), [2024 SCC OnLine ITAT 15222](#)
- Vasantrao Sanas Education Society v. ITO, Exemption, Ward-1(1)*, (R.K. Panda, V.P. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 15290](#)
- Vasavi Credit Coop. Society Ltd. v. CIT*, (Beena Pillai, J.M. and Laxmi Prasad Sahu, A.M.), [2024 SCC OnLine ITAT 15008](#)
- Vasntkumar Kantilal Shah v. NFAC*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 14675](#)
- Vasudev Yashwant Abhyankar v. ITO*, (Dipak P. Ripote, A.M. and Vinay Bhamore, J.M.), [2024 SCC OnLine ITAT 14935](#)

- Vasundhara Housing Corpn. v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15042](#)
- VBC Jewellery v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15031](#)
- Veena Mokashi v. CIT*, (R.K. Panda, V.P. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 15219](#)
- Veerabhadra Rao Molleti v. CIT*, (Duvvuru RL Reddy, J.M.), [2024 SCC OnLine ITAT 14911](#)
- Veeratham Sachdev v. CIT*, (BRR Kumar, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 632](#)
- Vellore Institute of Technology v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14655](#)
- Velu Social Active Public Charitable Trust v. CIT*, (S.S. Viswanethra Ravi, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 14985](#)
- Velusamy Karpagam v. CIT*, (Mahavir Singh, V.P. and Manoj Kumar Aggarwal, A.M.), [2024 SCC OnLine ITAT 14662](#)
- Venkata Narayana Gaddam v. CIT*, (Laliet Kumar, J.M.), [2024 SCC OnLine ITAT 14773](#)
- Venkata Satya Suryanarayana Raju v. NFAC*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14972](#)
- Venturi Padmavathi v. CIT*, (Duvvuru RL Reddy, J.M. and S Balakrishnan, A.M.), [2024 SCC OnLine ITAT 14970](#)
- Versova Primerose Coop. Housing Society Ltd. v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15131](#)
- Vijay Developers v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15040](#)
- Vijay Kantilal Vora v. DCIT Circle-4(2)(1)*, (Siddhartha Nautiyal, J.M. and Makarand V. Mahadeokar, A.M.), [2024 SCC OnLine ITAT 14703](#)
- Vijay Manubhai Hirpara v. CIT*, (Annapurna Gupta, A.M. and Siddhartha Nautiyal, J.M.), [2024 SCC OnLine ITAT 14806](#)
- Vijay Moru Mhatre v. Income Tax Department*, (Om Prakash Kant, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15060](#)
- Vijay Singh Pundir v. CIT*, (Ramit Kochar, A.M. and P.C. Yadav, J.M.), [2024 SCC OnLine ITAT 14685](#)
- Vijaybhai Bhagvanbhai Mori v. CIT*, (Arjun Lal Saini, A.M. and Dinesh Mohan Sinha, J.M.), [2024 SCC OnLine ITAT 14736](#)
- Vikas Chordia v. CIT*, (Pawan Singh, J.M. and Bijayananda Pruseeth, A.M.), [2024 SCC OnLine ITAT 14622](#)
- Village Social Welfare Trust v. CIT*, (SS Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 15243](#)
- Villupuram District Revenue Department Employees Coop. Thrift & Credit Society v. ITO, CHE-W-(181)(11)*, (Aby T. Varkey, J.M. and Amitabh Shukla, A.M.), [2024 SCC OnLine ITAT 15200](#)
- Vimla v. CIT*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14851](#)
- Vinisha Jitendra Adnani v. NFAC/ITO*, (Pavan Kumar Gadale, J.M. and Gagan Goyal, A.M.), [2024 SCC OnLine ITAT 15030](#)

- Vinod Haribhai Gadhia v. CIT*, (Om Prakash Kant, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15059](#)
- Vinod Hirachand Sanghvi v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 14673](#)
- Viren Panchand Vora v. CIT*, (Narender Kumar Choudhry, J.M. and Renu Jauhari, A.M.), [2024 SCC OnLine ITAT 15129](#)
- Virendra Mughumal Jangla v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 15100](#)
- Vishal Singh Deshraj v. CIT*, (R.K. Panda, V.P. and V. Durga Rao, J.M.), [2024 SCC OnLine ITAT 15296](#)
- Vishnu Gupta v. DCIT Circle-1*, (Sandeep Gosain, J.M.), [2024 SCC OnLine ITAT 14860](#)
- Vishwa Parmarth Foundation v. CIT(E)*, (Aakash Deep Jain, V.P. and Vikram Singh Yadav, A.M.), [2024 SCC OnLine ITAT 15169](#)
- Visveswaraya Resham Khadi Industrial Assn. v. CIT*, (Chandra Poojari, A.M. and Beena Pillai, J.M.), [2024 SCC OnLine ITAT 15006](#)
- Vivek Benara v. CIT*, (Sudhanshu Srivastava, J.M.), [2024 SCC OnLine ITAT 15278](#)
- Vivek Prahladbhai Patel v. CIT*, (Suchitra Kamble, J.M. and Makarand V. Mahadeokar, A.M.), [2024 SCC OnLine ITAT 14826](#)
- Vivekanand Nagri Sahakari Pat Sanstha Maryadit v. CIT*, (V. Durga Rao, J.M. and K.M. Roy, A.M.), [2024 SCC OnLine ITAT 15238](#)
- VPSSR Facilities v. CIT*, (G.S. Pannu, V.P. and Anubhav Sharma, J.M.), [2024 SCC OnLine ITAT 14904](#)
- VSS Constructions v. CIT*, (Manoj Kumar Aggarwal, A.M. and Manu Kumar Giri, J.M.), [2024 SCC OnLine ITAT 14663](#)
- WCCG Aalam Foundation v. CIT*, (S.S. Viswanethra Ravi, J.M. and Jagadish, A.M.), [2024 SCC OnLine ITAT 14986](#)
- Writer Business Services (P) Ltd. v. Additional/Joint/Deputy/Assistant CIT*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15293](#)
- Yasmin Sabir Ali v. CIT*, (Pavan Kumar Gadale, J.M. and Girish Agrawal, A.M.), [2024 SCC OnLine ITAT 14677](#)
- Yatinkumar Bipinbhai Patel v. I.T.O., Ward 3(2)(3)*, (Pawan Singh, J.M. and Bijayananda Pruseth, A.M.), [2024 SCC OnLine ITAT 14845](#)
- York Transport Equipment (India) (P) Ltd. v. CIT*, (Inturi Rama Rao, A.M. and Astha Chandra, J.M.), [2024 SCC OnLine ITAT 14628](#)
- Yugant Travels (P) Ltd. v. CIT*, (S. Rifaur Rahman, A.M. and Sudhir Pareek, J.M.), [2024 SCC OnLine ITAT 14830](#)
- Yusuf Meherally Center v. ITO (Exem) Ward 2(4)*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 15054](#)
- Zoeb Zennuddin Merchant v. CIT*, (B.R. Baskaran, A.M. and Anikesh Banerjee, J.M.), [2024 SCC OnLine ITAT 14876](#)
- Zydus Lifesciences Ltd. v. CIT*, (Waseem Ahmed, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 15237](#)

Zydus Lifesciences Ltd. v. Dy. CIT Central Circle-2(1), (Waseem Ahmed, A.M. and Madhumita Roy, J.M.), [2024 SCC OnLine ITAT 15062](#)

National Company Law Tribunal [64]

AAA Landmark (P) Ltd. v. AKME Projects Ltd., (Bachu Venkat Balaram Das, Acting President), [2026 SCC OnLine NCLT 1790](#)

Abinash Chander Mahajan v. Vikas Promoters (P) Ltd., (Bachu Venkat Balaram Das, Acting President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1754](#)

Advanced Computers & Mobile India (P) Ltd. v. Manish Agarwal, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 1784](#)

Air India Ltd. v. Aryan Cargo Express (P) Ltd., (Bachu Venkat Balaram Das, Acting President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1786](#)

Andor Production (P) Ltd., In re., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1753](#)

Ascent Buildtech (P) Ltd., In re., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1762](#)

Atul Mittal, In re., (Bachu Venkat Balaram Das, Acting President), [2026 SCC OnLine NCLT 1788](#)

Bank of Baroda v. Adarsh Jhunjhunwala, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1743](#)

Bank of Baroda v. Arun Goel, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1746](#)

Bank of Maharashtra v. Kalyan jagannath jadhav, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 1729](#)

Bank of Maharashtra v. Vinod Kalyan Jadhav, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 1741](#)

Banyan Tree Developers (P) Ltd. v. Parivartan Buildtech (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1768](#)

Bindals Merchandise v. Maple Realcon (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1769](#)

Blackbird Investments India (P) Ltd., In re., (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1750](#)

BMM Ispat (P) Ltd. v. AJ Casting (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1776](#)

Brightsun Equity Finvest (P) Ltd., In re., (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1751](#)

Canara Bank v. Satish Kumar Singh, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1740](#)

Christopher Oswald D Cunha v. Wtc Noida Development Co. (P) Ltd., (Jyotsna Sharma, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1779](#)

Citicorp International Ltd. v. Shiv - Vani Oil & Gas Exploration-Services Ltd., (Bachu Venkat Balaram Das, Acting President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1785](#)

- Citron Strategies (P) Ltd. v. Leading Hotels Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1758](#)
- Concept Group v. CNS Fashions Retail (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1759](#)
- Dena Bank v. Noida Software Technology Park Ltd.*, (Jyotsna Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 1777](#)
- Dipak Shantilal Parekh v. Metachem (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 1749](#)
- Dorinda India Capital (P) Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1764](#)
- Dream Land Retailor (P) Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1774](#)
- Elantas Beck India Ltd. v. Agh Wires (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1756](#)
- Enki Retail Solutions (P) Ltd. v. Income Tax Department*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1765](#)
- GP Petroleum Ltd. v. VCRM Petrochemicals (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1771](#)
- GSA Tech Pack (P) Ltd. v. Registrar of Companies NCT of Delhi & Haryana*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1763](#)
- Intec Capital Ltd. v. Chitresh Lather*, (Bachu Venkat Balaram Das, Acting President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1735](#)
- Jagran Media Network Inve Stment (P) Ltd. v. Mahendra Mohan Gupta*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1738](#)
- Jammu & Kashmir Bank Ltd. v. Richa Salaria*, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 1748](#)
- Jammu & Kashmir Bank Ltd. v. Santosh Salaria*, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 1747](#)
- Jayant Parimal v. Registrar of Companies*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 7798](#)
- Kanishk Arora, In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1766](#)
- Lalita Kakkar v. WTC Noida Development Co. (P) Ltd.*, (Jyotsna Sharma, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1780](#)
- Landmark Hi Tech Development (P) Ltd. v. Uppal-Chadha Hi-Tech Developers (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1739](#)
- Mahi Buildhome (P) Ltd. v. Unibera Developers (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1772](#)
- Nitin Gupta v. Arcop Associates (P) Ltd.*, (Jyotsna Sharma, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1752](#)
- Nitin Jain v. Syndicate Bank*, (Bachu Venkat Balaram Das, Acting President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1734](#)

- P K Sales Co. (P) Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1761](#)
- Paramjit Singh Saini v. Puma Realtors (P) Ltd.*, (Bachu Venkat Balaram Das, Acting President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1737](#)
- Paridhi Bhal v. WTC Noida Development Co. (P) Ltd.*, (Jyotsna Sharma, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1778](#)
- Parsvnath Developers Ltd. v. Savemax Wholesale Club (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1773](#)
- PK Industries (P) Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1775](#)
- Punjab National Bank v. Aarti Singal*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1732](#)
- Punjab National Bank v. Nazia Yusuf Izzuddin*, (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1782](#)
- Punjab National Bank v. Sachin Upadhayay*, (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1781](#)
- Punjab National Bank v. Sanjay Singal*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1731](#)
- Punjabi Accessories (P) Ltd. v. Kredo Beauty (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1760](#)
- R. Tarkeshwar Narayan v. Horizon Buildcon (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1730](#)
- Ramandeep Singh Ahluwalia v. Suntime Energy Ltd.*, (Bachu Venkat Balaram Das, Acting President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1755](#)
- Sanjib Kumar v. Vardhaman Estates & Developers (P) Ltd.*, (Bachu Venkat Balaram Das, Acting President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1736](#)
- SBI v. Chitralekha Menon*, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 1742](#)
- Shahnavaj Rana v. Registrar of Companies New Delhi*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1767](#)
- Siddhi Vinayak Power Generation & Distributors (P) Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 1770](#)
- Sunrise Luxury Retail (P) Ltd., In re*, (Bachu Venkat Balaram Das, Acting President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1733](#)
- Suraj Kumar Kaushal v. Sarvottam Realcon (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 1783](#)
- UCO Bank v. Alok Goenka*, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 1745](#)
- UCO Bank v. Madhu Goenka*, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 1744](#)
- Union Bank of India v. GMP Infrastructures (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 1728](#)
- Vaibhav Mercantile Ltd. v. Sindhu Steels*, (Bachu Venkat Balaram Das, Acting President), [2026 SCC OnLine NCLT 1787](#)

Vinay Bharat Ram v. Juhi Developers (P) Ltd., (Bachu Venkat Balaram Das, Acting President), 2026 SCC OnLine NCLT 1789

Vivek Khanna v. Spaze Towers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2026 SCC OnLine NCLT 1757

Central Notification [25]

- Bank of India [Noti. No. BOI/HO/HR/IR/MKB/L-48(E)]
- Ministry of Finance [44/2026-Cust (NT)]
- Ministry of Finance [45/2026-Cust (NT)]
- Ministry of Finance [15/2026-Cust
- Ministry of Finance [16/2026-Cust
- Ministry of Finance [17/2026-Cust
- Ministry of Finance [18/2026-Cust
- Insolvency and Bankruptcy Board of India [F. No. IBBI/2026-27/GN/REG/140
- Ministry of Commerce and Industry [Noti No. CGPDTM-11037/3/2026-CGOFFICE/3115
- Ministry of Commerce and Industry [Public Notice No. 6/2026-27
- Ministry of Commerce and Industry [Noti. No. S.O. 2324(E)]
- Ministry of Consumer Affairs [Noti. No. G.S.R. 346(E)]
- Ministry of Electronics and Information Technology [F. No. HQ-16021/2/2021-EU-II-HQ (E-6538)
- Ministry of Electronics and Information Technology [Noti. No. G.S.R. 353(E)]
- Ministry of Finance [Noti. No. F.2/6/2026-PPD
- Ministry of Finance [F. No. IFSCA/GN/2026/009
- Ministry of Finance [Noti. No. G.S.R. 348(E)]
- Ministry of Jal Shakti [Noti. No. S.O. 2337(E)]
- Ministry of Labour [Noti. No. G.S.R. 310(E)]
- Ministry of Labour [Noti. No. G.S.R. 343(E)]
- Ministry of Labour [Noti. No. S.O. 2312(E)]
- Ministry of Labour [Noti. No. S.O. 2355(E)]
- Ministry of Law and Justice [Noti. No. BCI:D:2942/2026
- Ministry of Minority Affairs [Noti. No. G.S.R. 347(E)]
- Ministry of Road Transport and Highways [Noti. No. G.S.R. 349(E)]

Central Rules, Regulation and Ordinance [1]

- Jammu and Kashmir State Forest Protection Force (Subordinate) Service Recruitment Rules, 2017

State Act [6]

- Jammu and Kashmir Delegation of Powers Act, 2018
- Jammu and Kashmir Single Window (Industrial Investments and Business Facilitation) Act, 2018
- Jammu and Kashmir Commercial Courts Act, 2018

- Jammu and Kashmir Motor Spirit and Diesel Oil (Taxation of Sales) Act, Svt. 2005 (1948 A.D.)
- Jammu and Kashmir Motor Spirit and Diesel Oil (Taxation of Sales) (Amendment) Act, 2018
- Jammu and Kashmir Municipal Laws (Amendment) Act, 2018

State Rules, Regulation and Ordinance [2]

- Jammu and Kashmir Protection of Children from Sexual Violence Ordinance, 2018
- Jammu and Kashmir (Preventive Detention Laws) Ordinance, 2018

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>
Instagram - https://www.instagram.com/scctimes_/
Twitter - https://twitter.com/scconline_
YouTube - <https://www.youtube.com/user/thescconline>
Facebook - <https://www.facebook.com/scc.online>

